

1514

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

IN THE MATTER OF:

ORIGINAL APPLICATION NO. 1003/2024

MR ASHOK KUMAR AND ANR.

.....APPLICANTS

VERSUS

STATE OF UTTAR PRADESH & ORS.

...RESPONDENT(S)

WITH

ORIGINAL APPLICATION NO. 1373/2024

**(NEWS ITEM TITLED “HOW SAND MINERS LAID ROAD ACROSS
YAMUNA BETWEEN DELHI AND GHAZIABAD” APPEARING IN
THE TIMES OF INDIA DATED 30.11.02024)**

WITH

ORIGINAL APPLICATION NO. 724/2023

BITTU

.....APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.

.....RESPONDENTS

INDEX

S.No.	PARTICULARS	PAGE NO.
1.	AFFIDAVIT ON BEHALF OF THE DISTRICT MINING OFFICER IN COMPLIANCE WITH THE ORDER DATED 10.10.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL	
	ANNEXURES	
2.	COPY OF THE INSPECTION REPORT DT. 31.05.2025 ANNEXED HEREWITH AS ANNEXURE A-1	
3.	COPY OF THE INSPECTION REPORT DT. 14.10.2025 ANNEXED HEREWITH AS ANNEXURE A-2	
4.	COPY OF SCREENSHOTS ANNEXED HEREWITH AS ANNEXURE R-3	
5.	COPY OF THE HYDROLOGICAL REPORT DT. 04.02.2025 ANNEXED HEREWITH AS ANNEXURE A-4.	
6.	COPY OF THE INSPECTION REPORT DT. 11.10.2025 ANNEXED HEREWITH AS ANNEXURE A-5.	
7.	COPY OF THE INSPECTION REPORT DT. 16.10.2025 DATED 22.12.2023 ANNEXED HEREWITH AS ANNEXURE A-6.	
8.	COPY OF THE INSPECTION REPORT, SHOW CAUSE NOTICE ISSUED TO THE LEASEHOLDER AND RECOVERY OF	

	PENALTY ANNEXED HEREWITH AS ANNEXURE A-7.	
9.	COPY OF THE FIELD PHOTOGRAPHS DT. 22.06.2025 ANNEXED HEREWITH AS ANNEXURE A-8.	
10.	COPY OF THE INSPECTION REPORT DT. 09.07.2025 ANNEXED HEREWITH AS ANNEXURE A-9.	
11.	COPY OF THE INSPECTION REPORT DT. 06.10.2025 ANNEXED HEREWITH AS ANNEXURE A-10.	
12.	COPY OF FIR DATED 24.10.2025 ANNEXED HEREWITH AS ANNEXURE A-11.	
13.	COPY OF THE INSPECTION REPORT DT. 12.10.2025 ALONG WITH FIELD PHOTOGRAPHS ANNEXED HEREWITH AS ANNEXURE A-12.	
14.	COPY OF SCREENSHOT OF THE DEPARTMENTAL WEBSITE ANNEXED HEREWITH AS ANNEXURE A-13.	
15.	COPY OF THE LETTER DT. 04.08.2025 ANNEXED HEREWITH AS ANNEXURE A-14.	
16.	COPY OF THE LETTER DT. 06.08.2025 ANNEXED HEREWITH AS ANNEXURE A-15	
17.	COPY OF THE EMM-11 PASSES GENERATED AS PER THE ABOVE LIST ANNEXED HEREWITH AS ANNEXURE A-16	

18.	COPY OF THE PHYSICAL REGISTER ENTRIES FROM LEASE-SITE AND SCREENSHOTS OF USER PANEL AS ACCESSED BY RESPECTIVE VEHICLE OWNERS ANNEXED HEREWITH AS ANNEXURE A-17.	
19.	COPY OF THE LETTER DT. 16.10.2025 ANNEXED HEREWITH AS ANNEXURE A-18.	
20.	COPY OF THE LETTER DT. 14.08.2025 AND 20.08.2025 ANNEXED HEREWITH AS ANNEXURE A-19.	
21.	COPY OF THE LETTER DT. 16.06.2025 AND 17.10.2025 ANNEXED HEREWITH AS ANNEXURE A-20.	
22.	COPY OF THE LETTER DT. 17.10.2025 TO THE UPPCB ANNEXED HEREWITH AS ANNEXURE A-21	

THROUGH COUNSEL



BHANWAR PAL SINGH JADON
STANDING COUNSEL FOR STATE OF U.P.

EMAIL- bhanwar09jadon@gmail.com

Ph: 9639286572

DATE: 28.10.2025

PLACE: NOIDA

1518

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

IN THE MATTER OF:

ORIGINAL APPLICATION NO. 1003/2024

MR ASHOK KUMAR AND ANR.

.....APPLICANTS

VERSUS

STATE OF UTTAR PRADESH & ORS.

...RESPONDENT(S)

WITH

ORIGINAL APPLICATION NO. 1373/2024

**(NEWS ITEM TITLED “HOW SAND MINERS LAID ROAD ACROSS
YAMUNA BETWEEN DELHI AND GHAZIABAD” APPEARING IN
THE TIMES OF INDIA DATED 30.11.02024)**

WITH

ORIGINAL APPLICATION NO. 724/2023

BITTU

.....APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.

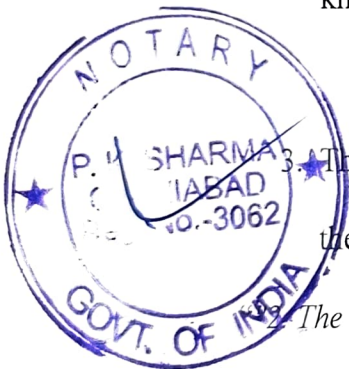
.....RESPONDENTS



**AFFIDAVIT ON BEHALF OF THE DISTRICT MINING OFFICER IN
COMPLIANCE WITH THE ORDER DATED 10.10.2025 PASSED BY THE
HON'BLE NATIONAL GREEN TRIBUNAL**

I SAURABH CHATURVEDI aged about 31 years, S/o Shri UMESH CHATURVEDI, posted as Mines Officer, Ghaziabad, do hereby most solemnly state and affirm as under;

1. That I, the Deponent in the above captioned matter am fully conversant with the facts of the case and is competent and authorized to swear the present response.
2. That I state that the contents of the response have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.



That the present matter was last listed for hearing on 10.10.2025, wherein the Hon'ble Tribunal directed as under:

"The District Mining Officer is directed to file his affidavit regarding compliance by respondents no. 4 and 5 with order dated 30.04.2025 passed by this Tribunal. The affidavit be filed at least one day before the date of hearing fixed with all requisite details regarding compliance with SSMG, 2016 and EMGSM, 2020."

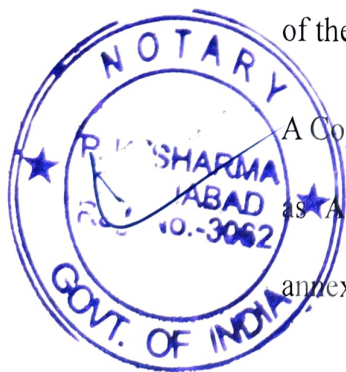
4. That compliances expected to be made by Respondent Bani Singh & New Panther Security Services post Hon'ble Tribunal order dated 30.04.2025 during operational period of the river bed sand mining lease in village Pachayera, Tehsil Loni of district Ghaziabad are as under:

- I. Due compliance with E.C.& C.T.O. conditions and environmental norms particularly SSMG, 2016 and EMGSM Guidelines, 2020.
- II. Use of only GPS fitted vehicles for transportation of mined material.
- III. Submission of weekly monitoring reports and copy of CCTV footage in pen-drive to UPPCB.

I. RESPONSE REGARDING COMPLIANCE WITH E.C & C.T.O
CONDITIONS AND ENVIRONMENTAL NORMS
PARTICULARLY SSMG, 2016 AND EMGSM GUIDELINES,
2020:

5. No hindrance to main flow of the river was observed during the inspection of the said lease site on **31.05.2025** and **14.10.2025**.

A Copy of the inspection report dt. 31.05.2025 has been annexed herewith as **ANNEXURE A-1** and inspection report dt. 14.10.2025 has been annexed as **ANNEXURE A-2**.



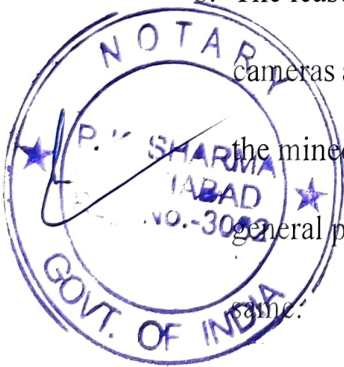
6. A safe distance of more than **600m** is being maintained by the leaseholder from the active edge of the embankment as evident from the physical verification and NOC issued by Irrigation department and **Google Earth screenshot** highlighting the said distance.

Copy of screenshots has been annexed herewith as **ANNEXURE A-3**

7. Maximum depth of **2.4m (~8ft)** is being ensured by the leaseholder in the riverbed site and hydrological report dated 04.02.2025 was submitted to the mining department. Further *Pre monsoon* replenishment study dated 22.06.2025 and *Post monsoon* replenishment study dated 12.10.2025 has been conducted at the said lease site in the presence of deponent and the report for the same is still awaited.

A Copy of the hydrological report dt. 04.02.2025 has been annexed herewith as **ANNEXURE A-4**

8. The leaseholder is complying with the requirement of installing **04 CCTV** cameras and **PTZ camera** and issuing eMM-11 to the vehicles transporting the mined mineral from the lease site to the market for the consumption of general public. Inspection dated 31.05.2025 and 14.10.2025 highlights the



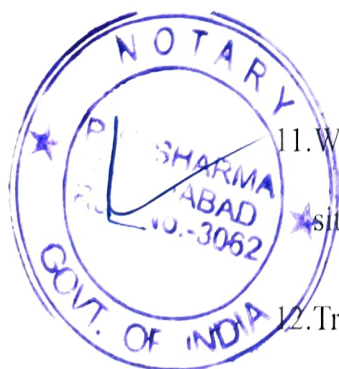
9. A brief of mining activity taken place at the concerned site as per departmental portal is produced below:

Sl.No.	Time Period	No. of EMM-11 issued	Quantity of mineral transported
1.	01.05.2025 to 30.06.2025	5,068	89,096
2.	01.10.2025 to 25.10.2025	833	10,428

*Note: Mining site remained close during monsoon period i.e. from the month of July to September.

10. A surprise visit by the deponent on 11.10.2025 at around 01.00AM, an hour past midnight at the said lease site highlighted closure of the mining and loading work during night time.

A Copy of the inspection report dt. 11.10.2025 has been annexed herewith as ANNEXURE A-5



11. Water sprinkler for dust suppression is regularly being used at the said lease site as highlighted during visit on 31.05.2025 and 14.10.2025

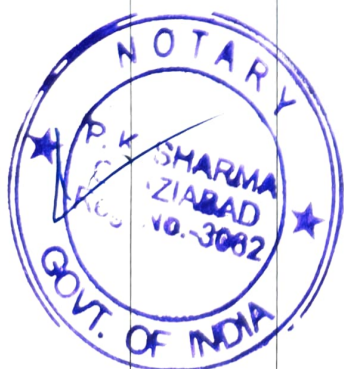
12. Transportation of the mined material is being done in covered trucks as observed during visits on 14.10.2025 and 16.10.2025

A Copy of the inspection report dt. 16.10.2025 has been annexed herewith
as **ANNEXURE A-6**

13. Motorable road is being maintained by the leaseholder through regular
grading as observed during visit on 14.10.2025

14. Following are the inspections undertaken by the deponent at the lease site:

Sl. No.	Date of Inspection	Inspected by	Observation
1.	31.05.2025	Mines Officer, Ghaziabad and SDM, Loni	<ul style="list-style-type: none"> • All the boundary pillars were found in designated place. • Plantation, Water sprinkling in compliance with EC were observed at the site. • CCTV and Weigh-bridge were found to be operational. • No mining activity was observed at the time of inspection. • Selling price of the mineral was displayed at the site. • No evidence of illegal mining was found,



			<ul style="list-style-type: none"> • Project Proponent (PP) informed that weekly compliance report and CCTV footage has been submitted in the office of UPPCB. • No documentation was provided when called upon by the PP w.r.t transportation of mineral on GPS fitted vehicle only. (refer ANNEXURE A1)
2.	09.06.2025	Mines Officer, Ghaziabad	<ul style="list-style-type: none"> • Boundary pillar D was found missing and Illegal mining to the tune of 364cum was observed. • Show-cause notice dated 16.06.2025 was issued by the Deponent. • Penalty amounting to Rs.6,41,960/- for illegal mining as per Rule 3 and 58 of <i>UPMMCR-2021</i> and Section 21 of <i>MMDR Act-1957</i> and Rs 25,000/- for missing pillar as per rule 36 (1) and 60 of <i>UPMMCR-2021</i>



			<p>was imposed and recovered on 06.10.2025.</p> <p>A Copy of the inspection report, show cause notice issued to the leaseholder and recovery of penalty has been annexed as ANNEXURE A-7</p>
3.	22.06.2025	<p>Mines Officer, Ghaziabad and <i>QCI-NABIET</i> Accredited Consultant in presence of leaseholder's representative</p>	<ul style="list-style-type: none"> • Pre-monsoon replenishment study conducted at the leased site of Pachayera-02. <p>A Copy of the field photographs dt. 22.06.2025 has been annexed herewith as ANNEXURE A-8</p>
4.	09.07.2025	<p>Joint Team of officials from Directorate of Geology & Mining, Lucknow</p>	<ul style="list-style-type: none"> • No mining activity was observed and no machine were found due to closure of lease site in monsoon period.



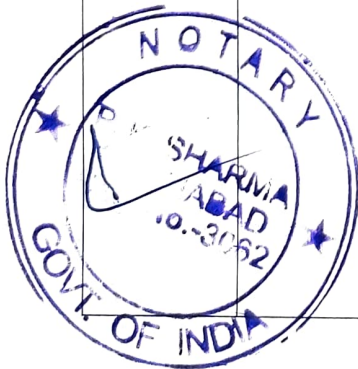
		and Mines Officer, Ghaziabad	A Copy of the inspection report dt. 09.07.2025 has been annexed herewith as ANNEXURE A-9
5.	06.10.2025	Mines Officer, Ghaziabad in presence of leaseholder's representative	<ul style="list-style-type: none"> Demarcation activity was carried out at the mining site before start of mining activity post monsoon season and GPS based coordinates were identified for installation of pillars. <p>A Copy of the inspection report dt. 06.10.2025 has been annexed herewith as ANNEXURE A-10</p>
6.	11.10.2025	Mines Officer, Ghaziabad	<ul style="list-style-type: none"> A surprise inspection of the Yamuna riverbed area was conducted based on input of illegal mining. Mining activity at Pachayera-02 lease site was found to be suspended as mining activity is stringently being carried out in day hours. FIR No. 0488 dated 24.10.2025 was registered in connection to an illegal mining carried out by local villagers



			<p>observed at adjoining Naursapur village.</p> <p>A Copy of FIR dated 24.10.2025 has been annexed herewith as ANNEXURE A-11</p>
7.	12.10.2025	<p>Mines Officer, Ghaziabad and QCI-NABIET Accredited Consultant in presence of leaseholder's representative</p>	<ul style="list-style-type: none"> • Post-monsoon replenishment study conducted at the leased site of Pachayera-02. <p>A Copy of the inspection report dt. 12.10.2025 along with field photographs has been annexed herewith as ANNEXURE A-12</p>
8.	14.10.2025	<p>Mines Officer, Ghaziabad</p>	<ul style="list-style-type: none"> • Inspection of the lease site was done in presence of leaseholder's representative (refer ANNEXURE A-2)



9.	16.10.2025	Mines Officer, Ghaziabad along with representative of Marg-soft Technologies	<ul style="list-style-type: none"> • A camp at the lease-site was organised to sensitise vehicle owners regarding new initiative of Department of Geology and Mining, U.P Government known as Vehicle Tracking system (VTS) and ensure registration on departmental portal https://registration.vtsdgm.up.in/ • CCTV Cameras were found to be installed at the lease site and leaseholder was directed to ensure compliance with Hon'ble Tribunal order of transportation of mined mineral through GPS fitted vehicle only. <p>A Copy of screenshot of the departmental website has been annexed herewith as ANNEXURE A-13</p>
----	------------	---	--



II. RESPONSE REGARDING USE OF ONLY GPS FITTED VEHICLES FOR TRANSPORTATION OF MINED MATERIAL BY THE PROJECT PROPONENT (PP).

15. The Vehicles used for the transportation of mined material from the lease site to the market for use of general public are **privately owned** by Individuals and Firms separate from the leaseholder.

16. That a notice dated 04.08.2025 was issued by Mines Officer, Ghaziabad to the project proponent highlighting that no documents were provided with respect to transportation of mined material through GPS fitted trucks during joint inspection dated 31.05.2025.

A Copy of the letter dt. 04.08.2025 has been annexed herewith as **ANNEXURE A-14**

17. That in response to the above notice, a letter dated **06.08.2025** was written by the Project Proponent to the Mines Officer, Ghaziabad. That vide the said letter a list of 200 vehicles which were loaded from the mine site during the months of May and June, 2025 was furnished. Further the said letter stated that GPS devices had been installed and were active in all such vehicles. Along with the said list, screenshots of the user panel of the GPS



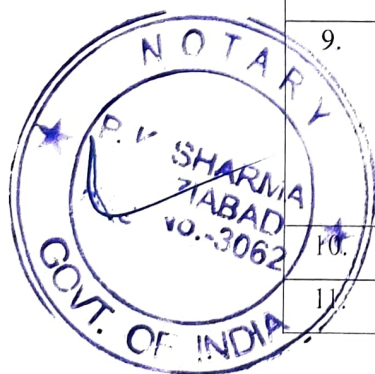
tracker application, as accessed by the respective vehicle owners, were also annexed for reference.

A Copy of the letter dt. 06.08.2025 has been annexed herewith as

ANNEXURE A-15

18. That above list was randomly inspected against the e-MM11 generated by the **upmines.upsdc.gov.in** portal and contacting the vehicle owner to verify the status of GPS installed in the concerned vehicle and following observations were recorded: -

Sl. No.	Vehicle Number	Emm11 Number	Emm-11 Date	GPS Status
1.	HR47D1759	31162409035203898	19/05/2025	Active
2.	HR38AF2845	31162409035203932	20/05/2025	Active
3.	HR58D4812	31162409035204051	23/05/2025	Active
4.	UP14MT4722	31162409035204111	24/05/2025	Active
5.	UP17BT3794	31162409035204106	24/05/2025	Active
6.	DL1GE2958	31162409035204195	26/05/2025	Vehicle owner could not be contacted to verify the status of GPS
7.	HR55AG2294	31162409035204260	27/05/2025	Active
8.	HR63C7310	31162409035204399	29/05/2025	Active
9.	HR58E4025	31162409035204718	02/06/2025	Vehicle owner could not be contacted to verify the status of GPS
10.	HR58C6922	31162409035204937	04/06/2025	Active
11.	DL1GE3107	31162409035205176	06/06/2025	Active



12.	UP17BT2971	31162409035205533	11/06/2025	Active
13.	RJ14GJ9300	31162409035205620	11/06/2025	Active
14.	HR55W0513	31162409035206726	15/06/2025	Active
15.	DL1GE3107	31162409035208198	22/06/2025	Active
16.	DL1GE2544	31162409035208358	23/06/2025	Active
17.	HR55W7776	31162409035208287	23/06/2025	Active
18.	HR63C5121	31162409035208347	23/06/2025	Active
19.	UP83AT7285	31162409035208655	25/06/2025	Vehicle owner could not be contacted to verify the status of GPS
20.	HR58C6922	31162409035208783	26/06/2025	Active

(A Copy of the eMM-11 passes generated as per the above list has been annexed herewith as ANNEXURE A-16)

19. After resuming operation post monsoon in **October 2025**, a physical register is being maintained at the lease-site by the lease holder to ensure only GPS installed vehicles are issued eMM—11, The entries in the said register from **10.10.2025** to **13.10.2025** were verified during inspection on **14.10.2025** by contacting the respective vehicle owners and checking the GPS user panel.

A Copy of the physical register entries from lease-site and screenshots of user panel as accessed by respective vehicle owners has been annexed

herewith as ANNEXURE A-17



20. Further, a letter dated 16.10.2025 from Director, Geology and Mining was written to District Magistrate, Ghaziabad highlighting need for integration of GPS devices installed in the sand carrying vehicles with the departmental portal in order to comply with EMGSM-2020 guidelines as well as Hon`ble NGT's directions.

- In response to the above letter, a camp was organised at the lease-site by the Deponent along with representatives of Marg-soft Technologies and the to sensitise the vehicle owners regarding the new initiative of Department of Geology and Mining, U.P Government known as Vehicle Tracking system (VTS) and ensure registration on departmental portal <https://registration.vtsdgm.up.in/>

A Copy of the letter dt. 16.10.2025 has been annexed herewith as
ANNEXURE A-18

III. **RESPONSE REGARDING SUBMISSION OF WEEKLY MONITORING REPORTS AND COPY OF CCTV FOOTAGE IN PEN-DRIVE TO UPPCB:**



21. That with respect to submission of weekly monitoring reports and copy of CCTV footage in pen-drive to UPPCB, it is most humbly submitted that a letter no.841 dated 14.08.2025 & No. 858 dated 20/08/2025 was sent by

UPPCB to the Deponent informing that weekly monitoring report and CCTV footage respectively have been submitted by PP to UPPCB, Ghaziabad.

A Copy of the letter dt. 14.08.2025 and 20.08.2025 has been annexed herewith as **ANNEXURE A-19**

22. Further during the inspection dated 31.05.2025, CCTV cameras were found to be operational at the lease-site and a notice no. 530 dated 16.06.2025 was issued by the Deponent to the leaseholder directing to provide the CCTV recording under Rule 36 (2) of UPMMCR-2021.

A Copy of the letter dt. 16.06.2025 has been annexed herewith as **ANNEXURE A-20**

23. In response to the said notice, the leaseholder submitted a pen drive on 25.06.2025 stating that it consists the recording of the mining operations of the last one month but on analysis it was found that the pen drive contained data of only 04 days and was of only one camera situated right outside the lease office which violates Rule 36(2) of UPMMCR-2021

which states

"36(2) The mining lease holder whose mining lease area is more than five hectares will construct, at his own expenses, check post/gate for



observations of the vehicles transportation with accommodations/installation of four C.C.T.V. cameras capable of recording visuals at the 360-degree angle. The lease holder will also keep Radio Frequency Identification (R.F.I.D.). Scanner at the said check post/gate to facilitate read and save data of bar code scribed over e-form M.M.-11 issued against each and every vehicle used for transportation in the concerned mining leased area and will care properly and maintain in working condition at all point of time. The lease holder shall preserve the entire recordings done by the said C.C.T.V. cameras and R.F.I.D. Scanners at least for the thirty days and will produce the said recordings before the authorized officer as provided under the provisions of rule 67."

and is punishable with fine under UPMPCR,2021 rule 60(3) which states:

"If the lease holder disobeys the provisions of rule-36 then penalty at the rate of rupees **twenty-five thousand per day** for each and every default shall be levied by the concerned District Magistrate. In case of default on deposit of such levied penalty the concerned District Magistrate will deduct the said amount from the amount of security deposited against the said mining lease."



24. Accordingly, a penalty of Rs. 9,25,000/- was imposed on the Project Proponent under Rule 60 (3)

25. Further, a letter no.810 dated **17.10.2025** was issued to the leaseholder directing to provide latest CCTV footage and weekly monitoring report to the office of the Regional Officer, UPPCB in compliance to Hon'ble Tribunal order dated 30.04.2025

A Copy of the letter dt. **17.10.2025** to the leaseholder has been annexed herewith as **ANNEXURE A-21**

26. Along with that, a letter no. 809 dated 17.10.2025 was issued to UPPCB requesting to provide the information about weekly compliance report to be submitted by leaseholder to UPPCB after resuming mining operation from 10.10.2025, the response to which is still awaited.

A Copy of the letter dt. **17.10.2025** to the UPPCB has been annexed herewith as **ANNEXURE A-22**

27. Hence, the present affidavit is being submitted for the kind perusal of this Hon'ble Tribunal. It is prayed that the same be taken on record.

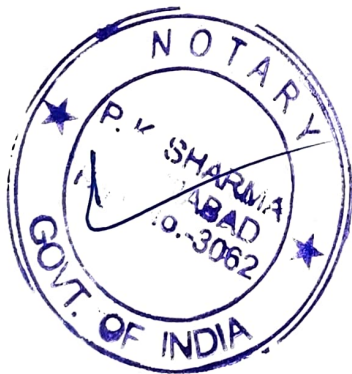



DEPONENT

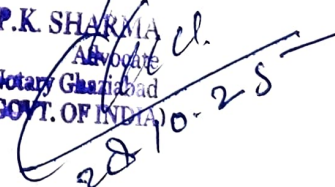
VERIFICATION

Verified at GHAZIABAD on this 28 day of October, 2025, that the contents of the above affidavit from paragraphs 1 to 27 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.


DEPONENT



ATTESTED
No. 15 Dated 28/10/25
Certified that Documents Affidavits Shri Saurabh Kalyan
Identified By Shri SO


P.K. SHARMA
Advocate
Notary Ghaziabad
(GOVT. OF INDIA)
28/10-25

1537

संयुक्त जांच आख्या

जिलाधिकारी गाजियाबाद महोदय द्वारा दिये गये निर्देशों के अनुपालन में साधारण बालू के 05 वर्षीय बालू खनन पट्टा ग्राम पचायरा खण्ड-2, गाटा सं0 303मि0, 313मि0, 290मि0, 301मि0, 303, 304मि0, 314मि0, 297मि0, 298मि0, 302मि0, 311मि0, 312मि0, 313मि0, 314मि0 रकबा 8.512 है0 का खान अधिकारी गाजियाबाद व उपजिलाधिकारी, लोनी द्वारा दिनांक 31.05.2025 को निरीक्षण किया गया। बिन्दुवार निरीक्षण आख्या निम्नवत् है :-

1. निरीक्षण के दौरान स्वीकृत बालू खनन पट्टा क्षेत्र एवं खनन अनुज्ञा क्षेत्र में सभी पिलर यथा स्थान लगे हुए पाये गये।
2. उक्त क्षेत्र में स्वीकृत पर्यावरण स्वच्छता प्रमाण पत्र की शर्तों के अन्तर्गत जांच के दौरान पौधे लगे पाये गये तथा अपशिष्टों के निस्तारण के लिये कुड़ेदान भी रखे गये हैं, साथ ही खनन स्थल पर जल छिड़काव करने की व्यवस्था भी की गयी है।
3. जांच के दौरान उक्त क्षेत्र में नियमानुसार 04 सी0सी0टी0वी0 कैमरे लगे पाये गये, जो मौके पर संचालित है तथा वे-ब्रिज भी कार्यरत पाया गया।
4. निरीक्षण के दौरान खनन कार्य रुका हुआ पाया गया।
5. पट्टाधारक द्वारा निष्पादित पट्टा विलेख की शर्तानुसार खनन स्थल पर साधारण बालू का विक्रय मूल्य प्रदर्शित करते हुये बोर्ड लगाया गया है।
6. निरीक्षण के दौरान उक्त क्षेत्र में किसी प्रकार के अवैध खनन के चिन्ह परिलक्षित नहीं हुए।
7. जांच के दौरान मा0 न्यायालय एन0जी0टी0 में योजित ओ0ए0 नं0 1003/2024 श्री अशोक कुमार व अन्य बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 30.04.2025 में दिये गये निर्देशों के क्रम में पट्टाधारक द्वारा अवगत कराया गया कि साप्ताहिक अनुपालन आख्या व साप्ताहिक सी0सी0टी0वी0 फुटेज कार्यालय उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद को दिनांक 24.05.2025 को उपलब्ध करा दिये गये हैं। (छायाप्रति संलग्न) उक्त सी0सी0टी0वी रिकार्डिंग खनन कार्यालय को भी उपलब्ध कराने के लिये नोटिस प्रेषित किया जाना प्रस्तावित है।
8. जांच के दौरान मा0 न्यायालय एन0जी0टी0 द्वारा पारित आदेश दिनांक 30.04.2025 में दिये गये निर्देशों के क्रम में जी0पी0एस0 लगे वाहनों द्वारा परिवहन के विषय में पट्टाधारक द्वारा कोई भी अभिलेख प्रस्तुत नहीं किये गये।
9. निरीक्षण के दौरान मौके पर लिये गये फोटोग्राफ्स अवलोकनार्थ संलग्न है।

निरीक्षण के दौरान पट्टाधारक को वे-ब्रिज द्वारा निर्गत नोटिसों में निहित धनराशि को तत्काल जमा कराये जाने हेतु निर्देशित किया गया, साथ ही पट्टाधारक को सख्त निर्देश दिये गये कि किसी भी दशा में नदी की जलधारा में खनन कार्य न किया जाये तथा नियमानुसार सीमांकित क्षेत्र के अन्दर ही खनन कार्य किया जाये एवं ओवरलोडिंग एवं बिना ई-एम0एम0-11 के उपखनिज का परिवहन न किया जाये।

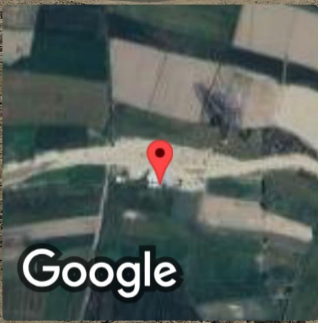
अतः उपरोक्त जांच आख्या सेवा में सादर प्रेषित है।

खान अधिकारी
गाजियाबाद।
02/06/25

उपजिलाधिकारी
लोनी।
02-06-25



 GPS Map Camera



Panchayara, Uttar Pradesh, India
, Tehari Dawlatpur, Panchayara, Uttar Pradesh
201102, India
Lat 28.79767° Long 77.208721°
31/05/2025 02:38 PM GMT +05:30

भूतत्व एवं खनिकर्म निदेशालय उत्तर प्रदेश
DIRECTORATE OF GEOLOGY AND MINING UTTAR PRADESH

AAQGG 305480



भूतत्व एवं खनिकर्म निदेशालय उत्तर प्रदेश
DIRECTORATE OF GEOLOGY AND MINING UTTAR PRADESH

AAQGG 305479



द्वितीय प्रति (परिवहनकर्ता/परिचालक/परिचालन) कार्यदायी संस्था हेतु)

3. Name Of Lessee / Permit Holder:	BANI SINGH NEW PENTHER SECURITY GUARD SERVICES	1. eMM11:	31162409035204544	2. Lessee Id:	311624090352
6. Tehsil Of Lease:	LONI	4. Mobile Number Of Lessee:	8851201232	5. Lessee Details [Address, Village, (Gafu/Chand) Area]:	SALASAR COMPLEX, ALIGARH, PACHAYRA KHAND 2, (290mi 314m), 21.033 acre
9. Name Of Mineral:	ORDINARY SAND (CATEGORY-I)	7. District Of Lessee:	GHAZIABAD	8. QTY Transported in (Cubic Meter/ Ton for Silica sand/ Diaspore/ Pyrophyllite):	11.00
12. Distance(Approx in 150 K.M.):		10. Loading From:	GHAZIABAD	11. Destination (Delivery Address):	GURUGRAM
15. Traveling Duration:	9 Hr (Approx)	13. eMM11 Generated On:	31-05-2025 01:20:57 PM	14. eMM11 Valid Upto:	31-05-2025 10:25:57 PM
18. Pits Mouth Value(Rs/m3 &Rs/Ton for Silica sand):	233	16. Destination District:	GURUGRAM	17. Destination State:	HARYANA
1. Registration Number:	HR69F9696	19. Serial Number:	AAQGG305479	Details Of Registered Vehicle	
4. Mobile Number Of Driver:	8851201232	2. Type Of Vehicle:	वसुधैव कुटुम्बकम् 10 TYPE TRUCK	3. Name Of Driver:	KULDEE
		5. DL Number Of Driver:	201102		

भूतत्व एवं खनिकर्म निदेशालय उत्तर प्रदेश
DIRECTORATE OF GEOLOGY AND MINING UTTAR PRADESH

AAQGG 305479



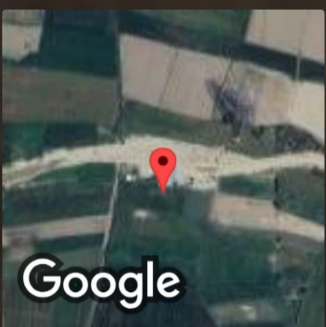
तृतीय प्रति (प्रोचकर्ता हेतु)

3. Name Of Lessee / Permit Holder:	BANI SINGH NEW PENTHER SECURITY GUARD SERVICES	1. eMM11:	31162409035204544	2. Lessee Id:	311624090352
6. Tehsil Of Lease:	LONI	4. Mobile Number Of Lessee:	8851201232	5. Lessee Details [Address, Village, (Gafu/Chand) Area]:	SALASAR COMPLEX, ALIGARH, PACHAYRA KHAND 2, (290mi 314m), 21.033 acre
9. Name Of Mineral:	ORDINARY SAND (CATEGORY-I)	7. District Of Lessee:	GHAZIABAD	8. QTY Transported in (Cubic Meter/ Ton for Silica sand/ Diaspore/ Pyrophyllite):	11.00
12. Distance(Approx in 150 K.M.):		10. Loading From:	GHAZIABAD	11. Destination (Delivery Address):	GURUGRAM
15. Traveling Duration:	9 Hr (Approx)	13. eMM11 Generated On:	31-05-2025 01:20:57 PM	14. eMM11 Valid Upto:	31-05-2025 10:25:57 PM
18. Pits Mouth Value(Rs/m3 &Rs/Ton for Silica sand):	233	16. Destination District:	GURUGRAM	17. Destination State:	HARYANA
1. Registration Number:	HR69F9696	19. Serial Number:	AAQGG305479	Details Of Registered Vehicle	
4. Mobile Number Of Driver:	8851201232	2. Type Of Vehicle:	वसुधैव कुटुम्बकम् 10 TYPE TRUCK	3. Name Of Driver:	KULDEEP
		5. DL Number Of Driver:	201102		

GPS Map Camera

Panchayara, Uttar Pradesh, India
, Tehari Dawlatpur, Panchayara, Uttar Pradesh 201102, India

Lat 28.797585° Long 77.208642°
31/05/2025 02:42 PM GMT +05:30



Google



 **GPS Map Camera**

New Delhi, Delhi, India

Sanchar Vihar Apartments, Sec 4, Dwarka, New Delhi,
Delhi 110078, India

Lat 28.797064° Long 77.204984°

31/05/2025 02:35 PM GMT +05:30

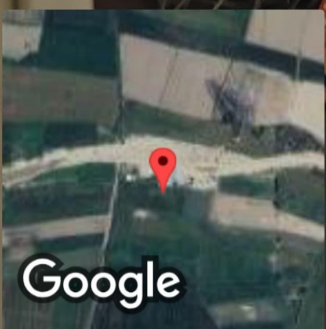




 **GPS Map Camera**


Panchayara, Uttar Pradesh, India
, Tehari Dawlatpur, Panchayara, Uttar Pradesh 201102, India

Lat 28.797583° Long 77.208644°
31/05/2025 02:41 PM GMT +05:30



Google



 **GPS Map Camera**

Panchayara, Uttar Pradesh, India
, Tehari Dawlatpur, Panchayara, Uttar Pradesh 201102, India

Lat 28.797619° Long 77.208748°
31/05/2025 02:38 PM GMT +05:30



ANNEXURE A-2

जांच आख्या

जनपद गाजियाबाद के तहसील लोनी में साधारण बालू के 05 वर्षीय बालू खनन पट्टा ग्राम पचायरा खण्ड-2, गाटा सं० 303मि०, 313मि०, 290मि०, 301मि०, 303, 304मि०, 314मि०, 297मि०, 298मि०, 302मि०, 311मि०, 312मि०, 313मि०, 314मि० रकबा 8.512 है० का स्थलीय निरीक्षण दिनांक 14.10.2025 को किया गया। बिन्दुवार निरीक्षण आख्या निम्नवत् है :-

1. उक्त क्षेत्र के निरीक्षण के दौरान पट्टाधारक द्वारा अपने सीमांकित क्षेत्र में एवं नदी की मुख्य धारा से सुरक्षित दूरी पर खनन करते हुये पाया गया।
2. जांच के दौरान उक्त क्षेत्र में नियमानुसार सी०सी०टी०वी० कैमरे लगे पाये गये, जिसकी रिकॉर्डिंग उ०प्र० उपखनिज (परिहार) नियमावली, 2021 के नियम 36(2) में दिए गये प्रावधानों के अंतर्गत रक्षित किये जाने हेतु पट्टा धारक को निर्देशित किया गया।
3. निरीक्षण के दौरान स्वीकृत बालू खनन अनुज्ञा क्षेत्र में सभी पिलर लगे हुए पाये गये।
4. निरीक्षण के दौरान वे-ब्रिज भी कार्यरत पाया गया एवं Water Sprinkler द्वारा पानी का छिड़काव किया जाना पाया गया।
5. निरीक्षण के दौरान ई-एम०एम०-11 द्वारा ही उपखनिज का परिवहन करते हुये पाया गया एवं वाहनों द्वारा बालू का तिरपाल से ढक कर परिवहन किया जा रहा था।
6. निरीक्षण के दौरान मौके पर लिये गये फोटोग्राफ्स अवलोकनार्थ संलग्न है।

निरीक्षण के दौरान बालू खनन पट्टाधारक को निर्देशित किया गया कि मा० न्यायालय एन०जी०टी०, नई दिल्ली द्वारा पारित आदेशों को गम्भीरता पूर्वक अनुपालन किया जाना सुनिश्चित करें।

अतः उपरोक्त जांच आख्या सेवा में सादर प्रेषित है।

15/10/25
खनन अधिकारी
गाजियाबाद।



PACHAYERA 2

14.10.2025





PACHAYERA 2

14.10.2025



PACHAYERA 2

14.10.2025



Embankment distance from Pachayera 2lease site

Length
676.46 m

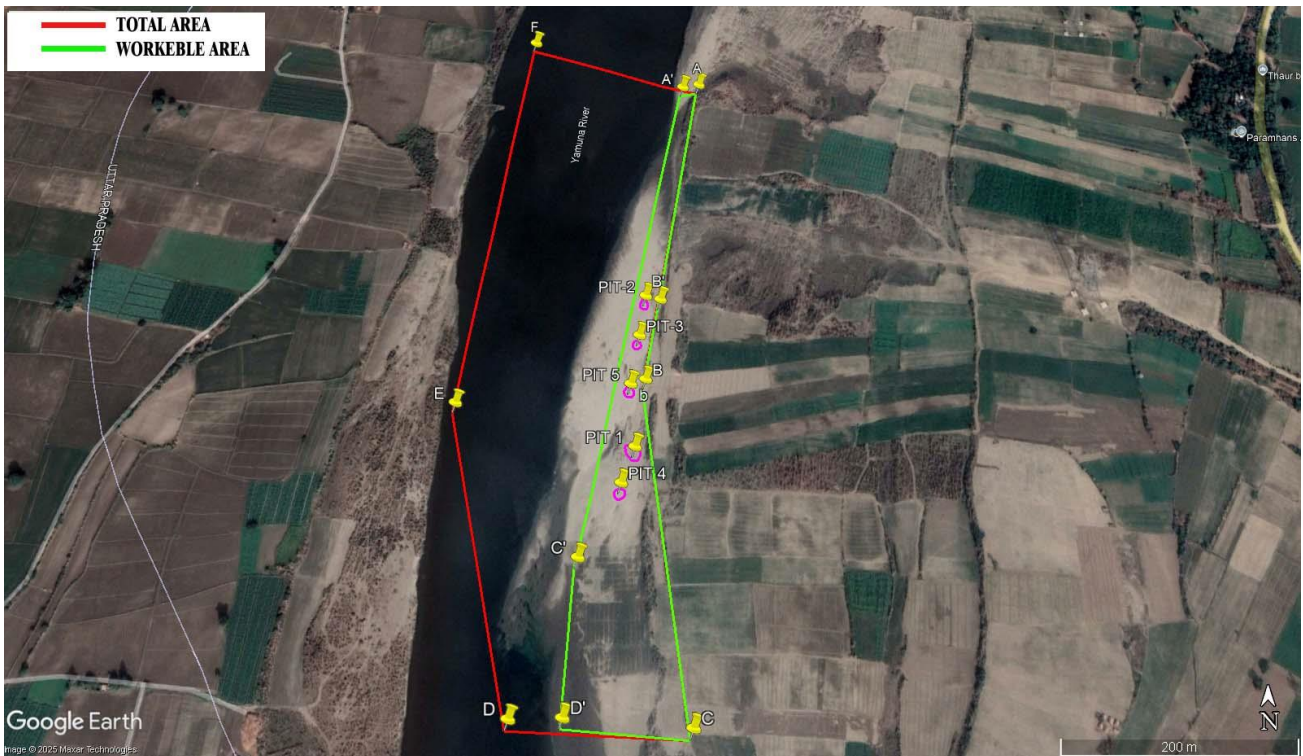
HYDRO-GEOLOGICAL REPORT

of

Sand/Morrum Mining from Yamuna Riverbed

At

*Gata No.303mi ,313mi, 290mi, 301mi, 303,
304mi,314mi,297mi,298mi, 302mi, 311mi, 312mi,
313mi&314mi Khand No.-02,
Village-Panchayara, Tehsil-Loni, Ghaziabad, U.P.,*



For

M/s New Panther Security Guard Service

1-Introduction

Ground water is a precious and the most widely distributed resource of the earth and unlike any other mineral resource, it gets its annual replenishment from the meteoric precipitation. The world's total water resources are estimated at 1.37×10^8 million ha-m. Of these global water resources about 97.2% is salt water mainly in oceans, and only 2.8% is available as fresh water at any time on the planet earth. Out of this 2.8%, about 2.2% is available as surface water and 0.6% as ground water.

Even out of this 2.2% of surface water, 2.15% is fresh water in glaciers and icecaps and only of the order of 0.01% (1.36×10^4 M ha-m) is available in lakes and reservoirs, and 0.0001% in streams; the remaining being in other forms -0.001% as water vapour in atmosphere, and 0.002% as soil moisture in the top 0.6 m. Out of 0.6% of stored ground water, only about 0.3% (41.1×10^4 M ha-m) can be economically extracted with the present drilling technology, the remaining being unavailable as it is situated below a depth of 800 m.

Thus, ground water is the largest source of fresh water on the planet excluding the polar icecaps and glaciers. The amount of ground water within 800 m from the ground surface is over 30 times the amount in all fresh water lakes and reservoirs, and about 3000 times the amount in stream channels, at any one time.

At present nearly one fifth of all the water used in the world is obtained from ground water resources. Agriculture is the greatest user of water accounting for 80% of all consumption. It takes, roughly speaking, 1000 tons of water to grow one ton of grain and 2000 tons to grow one ton of rice. Animal husbandry and fisheries all require abundant water. Some 15% of world's crop land is irrigated. The present irrigated area in India is 60 million hectares (M ha) of which about 40% is from ground water. Surface water and ground water may be viewed as two different forms of occurrence of the same total water resources. Tubewell schemes may be integrated with the canal irrigation schemes (composite irrigation) by suitably spacing them along a line in between the distributary and the drainage line and so designing that the subsoil water level is kept steady at a desired level.

The tubewells intercept the canal seepage and serve as an anti-water logging measure and enable the benefit of irrigation facilities to be spread to wider areas. Supplemental ground water irrigation is proposed to be introduced in the command areas of a number of major irrigation systems like the Yamuna canal, the Cauvery and the Krishna deltas to enable intensive agricultural development.

2-Location

District Ghaziabad is situated in the middle of Ganga-Yamuna doab and spreads over 1966 sq Km. It is bounded by longitude 77° 12' 78° 13' latitude 28° 26' 28° 2.0 RAINFALL & CLIMATE 54' and is underlain by Quaternary sediments. The district is administratively divided into 4 tehsil and is further divided into 8 development blocks. Ghaziabad is drained by river Yamuna and Ganga and their tributaries namely Hindon and Kali, Minor distributaries of Kali Nadi being Hawa drain Chhoiya Nala and Chhoiya Nadi. The irrigation in major part of the district is by means of minor irrigation structures such as tubewells capacity wells and surface irrigation system i.e. canals. Upper Ganga canal and its tributaries irrigate western part of the district and Anup Shalon branch of upper Ganga Canal irrigate eastern part of the district. Hapur and Loni block are practically devoid of surface irrigation.

Geographical Area (Sq. Km.)	488 km ²
Number of Tehsil/Block	Tehsil 4 / Block 8
Number of Panchayat/Villages	Panchayat 73 / Vill. 580
Population	3,343,334

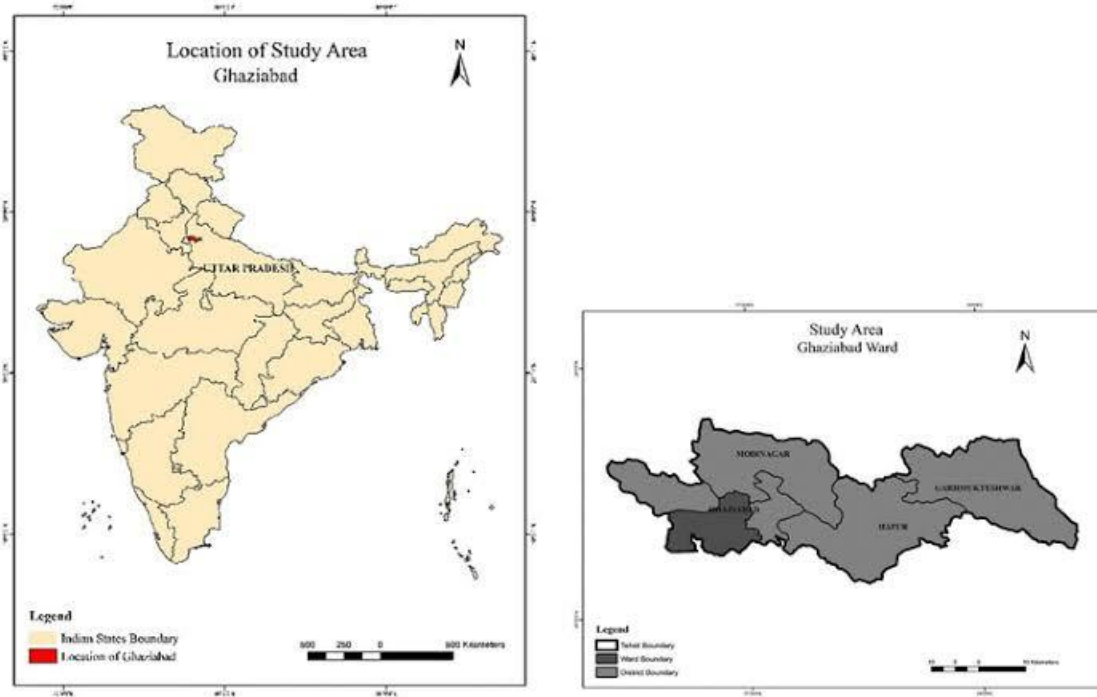
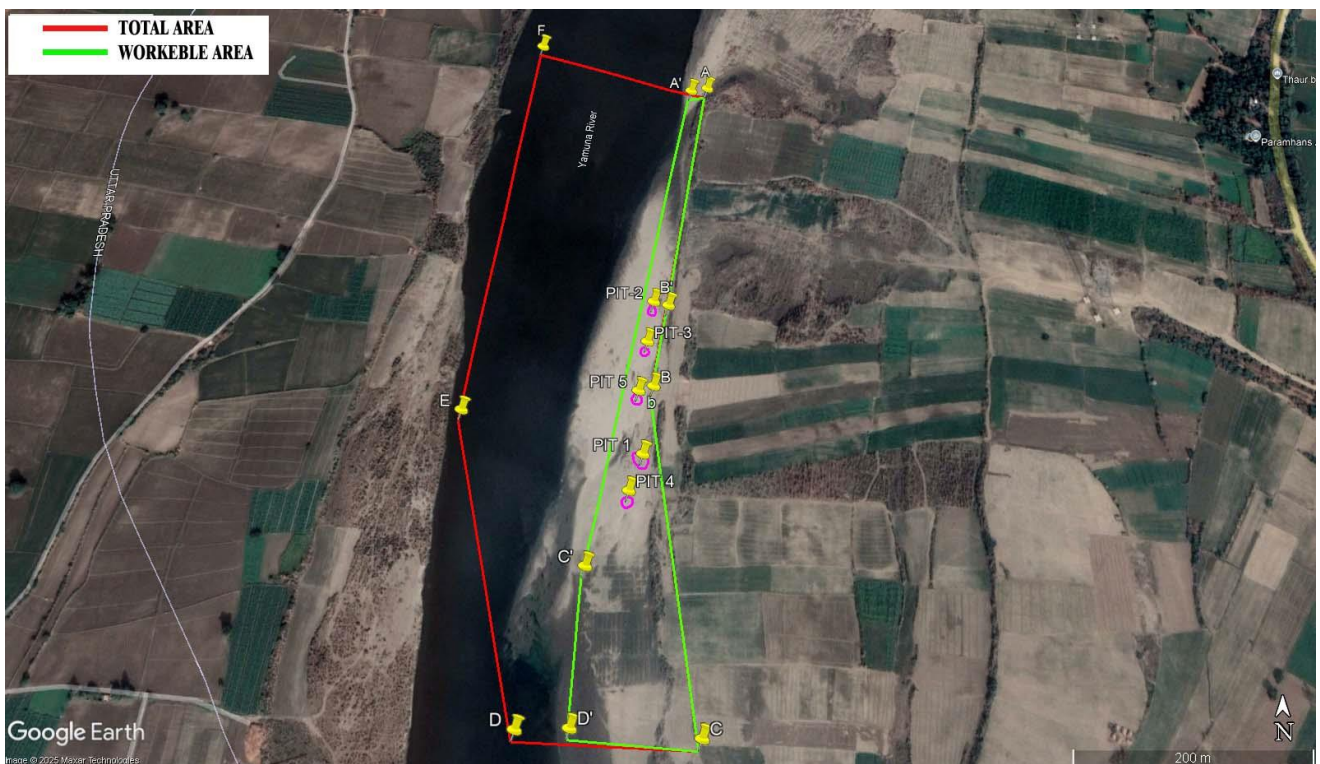


Figure-1. Map of district Ghaziabad

3- Project site

The mining site is located at Gata No. 303mi, 313mi, 290mi, 301mi, 303, 304mi, 314mi, 297mi, 298mi, 302mi, 311mi, 312mi, 313mi & 314mi, Khand No.-02, Village-Panchayara, Tehsil-Loni, Ghaziabad, U.P., on river Yamuna River Bed.

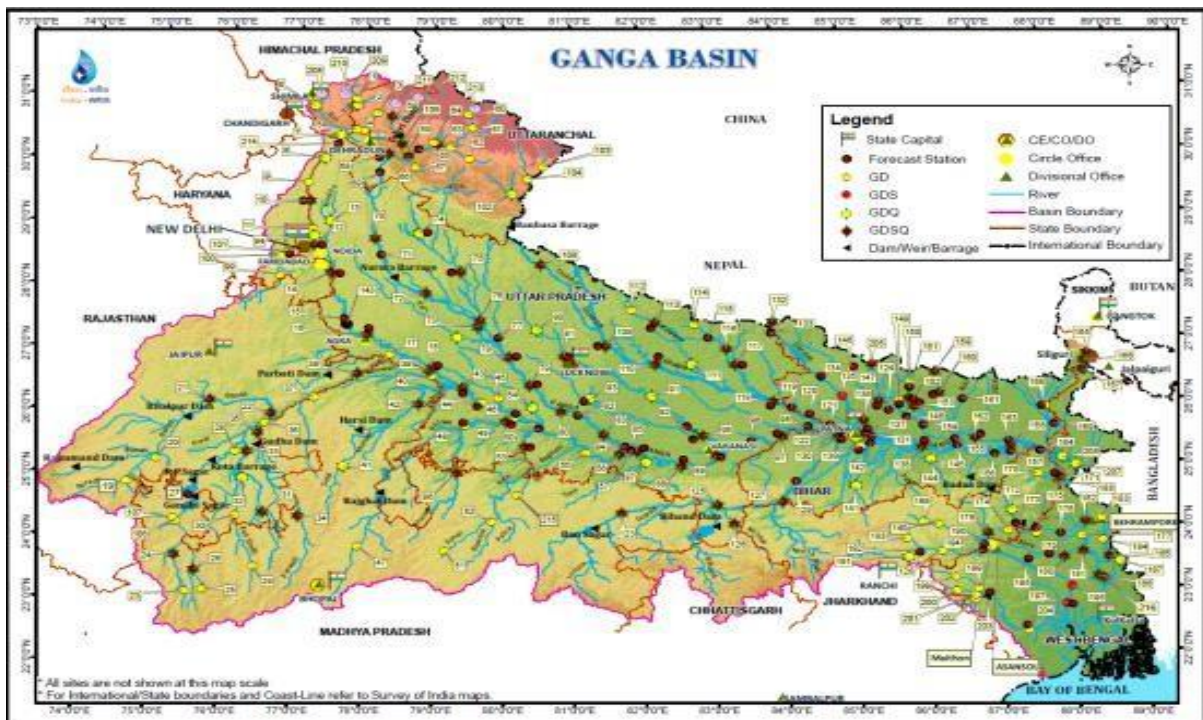
Figure-2 Project Site showing Total area & Workable Area



4-Physiographic divisions

The Ghaziabad district in Uttar Pradesh, India, is situated within the Ganga-Yamuna Doab, meaning it lies between the Ganges and Yamuna rivers, presenting a mostly flat plain topography with the Hindon river flowing through it, dividing the area into "Cis Hindon" (east of Hindon) and "Trans Hindon" (west of Hindon) regions; the land is primarily composed of alluvial deposits and can be further categorized into older alluvial plains, older floodplains, and active floodplains depending on proximity to the river bank.

Figure -3. Map of Ganga Basin



5-Climate and Rainfall

The rainfall in the area is mainly due to southwest monsoon and nearly 80 to 85% of the annual rains occurs between July and September. Remaining 15% to 20% rain is distributed unevenly, some times rain also occurs between January and March. The normal Annual rainfall of the district has been reported to be 731 mm based on data from 1901 to 1970.

There is a large variation in rainfall in space and time. The district is endowed with typical climate with extremes in summer as in winters. The mercury shoots up to 40°C or even more during peak summer and dips to less than 5°C during the month of January. Winter spans from mid of November to mid of February. Summer months are April to middle of June which ends with onset of monsoon.

6-Topography

The topography of Ghaziabad district in Uttar Pradesh, India is primarily a flat plain, situated within the Ganga-Yamuna Doab, characterized by the presence of older alluvial plains, older flood plains, and active flood plains, with the Hindon River being a major drainage feature, and the Yamuna River forming its western boundary, marking a distinct border with Delhi; the land is generally flat with slight variations in elevation due to the river systems and their associated floodplains. Average elevation of district is 216m with range of 198-243m for minimum to maximum.

Figure-4 Elevation map of Ghaziabad district

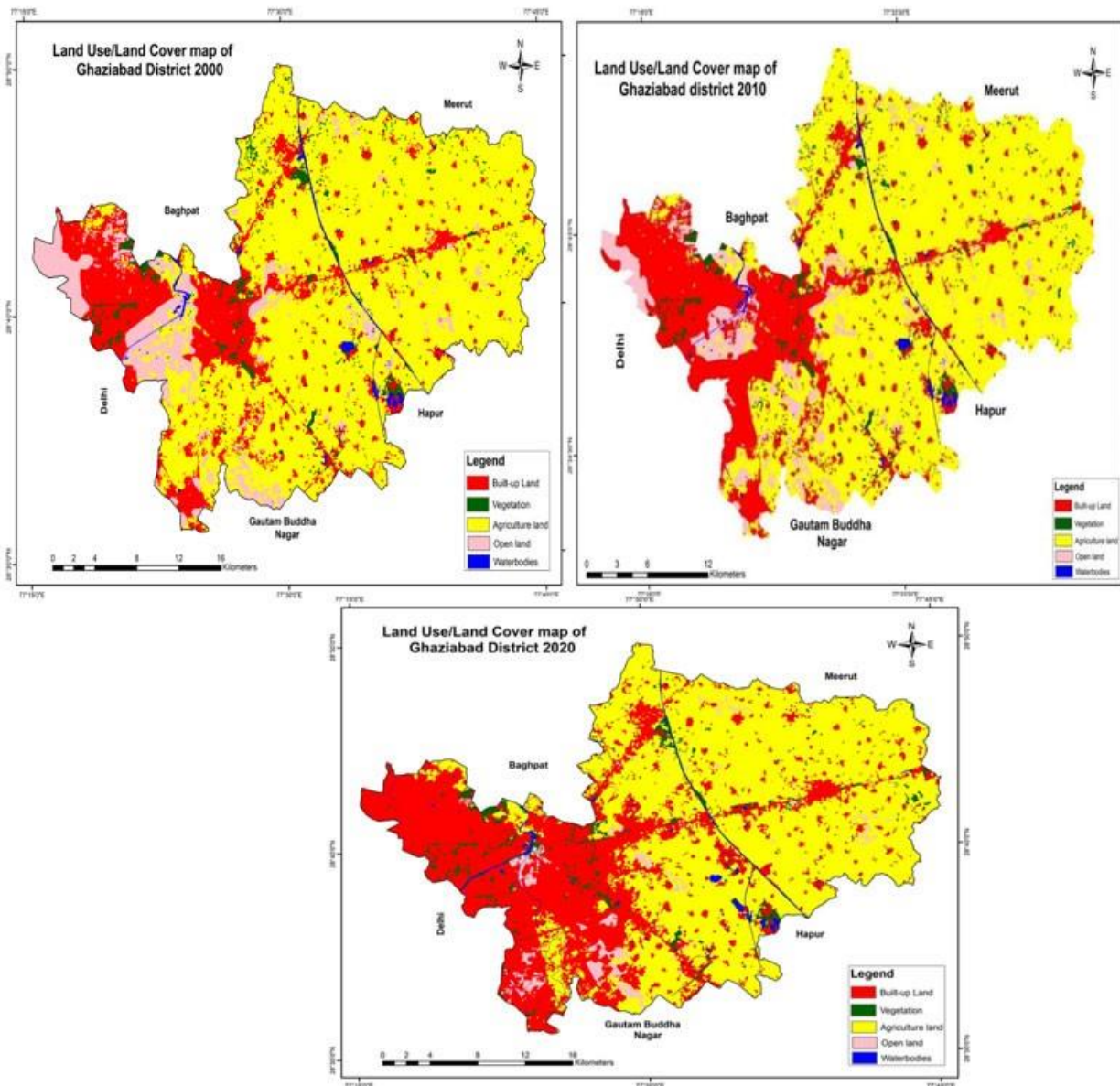


7-Geomorphology

The entire district of Ghaziabad forms the part of Ganga-Yamuna doab, eastern boundary is marked by Ganga river and the river Yamuna defines the western boundaries. The area represents almost a monotonous flat plain dissected by drainage of different order. Ghaziabad town is situated almost in the old flood plain of river Hindon. Morphologically, the area can be divided into 3 morpho units viz a viz (i) older Alluvial Plain (ii) Older Flood Plain and (iii) Active Flood Plain. The banks of rivers are steep and ravinous. The older alluvium occupies the entire upland and interfluvial area occurring between major drainage ways i.e. Yamuna and Hindon and Hindon and Ganga.

8-Land use / land cover

The predominant land use is agriculture, occupying the largest area, with built-up areas concentrated mostly in the western part of the district, constituting the second highest land use category; open land makes up a smaller portion, while water bodies represent a very small percentage of the total land area; overall, agriculture and built-up areas take up the majority of the land in Ghaziabad district. The LULC map shows the change in LULC pattern from 2000-2020.



Source: Prepared by Authors based on USGS, 2020

Figure-5 LULC map shows the change in LULC pattern from 2000-2020.

9-Soil

The development of soils in the district can be ascertained to different erosional and depositional agencies. Different morphological units have been bestowed with different types of soils. The soil range from pure sand to stiff clays, with combinations of these two extreme litho units. The pure sand is called Bhur. Clay is called Matiyar. When the sand is mixed with clay in equal proportion the soil may be termed as Dumat or loam a good agricultural soil.

10-Hydrogeology

Regionally the eastern half of the district forms part of Ganga alluvial plain where as its western part in close proximity of Hindon and Yamuna rivers represents marginal alluvial plain. Tectonically the alluvial plain of Ganga basin represents a structural trough (Fore deep) or down wrap of earth crust. The Original of which is correlated to plate tectonic and Himalayan uplift. The area is underlain by quaternary sediments, there thickness increase from west to east and also towards north east. As per available subsurface alluvium in the district varies from 115 m to 450 m. In Hindon Yamuna doab, the thickness of quaternary sediments including alluvial deposit varies from 300 m the north to 115 m in the central part of the Western side of Hindon river. On the basis of exploratory drilling carried out in the area Annexure-I three tier aquifer system has been identified down to a depth of 450 mbgl. The first aquifer system extends down to a depth of 125 mbgl and extends down to 200 mbgl in north part of the district. Thickness of aquifer decreases in the western part of the district and depth of bedrock is shallow. The aquifer material is medium to coarse grained sand exception being Trans Hindon area. The yield varies between 1000 and 2500 lpm. Transmissivity ranges from 300-2000 m²/day. The quality of formation water is good in the eastern part of the district and deteriorates in the western part of the district in trans Hindon area. Second aquifer system exists in the depth ranges of 170- 350 mbgl. The aquifer medium is medicine to fine grained sand with occasional coarse grained sand. The quality of formation water is good. The tubewells are yielding 1000-2000 lpm at a considerably high drawdown. The third aquifer system occurs below 350m and continues down to depth explored of 450 m. Since no tubewell has been constructed in this aquifer group, therefore aquifer parameters are not known. As per electrical log the quality of formation water seems to be good.

1558 HYDRO-GEOLOGICAL REPORT

11-Ground Water Resources Assessment

Groundwater resource assessment of the Loni Block has been estimated by Central Ground Water Board and Govt. of Uttar Pradesh for the year (2023-24).The details are given below:

Annual Extractable Ground water Resources (ham)	7,113.88
Ground water Extraction for all uses (ham)	9,813.99
Ground Water Recharge (ham)	7,904.31
Irrigation	8,493.60
Domestic	88.27
Industry	1,232.12
Total	9,813.99
Natural Discharges (ham)	790.43
Stage of Extraction	137.96

Groundwater resource assessment of the Loni block

According to Block wise Ground Water Resources Assessment 2023-24 done by CGWA Loni Block falls under Over Exploited.

12. Hydrogeological controls of ground water

The groundwater availability is controlled by hydro-geological situation characterized by occurrence of alluvial formation. The hydro- geological set-up & the following distinct physiographic units influence the controls of ground water occurrence.

(I) Isolated & nearly closed alluvial basin.

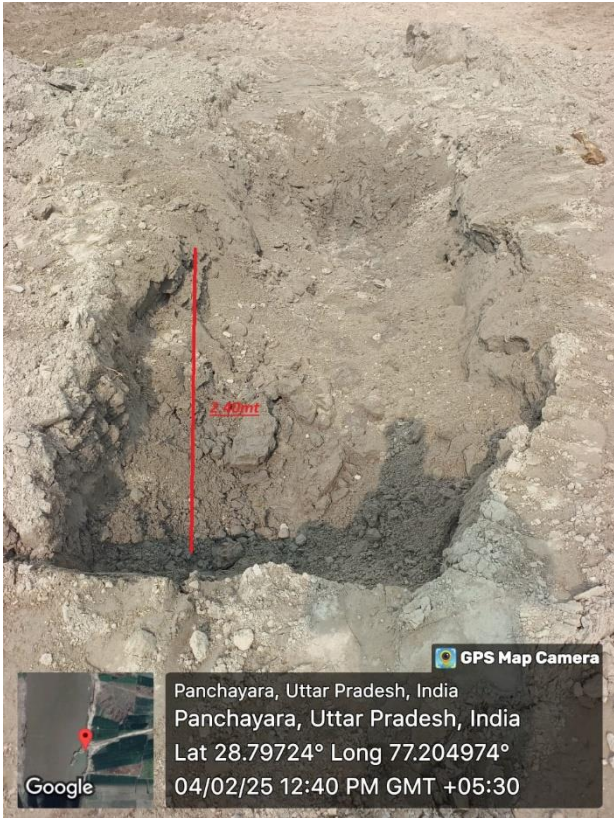
(II) Newer flood plain deposits.

13- Analysis of percolation of water

The mining site is locate at Gata No.303mi ,313mi, 290mi, 301mi, 303, 304mi, 297mi, 298mi, 302mi, 311mi, 312mi, 313mi &314mi, Khand No.-02, Village-Panchayara, Tehsil-Loni, Ghaziabad, U.P. on river Yamuna River Bed and ultimate mining depth is 2.40mt. Max. & Min. elevation is 208mRL & 207mRL with zero level of 205mRL. Many small pits were dugged in the mining area more than mining depth to check percolation of water from

HYDRO-GEOLOGICAL REPORT

ground and there no percolation of water occur, hence mining will not disturb the water level of that area. The photographs of pits shown in fig.



Pankaj
PANKAJ PANDE
(GEOLOGIST)



NOIDA TESTING LABORATORIES

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)

MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

Analyzing for an Assured
Future

TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Surface Water	SW-270125-010	31/01/2025

Issued To: **Shri Bani Singh**
Project Site- Village- Panchayara, Tehsil-Loni, District-Ghaziabad, U.P. Lease Area: 12.512 Ha.

SAMPLING & ANALYSIS DATA

Sample Drawn By	: NTL Representative
Sample Received Date	: 26/01/2025
Sample Quantity	: 2.0 Lt.
Analysis Duration	: 27/01/2025 to 31/01/2025
Sample Description	: Surface Water

TEST RESULTS

S. No.	Parameter	Test Method	Results	Unit
1.	pH value	IS-3025(Part-11)	7.50	-
2.	Chemical Oxygen Demand (as O ₂)	IS:3025(Part-58)	23.0	mg/l
3.	Dissolve Oxygen	IS: 3025 (Part - 38)	6.5	mg/l
4.	Biological Oxygen Demand (as O ₂) 3 days at 27 °C	IS:3025(Part-44)	4.0	mg/l
5.	Total Suspended Solid (TSS)	IS:3025(Part-17)	7.2	mg/l

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY

Laboratory : GT-20, Sector-117, Gautam Budh Nagar - 201 301 (U.P.)

Branch Office :

HARIDWAR | DEHRADUN | PUNE

E-mail : noida.laboratory@gmail.com | Website : www.noidalabs.com



Photographs of Water Collection from yamuna river



Analyzing for an Assured
Future

NOIDA TESTING LABORATORIES

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)
MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Ground Water	W-270125-011	31/01/2025

Issued To: **Shri Bani Singh**
Project Site- Village- Panchayara, Tehsil-Loni, District-Ghaziabad, U.P. Lease Area: 12.512 Ha.

SAMPLING & ANALYSIS DATA

Sample Drawn By : NTL Representative
Sample Received Date : 26/01/2025
Sample Quantity : 2.0 Lt.
Analysis Duration : 27/01/2025 to 31/01/2025
Sample Description : Ground Water 1 (Hand Pump)

RESULTS

Essential test as per IS:10500-2012/ RA 2023

S. No.	Parameter	Test Method	Results	Units	Desirable Limit	Extended Limit
1.	pH	IS:3025(Part-11)	7.16	-	6.0 – 9.0	-
2.	Colour	IS:3025(Part-4)	<5.00	Hazen	5	15
3.	Odour	IS:3025(Part-5)	Agreeable	-	Agreeable	Agreeable
4.	Taste	IS:3025(Part-8)	Agreeable	-	Agreeable	-
5.	Turbidity	IS:3025(Part-10)	<1.00	NTU	1	5
6.	Total Hardness (as CaCO ₃)	IS:3025(Part-21)	389.2	mg/l	200	600
7.	Chloride (as Cl)	IS:3025(Part-32)	176.50	mg/l	250	1000
8.	Calcium (as Ca)	IS: 3025 (P- 40)	98.16	mg/l	75	200
9.	Iron (as Fe)	IS:3025(Part-52)	0.220	mg/l	1	No Relaxation
10.	Nitrate (as NO ₃)	IS: 3025 (P- 34)	14.88	mg/l	45	No Relaxation
11.	Total Dissolved Solid	IS:3025(Part-16)	821.0	mg/l	500	2000
12.	Alkalinity (as Ca CO ₃)	IS: 3025 (P- 23)	364.0	mg/l	200	600
13.	Sulphate (as SO ₄)	IS: 3025 (P- 24)	125.12	mg/l	200	400

MICROBIOLOGICAL REQUIREMENT

RESULTS

S.No.	Parameter	Test Method	Results	Required as per IS-10500:2012/ RA 2023
1.	<i>Escherichia coli</i>	IS-15185	Absent	Absent/100ml
2.	<i>Coliform Bacteria</i>	IS-15185	Absent	Absent/100ml

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- The test samples will be disposed of after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY



Laboratory : GT-20, Sector-117, Gautam Budh Nagar - 201 301 (U.P.)

Branch Office :

HARIDWAR | DEHRADUN | PUNE

E-mail : noida.laboratory@gmail.com | Website : www.noidalabs.com



Analyzing for an Assured
Future

NOIDA TESTING LABORATORIES

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)
MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Ground Water	W-270125-012	31/01/2025

Issued To: **Shri Bani Singh**
Project Site- Village- Panchayara, Tehsil-Loni, District-Ghaziabad, U.P. Lease Area: 12.512 Ha.

SAMPLING & ANALYSIS DATA

Sample Drawn By	: NTL Representative
Sample Received Date	: 26/01/2025
Sample Quantity	: 2.0 Lt.
Analysis Duration	: 27/01/2025 to 31/01/2025
Sample Description	: Ground Water 2 (Hand Pump)

RESULTS

Essential test as per IS:10500-2012/ RA 2023

S. No.	Parameter	Test Method	Results	Units	Desirable Limit	Extended Limit
1.	pH	IS:3025(Part-11)	7.38	-	6.0 – 9.0	-
2.	Colour	IS:3025(Part-4)	<5.00	Hazen	5	15
3.	Odour	IS:3025(Part-5)	Agreeable	-	Agreeable	Agreeable
4.	Taste	IS:3025(Part-8)	Agreeable	-	Agreeable	-
5.	Turbidity	IS:3025(Part-10)	<1.00	NTU	1	5
6.	Total Hardness (as CaCO ₃)	IS:3025(Part-21)	360.0	mg/l	200	600
7.	Chloride (as Cl)	IS:3025(Part-32)	154.20	mg/l	250	1000
8.	Calcium (as Ca)	IS: 3025 (P- 40)	96.40	mg/l	75	200
9.	Iron (as Fe)	IS:3025(Part-52)	0.218	mg/l	1	No Relaxation
10.	Nitrate (as NO ₃)	IS: 3025 (P- 34)	12.60	mg/l	45	No Relaxation
11.	Total Dissolved Solid	IS:3025(Part-16)	854.0	mg/l	500	2000
12.	Alkalinity (as Ca CO ₃)	IS: 3025 (P- 23)	380.0	mg/l	200	600
13.	Sulphate (as SO ₄)	IS: 3025 (P- 24)	121.0	mg/l	200	400

MICROBIOLOGICAL REQUIREMENT

RESULTS

S.No.	Parameter	Test Method	Results	Required as per IS-10500:2012/ RA 2023
1.	<i>Escherichia coli</i>	IS-15185	Absent	Absent/100ml
2.	<i>Coliform Bacteria</i>	IS-15185	Absent	Absent/100ml

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- The test samples will be disposed of after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY



Laboratory : GT-20, Sector-117, Gautam Budh Nagar - 201 301 (U.P.)

Branch Office :

HARIDWAR | DEHRADUN | PUNE

E-mail : noida.laboratory@gmail.com | Website : www.noidalabs.com



Photographs of Water Collection from Hand Pump

ANNEXURE A-5

जांच आख्या

X (Twitter) पर यमुना नदी में अवैध खनन के सम्बन्ध में प्राप्त शिकायत (संलग्नक -1) के क्रम में जनपद गाजियाबाद के तहसील लोनी में बालू खनन क्षेत्रों का दिनांक 11.10.2025 की रात्रि में लगभग 01:00 बजे औचक निरीक्षण किया गया। निरीक्षण आख्या निम्नवत् है: -

निरीक्षण के दौरान बालू खनन पट्टा क्षेत्र ग्राम पचायरा (खंड-2) में रात्रि होने के कारण खनन कार्य बंद पाया गया एवं मौके पर किसी प्रकार की मशीन चलती नहीं पाई गयी। ग्राम नौरसपुर, तहसील लोनी के निरीक्षण के दौरान जिओ कोर्डिनेट Lat 28.81823⁰ Long 77.219127⁰ पर बालू उठाये जाने के चिन्ह परिलक्षित हुए।

उक्त बालू उठाये जाने के सम्बन्ध में सम्बंधित लेखपाल को बुलाकर मौके पर पैमाइश करायी गयी, जिसमे खसरा संख्या 98 मि० रकबा 1.2650 है० में 02 स्थानों पर (17 X 0.5 X 49) यानि 416.5 घनमीटर तथा (51 X 15 X 0.5) यानि 382.5 घनमीटर बालू उठाया जाना पाया गया। चूँकि उक्त खनन बिना किसी वैध अनुमति के किया गया है अतः उ०प्र० उपखनिज (परिहार) नियमावली, 2021 के अंतर्गत कार्यवाही किये जाने की संस्तुति की जाती है।

52
12/10/25
खान अधिकारी
गाजियाबाद।

1566



Varun Gulati
 @LordYamraaj

Follow

Show translation

गाजियाबाद थाना #TronicaCity क्षेत्र में #Yamuna में किया जा रहा *अवैध रेत खनन* , रोजाना 50 से अधिक ट्रैक्टर ट्रालियों द्वारा #Yamuna से रेत निकाला जा रहा!! बांध के बिल्कुल बगल में खनन करके बांध को कमजोर किया जा रहा है और यमुना के किनारों को खोदकर यमुना की धारा को मोड़ा जा रहा है!!

इसकी जानकारी

(1) Director mining lucknow

(2) Mining officer Ghaziabad

(3) SDM Loni

को भी है पर कार्यवाहि करने की जगह इन्हें बचाया जा रहा है!!

JCB मशीन और ट्रैक्टर वीडियो में साफ़ देखे जा सकते हैं !!

अनुरोध है कृपया कार्यवाहि कीजिए अन्यथा NGT में याचिका दायर करनी पड़ेगी!!

माननीय @yogiadityanath @CMOfficeUP @dm_ghaziabad @ghaziabadpolice @DCPRuralGZB @CPCB_OFFICIAL @cleanganganmcg कृपया संज्ञान लीजिए!!

Location: maps.app.goo.gl/6qBBinN2fvoCDQ...




0:44



8:19 pm · 10 Oct 25 · 6,333 Views

62 Reposts 7 Quotes 76 Likes




 **GPS Map Camera**



Panchayara, Uttar Pradesh, India 
, Tehari Dawlatpur, Panchayara, Uttar Pradesh 201103, India
Lat 28.797589° Long 77.209052°
11/10/2025 01:10 AM GMT +05:30



 **GPS Map Camera**



Google

Delhi, Uttar Pradesh, India 
, Sungarpur, Delhi, Uttar Pradesh 110036, India
Lat 28.817901° Long 77.218933°
11/10/2025 12:58 AM GMT +05:30



 **GPS Map Camera**



Delhi, Uttar Pradesh, India 
, Sungarpur, Delhi, Uttar Pradesh 110036, India
Lat 28.81823° Long 77.219127°
11/10/2025 12:37 PM GMT +05:30

ANNEXURE A-6

जांच आख्या

जनपद गाजियाबाद के तहसील लोनी में साधारण बालू के 05 वर्षीय बालू खनन पट्टा ग्राम पचायरा खण्ड-2, गाटा सं0 303मि0, 313मि0, 290मि0, 301मि0, 303, 304मि0, 314मि0, 297मि0, 298मि0, 302मि0, 311मि0, 312मि0, 313मि0, 314मि0 रकबा 8.512 है0 का निरीक्षण दिनांक 16.10.2025 को किया गया। बिन्दुवार निरीक्षण आख्या निम्नवत् है :-


1. निरीक्षण के दौरान बालू खनन पट्टा क्षेत्र में उपखनिज का परिवहन करने वाले वाहनों का निरीक्षण किया गया।
2. निरीक्षण के दौरान वाहनों में जी0पी0एस0 लगा पाया गया। उक्त के अतिरिक्त भूतत्व एवं खनिकर्म निदेशालय द्वारा प्राप्त निर्देशों के अनुपालन में पट्टाधारक को समस्त वाहनों का विभागीय वेबसाईट registration.vtsdgm.up.in पर पंजीकृत किये जाने हेतु निर्देशित किया गया।
3. जांच के दौरान उक्त क्षेत्र में नियमानुसार सी0सी0टी0वी0 कैमरे लगे पाये गये, जो मौके पर संचालित है।
4. निरीक्षण के दौरान ई-एम0एम0-11 द्वारा ही उपखनिज का परिवहन करते हुये पाया गया।
5. निरीक्षण के दौरान मौके पर लिये गये फोटोग्राफ्स अवलोकनार्थ संलग्न है।

निरीक्षण के दौरान बालू खनन पट्टाधारक को निर्देशित किया गया कि मा0 न्यायालय एन0जी0टी0, नई दिल्ली द्वारा पारित आदेशों को गम्भीरता पूर्वक अनुपालन किया जाना सुनिश्चित करें।

अतः उपरोक्त जांच आख्या सेवा में सादर प्रेषित है।


5h
17/10/25
खान अधिकारी
गाजियाबाद।



 GPS Map Camera



Google

Panchayara, Uttar Pradesh, India 


, Tehari Dawlatpur, Panchayara, Uttar Pradesh 201103,
India

Lat 28.797708° Long 77.209073°

Thursday, 16/10/2025 03:56 PM GMT +05:30



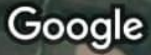
 **GPS Map Camera**

Panchayara, Uttar Pradesh, India 

, Tehari Dawlatpur, Panchayara, Uttar Pradesh 201103,
India

Lat 28.797729° Long 77.209021°

Thursday, 16/10/2025 03:55 PM GMT +05:30



जांच आख्या

साधारण बालू के 05 वर्षीय बालू खनन पट्टा ग्राम पचायरा खण्ड-2, गाटा सं० 303मि०, 313मि०, 290मि०, 301मि०, 303, 304मि०, 314मि०, 297मि०, 298मि०, 302मि०, 311मि०, 312मि०, 313मि०, 314मि० रकबा 8.512 है० का खान अधिकारी गाजियाबाद द्वारा दिनांक 09.06.2025 को औचक निरीक्षण किया गया। बिन्दुवार निरीक्षण आख्या निम्नवत् है :-

1. जांच के दौरान सीमांकित क्षेत्र पिलर सं० डी मौके पर लगा नहीं पाया गया।
2. निरीक्षण के दौरान देखा गया कि बालू खनन क्षेत्र के दक्षिण पश्चिम दिशा में पिलर सं० डी से बाहर की ओर जिओ कोर्डिनेट 28.793009° N व 77.204261° E पर अवैध खनन किये जाने के चिन्ह परिलक्षित हुये, जिसे मौके पर समतल करने का प्रयास किया गया है। उक्त स्थल तक खनन क्षेत्र से एक मार्ग भी बना पाया गया, जिससे प्रतीत होता है कि पट्टाधारक द्वारा सीमांकित क्षेत्र से बाहर जाकर अवैध खनन किया गया है।
3. उक्त क्षेत्र के समीप मौके पर साधारण बालू के 03 छोटे-छोटे ढेर भी पाये गये, जिसकी पैमाईश निम्नवत् है :-

1. $8M \times 5M \times 2.5 M = 100$ घन मीटर
2. $10M \times 5M \times 4 M = 200$ घन मीटर
3. $8M \times 4M \times 2.0 M = 64$ घन मीटर

कुल मात्रा— 364 घ०मी०

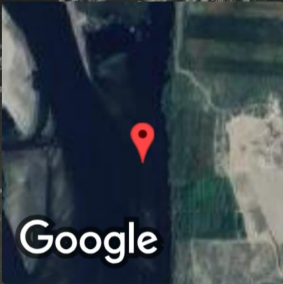
4. सीमांकित क्षेत्र से बाहर जाकर किये गये अवैध खनन कर लगाये गये 364 घ०मी० साधारण बालू के ढेर के सम्बंध में पट्टाधारक को कारण बताओ नोटिस प्रेषित किये जाने की संस्तुति की जाती है।
5. निरीक्षण के दौरान लिये गये फोटोग्राफ्स संलग्न है।

अतः उपरोक्त जांच आख्या सेवा में सादर प्रेषित है।

खान अधिकारी
गाजियाबाद।
10/06/25



 **GPS Map Camera**



Google

New Delhi, Delhi, India
Sanchar Vihar Apartments, Sec 4, Dwarka, New
Delhi, Delhi 110078, India
Lat 28.793009° Long 77.204261°
09/06/2025 08:41 PM GMT +05:30

कारण बताओ नोटिस

संख्या: 530 / ख0लि0-अवैध खनन / 2025-26

दिनांक: 16 / 06 / 2025

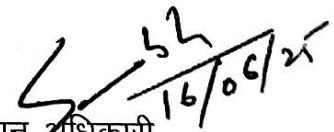
न्यू पैन्थर सिक्योरिटी गार्ड सर्विस
(पट्टाधारक ग्राम पचायरा खण्ड-2)
प्रो श्री बनी सिंह निवासी- सालासर काम्पलैक्स,
306, शंकर विहार कालोनी कुरैशी, अलीगढ़।

विषय:- सीमांकित क्षेत्र से बाहर जाकर 364 घ0मी0 साधारण बालू का अवैध खनन किये जाने के सम्बंध में।

उपरोक्त विषयक अवगत कराना है कि अधोहस्ताक्षरी द्वारा दिनांक 09.06.2025 को आपके पक्ष में स्वीकृत बालू खनन पट्टे पचायरा खण्ड-2 का औचक निरीक्षण किया गया, जिसमें सीमांकित क्षेत्र का पिलर सं0 D मौके पर लगा नहीं पाया गया तथा बालू खनन पट्टे के दक्षिण पश्चिम दिशा में पिलर सं0 D के बाहर जाकर जिओ कोर्डिनेट 28.793009° N व 77.204261° E पर अवैध खनन किये जाने के चिन्ह परिलक्षित हुये, जिसे समतल करने का प्रयास किया गया था। उक्त क्षेत्र में लगभग कुल मात्रा 364 घ0मी0 साधारण बालू के 03 ढेर पाये गये, साथ ही उक्त क्षेत्र तक पहुँचने के लिये 01 अस्थायी निर्मित मार्ग भी पाया गया।

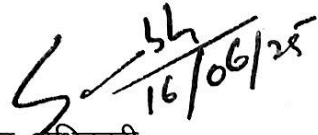
आपके पक्ष में स्वीकृत बालू खनन पट्टे में पिलर सं0 D का मौके पर लगा न पाया जाना उ0प्र0 उपखनिज (परिहार) नियमावली, 2021 के नियम 36(1) का उल्लंघन एवं नियम 60(3) के अन्तर्गत दण्डनीय है। इसके अतिरिक्त अपने सीमांकित क्षेत्र से बाहर जाकर आपके द्वारा किये गये 364 घ0मी0 साधारण बालू का अवैध खनन उ0प्र0 उपखनिज (परिहार) नियमावली 2021 के नियम 3 तथा खान एवं खनिज (विकास एवं विनिमय) अधिनियम 1957 की धारा 4 का उल्लंघन है एवं उ0प्र0 उपखनिज (परिहार) नियमावली 2021 के नियम 58 तथा खान एवं खनिज (विकास एवं विनिमय) अधिनियम 1957 की धारा 21 के अन्तर्गत दण्डनीय अपराध है।

अतः आपको निर्देशित किया जाता है कि उपरोक्त कृत्य में आपके विरुद्ध क्यों न वैधानिक कार्यवाही की जाये, के सम्बंध में अपना स्पष्टकीकरण 03 दिवस के अन्दर अधोहस्ताक्षरी को उपलब्ध कराना सुनिश्चित करें। उक्त अवधि में यदि आपका कोई प्रतिउत्तर/स्पष्टीकरण प्राप्त नहीं होता है, तो यह समझा जायेगा कि आपको अपना अपराध स्वीकार है तथा आपके विरुद्ध नियमानुसार कार्यवाही संस्तुत की जायेगी, साथ ही आपको यह भी निर्देशित किया जाता है कि 03 कार्य दिवस के अन्दर आपके बालू खनन पट्टा क्षेत्र में लगे सी0सी0टी0वी0 की 01 माह की रिकार्डिंग अधोहस्ताक्षरी को उपलब्ध कराना सुनिश्चित करें, अन्यथा की दशा में आपके विरुद्ध उ0प्र0 उपखनिज (परिहार) नियमावली, 2021 के नियम-60(3) के अन्तर्गत कार्यवाही सुनिश्चित की जायेगी, जिसके लिये आप स्वयं उत्तरदायी होंगे।


16/06/25
खान अधिकारी
गाजियाबाद।

पत्र संख्या एवं दिनांक उपरोक्तानुसार।
प्रतिलिपि :-

1. जिलाधिकारी, गाजियाबाद महोदय को सादर सूचनार्थ प्रेषित।


16/06/25
खान अधिकारी
गाजियाबाद।

1576 CHALLAN

(अलौह खनन तथा धातु कर्म उद्योग, 30प्र0)

Government of Uttar Pradesh

Uttar Pradesh Treasury Form-209(1) - Challan for Depositing Money

[To be submitted through Net-Payment]

Challan No.: AKV250024643	Challan Date: 06/10/2025
Assessment Year: 2025-2026	Tax Period: ONETIME
Name of the Bank:	
Unique Id:	
Depositor Name:	Bani Singh
Depositor Address:	

Head	Description	Serial No.	Amount (in Rs.)
085300102010000	खनिज रियायत शुल्क किराया और स्वत्व शुल्क	1	666960.00
	Totals of the above heads	--	666960.00

A SUM OF Rs. 666960.00 AGAINST THE HEADS MENTIONED ABOVE --[THROUGH NET-PAYMENT TRANSACTION]-- ON
HAS BEEN DEPOSITED BY THE DEPOSITOR.

(Depositor Remarks->Illegal mining 364 and pillar penalty)

THE BANK REFERENCE NO. RECEIVED AFTER THE TRANSACTION IS : CPAFSLHLN6, Scroll Date:-06/10/2025

ANNEXURE A-8



22-Jun-2025 3:17:42 pm
28°47'50.89408"N 77°12'11.61137"E
139° SE
Dwarka
New Delhi
Meerut Division
Delhi



22-Jun-2025 2:56:44 pm
28°47'49.48099"N 77°12'10.8564"E
208° SW



22-Jun-2025 3:23:08 pm
28°47'59.99225"N 77°12'10.26105"E
273° W

Unnamed Road
Tehari Dawlatpur
Panchayara
Meerut Division
Uttar Pradesh



ANNEXURE A-9

जांच आख्या

अपरजिलाधिकारी (वि०/रा०), गाजियाबाद महोदय
581/ख०अनु०-गाजि०/2025-26 दिनांक 02.07.2025, जिसके द्वा
खनन क्षेत्र में खनन संक्रियायें पूर्णतः बंद किये जाने के निर्देश दिये गये हैं, के क्रम में
जनपद गाजियाबाद के तहसील लोनी में साधारण बालू के 05 वर्षीय बालू खनन पट्टा
ग्राम पचायरा खण्ड-2, गाटा सं० 303मि०, 313मि०, 290मि०, 301मि०, 303, 304मि०,
314मि०, 297मि०, 298मि०, 302मि०, 311मि०, 312मि०, 313मि०, 314मि० रकबा 8.512 है०
का अधोहस्ताक्षरी द्वारा निदेशालय की जांच टीम के साथ दिनांक 09.07.2025 को स्थलीय
निरीक्षण किया गया। निरीक्षण आख्या निम्नवत् है :-

निरीक्षण के दौरान बालू खनन पट्टा क्षेत्र में मानसून सत्र (01 जुलाई से 30
सितम्बर तक) होने के कारण खनन संक्रियायें पूर्णतः बंद पायी गयी। मौके पर किसी प्रकार
की कोई मशीन नहीं पायी गयी।

अतः उपरोक्तानुसार आख्या सेवा में प्रस्तुत है।

55
10/07/25
खान अधिकारी
गाजियाबाद।

आख्या

जनपद गाजियाबाद में स्वीकृत बालू खनन पट्टा व बालू खनन अनुज्ञा पत्र क्षेत्रों में मानसून सत्र समाप्त होने कारण खनन कार्य आरम्भ किये जाने के दृष्टिगत खनन कार्य आरम्भ किये जाने से पूर्व बालू खनन पट्टा ग्राम पचायरा (खण्ड-2) व बालू खनन अनुज्ञा क्षेत्र ग्राम नौरसपुर का निरीक्षण दिनांक 06.10.2025 को किया गया। निरीक्षण आख्या निम्नवत् है :-

निरीक्षण के दौरान यमुना नदी में जल स्तर बढ़ने के कारण बालू खनन क्षेत्रों में क्षतिग्रस्त हुये पिलर को हटा कर उनके स्थान पर नये पिलर निर्धारित जिओ कॉर्डिनेट पर स्थापित कराये गये। इस सम्बंध में पट्टाधारक व अनुज्ञाधारक के उपस्थित प्रतिनिधि को निर्देशित किया गया कि लगाये पिलर का रख रखाव ठीक से किया जाये तथा किसी भी दशा में पिलर अपने निर्धारित स्थान से न हटने पाये। इसके अतिरिक्त सीमांकित क्षेत्र के अन्दर ही खनन कार्य किया जाये। यदि किसी के भी द्वारा सीमांकित क्षेत्र के बाहर जाकर या नियमानुसार खनन कार्य नहीं किया जाता है तो उसके विरुद्ध कठोर कार्यवाही की जायेगी।

मौके पर लिए गए फोटोग्राफ्स संलग्न है।

5h
06/10/25
खान अधिकारी
गाजियाबाद।



 GPS Map Camera




Panchayara, Uttar Pradesh, India 
, Tehari Dawlatpur, Panchayara, Uttar Pradesh 201103, India
Lat 28.800468° Long 77.204605°
06/10/2025 05:13 PM GMT +05:30










 **GPS Map Camera**



Panchayara, Uttar Pradesh, India 
, Tehari Dawlatpur, Panchayara, Uttar Pradesh 201103, India
Lat 28.798835° Long 77.204902°
06/10/2025 05:20 PM GMT +05:30

FIRST INFORMATION REPORT

(Under Section 173 B.N.S.S)

प्रथम सूचना रिपोर्ट
(धारा 173 बी एन एस एस के तहत)

1. **District/Unit (जिला/इकाई):** ग्रामीण (कमिश्नरेट गाजियाबाद)
P.S. (थाना): ट्रोनिका सिटी **Year (वर्ष):** 2025
FIR No.(प्र.सू.रि. सं.): 0488
Date &Time of FIR(प्र.सू.रि. की दिनांक/समय): 24/10/2025 22:36

S.No. (क्र.सं.)	Acts (अधिनियम)	Sections (धारा(एँ))
1	भारतीय न्याय संहिता (बी एन एस), 2023	303(2)
2	खान एवं खनिज (विकास का विनियमन) अधिनियम 1957	4
3	खान एवं खनिज (विकास का विनियमन) अधिनियम 1957	21

3.(a) Occurrence of offence (अपराध की घटना) :

1. **Day** शनिवार **Date From** 11/10/2025 **Date To** 11/10/2025
(दिन): (दिनांक से): (दिनांक तक):

Time Period पहर 1 **Time From** 00:00 बजे **Time To** 00:00
(समय अवधि): (समय से): (समय तक): बजे

N.C.R.B (एन.सी.आर.बी)
I.I.F.-I (एकीकृत जाँच फार्म -I)

(b) Information received at P.S. (थाना जहां सूचना प्राप्त हुई):

Date 24/10/2025 **Time (समय):** 22:36 बजे
(दिनांक):

(c) General Diary Reference (रोजनामचा संदर्भ):

Entry No. 079 **Date & Time** 24/10/2025 22:36 बजे
(प्रविष्टि सं.): (दिनांक और समय):

4. Type of Information (सूचना का प्रकार): लिखित

5. Place of Occurrence (घटनास्थल):

Direction and distance from P.S. पश्चिम, 05 **Beat No.**
1. (a) (थाना से दूरी और दिशा): किमी (बीट सं.):
(b) **Address** ग्राम पचायरा
(पता):

(c) In case, outside the limit of this Police Station, then
(यदि थाना सीमा के बाहर है तो):

Name of P.S. **District(State)**
(थाना का नाम): (ज़िला (राज्य)):

N.C.R.B (एन.सी.आर.बी)
I.I.F.-I (एकीकृत जाँच फार्म -I)

6.Complainant / Informant (शिकायतकर्ता/सूचनाकर्ता):

(a) **Name (नाम):** विपिन तोमर हल्का लेखपाल

(b) **Father's/Husband's Name(पिता / पति का**

(c) **Date/Year of Birth (जन्म तिथि / वर्ष):** 1986

(d) **Nationality (राष्ट्रीयता):** भारत

(e) **UID No. (यूआईडी सं.):**

(f) **Passport No.(पासपोर्ट सं.):**

Date of Issue (जारी करने की तिथि):

Place of Issue (जारी करने का स्थान):

(g) **Id details (Ration Card,Voter ID Card,Passport,UID No.,Driving License, PAN)**

S.No.(क्र.सं.)	Id Type (पहचान पत्र का प्रकार)	Id Number (पहचान संख्या)
1		

(h) **Address (पता):**

S.No. (क्र.सं.)	Address Type (पता का प्रकार)	Address (पता)
1	वर्तमान पता	क्षेत्रीय लेखपाल, ग्राम पचायरा,परगना, तहसील लोनी ,ग्रामीण (कमिश्नरेट गाजियाबाद),उत्तर प्रदेश,भारत
2	स्थायी पता	क्षेत्रीय लेखपाल, ग्राम पचायरा,परगना, तहसील लोनी ,ग्रामीण (कमिश्नरेट गाजियाबाद),उत्तर प्रदेश,भारत

(i) **Occupation (व्यवसाय):**

(j) **Phone number (दूरभाष सं.):**

Mobile (मोबाइल सं.): 91-9711524307

7.Details of known/suspected/unknown accused with full particulars

(ज्ञात / संदिग्ध / अज्ञात अभियुक्त का पूरे विवरण सहित वर्णन):

Accused More Than (अज्ञात आरोपी एक से अधिक हों तो संख्या):

N.C.R.B (एन.सी.आर.बी)
I.I.F.-I (एकीकृत जाँच फार्म -I)

S.No. (क्र.सं.)	Name (नाम)	Alias (उपनाम)	Relative's Name (रिश्तेदार का नाम)	Present Address (वर्तमान पता)
1	टीटू		पिता का नाम : लीलू	1. ग्राम पचायरा, ट्रोनिा सिटी, ग्रामीण (कमिश्नरेट गाजियाबाद), उत्तर प्रदेश, भारत
2	बिटू		पिता का नाम : लीलू	1. ग्राम पचायरा, ट्रोनिा सिटी, ग्रामीण (कमिश्नरेट गाजियाबाद), उत्तर प्रदेश, भारत
3	मनोज कुमार		पिता का नाम : राजवीर	1. ग्राम पचायरा, ट्रोनिा सिटी, ग्रामीण (कमिश्नरेट गाजियाबाद), उत्तर प्रदेश, भारत
4	रामपाली		पति का नाम : लीलू	1. ग्राम पचायरा, ट्रोनिा सिटी, ग्रामीण (कमिश्नरेट गाजियाबाद), उत्तर प्रदेश, भारत
5	सुनीता		पति का नाम : रवि	1. ग्राम पचायरा, ट्रोनिा सिटी, ग्रामीण (कमिश्नरेट गाजियाबाद), उत्तर प्रदेश, भारत
6	कुसुमलता		पति का नाम : महेन्द्र सिंह	1. ग्राम पचायरा, ट्रोनिा सिटी, ग्रामीण (कमिश्नरेट गाजियाबाद), उत्तर प्रदेश, भारत

8.Reasons for delay in reporting by the complainant/informant

(शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):

9.Particulars of properties of interest (संबन्धित सम्पत्ति का विवरण):

S.No. (क्र.सं.)	Property Category (संपत्ति श्रेणी)	Property Type (सम्पत्ति का प्रकार)	Description (विवरण)	Value (In Rs/-) (मूल्य (रु में))
-----------------	------------------------------------	------------------------------------	---------------------	----------------------------------

10.Total value of property (In Rs/-)-सम्पत्ति का कुल मूल्य(रु

11.Inquest Report / U.D. case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी.प्रकरण सं., यदि कोई हो):

S.No.	UIDB Number
-------	-------------

12.First Information contents (प्रथम सूचना तथ्य):

नकल प्रा०पत्र हिन्दी वादी ... सेवा मं श्रीमान थाना प्रभारी ट्रोनिा सिटी लोनी गा०बाद महौदय सविनय निवेदन यह है कि आज दिनांक 11.10.2025 को श्रीमान जिला खनन अधिकारी तथा क्षेत्रीय लेखपाल ग्राम नौरसपुर परगना व तहसील लोनी जिला गा०बाद के साथ अवैध बालू खनन जोकि खसरा नं० 98 मि० रकबा 1.2650 है० तथा खसरा सं० 99 रकबा 1.2650 है० पर जाकर मौके का स्थलीय निरीक्षण किया गया, जिसमे मौके पर जे०सी०बी० से अवैध बालू खनन का कार्य किया जा रहा था। उक्त स्थल के कार्डिनेट Lat

N.C.R.B (एन.सी.आर.बी)
I.I.F.-I (एकीकृत जाँच फार्म -I)

28.1823 L0ng 77.219127 है जिसकी माप (15x0.5x49) यानि 367.5 घन मी0 तथा (51x17x0.5) यानि 433.5 घन मी0 मापी गयी है। जिसमे अवैध खनन का कार्य किया जा रहा था। राजस्व अभिलेखो का अवलोकन करने के बाद खसरा न0 98 मि0 मे काशतकार टीटू, बिट्टू पुत्रगण लीलू, मनोज कुमार पुत्र राजवीर तथा रामपाली पत्नी लीलू व सुनीता पत्नी रवि नि0 ग्राम पचायरा तथा खसरा स0 99 मे काशतकार कुसुमलता पत्नी महेन्द्र सिंह नि0 ग्राम दर्ज है। उपरोक्त काशतकारो के खिलाफ FIR दर्ज कराने हेतु आख्या सादर सेवा में प्रस्तुत है। हस्ताक्षर अंग्रेजी अपठित 24/10/2025 विपिन तोमर (लेखपाल) 9711524307 (विपिन तोमर) हल्का लेखपाल तहसील लोनी वर्तमान पता क्षेत्रीय लेखपाल, ग्राम पचायरा परगना व तहसील लोनी, जिला गा0बाद (उ0प्र0) स्थायी पता - क्षेत्रीय लेखपाल, ग्राम पचायरा परगना व तहसील लोनी, जिला गा0बाद नोट में का0 240 विकाश यादव प्रमाणित करता हूँ कि प्राप्त प्रा0पत्र के आधार पर मुकदमा उपरोक्त की कायमी व चिक मेरे द्वारा शब्द ब शब्द बोल बोलकर थाना हाजा के कम्प्यूटर पर सीसीटीएनएस पर है0कां0 2240 मोनू मलिक द्वारा टंकित कराया गया। अलावा तकनीकी त्रुटि के

13. Action taken: Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2.

(की गयी कार्यवाही : चूंकि उपरोक्त जानकारी से पता चलता है कि अपराध करने का तरीका मद सं. 2 में उल्लेख धारा के तहत है।)

(1) **Registered the case and took up the investigation:** (प्रकरण दर्ज किया गया और जांच के लिए लिया गया):

or
(या)

(2) **Directed (Name of I.O.)** PRADEEP SINGH **Rank** SI (Sub-Inspector)
(जांच अधिकारी का नाम): (पद):

No. 192290773 **to take up the Investigation**
(सं.): (को जांच अपने पास में लेने के लिए निर्देश दिया गया) **or** (या)

(3) **Refused investigation due to** (जांच के लिए):

N.C.R.B (एन.सी.आर.बी)
I.I.F.-I (एकीकृत जाँच फार्म -I)

or (के कारण इंकार किया या)

(4) Transferred to P.S.

(थाना):

District

(ज़िला):

on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित) .

F.I.R. read over to the complainant / informant, admitted to be correctly recorded and a copy given to the complainant / informant free of cost.

(शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक कॉपी निशुल्क शिकायतकर्ता को दी गयी |)

R.O.A.C.(आर. ओ .ए .सी.)

14 Signature/Thumb impression of the complainant / informant.(शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

15 Date and time of dispatch to the court
(अदालत में प्रेषण की दिनांक और समय):

**Signature of Officer in charge,
Police Station**

(थाना प्रभारी के हस्ताक्षर)

Name THANA INCHARGE

Rank SI (Sub-Inspector)

No. 9454405104

N.C.R.B (एन.सी.आर.बी)
I.I.F.-I (एकीकृत जाँच फार्म -I)

Attachment to item 7 of First Information Report

(प्रथम सूचना रिपोर्ट के मद 7 संलग्नक):

Physical features, deformities and other details of the suspect/accused:

(If known / seen)

(संदिग्ध / अभियुक्त की शारीरिक विशेषताएँ, विकृतियाँ और अन्य विवरण :

(यदि ज्ञात / देखा गया))

S.No.(क्र.सं.)	Sex (लिंग)	Date/Year of Birth (जन्म तिथि / वर्ष)	Build (बनावट)	Height (cms.) (कद (से.मी.))	Complexion (रंग)	Identification Mark (s) (पहचान चिन्ह)
1	2	3	4	5	6	7
1	पुरुष					

2	पुरुष					
---	-------	--	--	--	--	--

3	पुरुष					
---	-------	--	--	--	--	--

N.C.R.B (एन.सी.आर.बी)
I.I.F.-I (एकीकृत जाँच फार्म -I)

4	महिला					
---	-------	--	--	--	--	--

5	महिला					
---	-------	--	--	--	--	--

6	महिला					
---	-------	--	--	--	--	--

Deformities/ Peculiarities	Teeth (दाँत)	Hair (बाल)	Eyes (आँखें)	Habit(s) (आदतें)	Dress Habit(s) (पहनावा)
8	9	10	11	12	13

N.C.R.B (एन.सी.आर.बी)
I.I.F.-I (एकीकृत जाँच फार्म -I)

Language /Dialect (भाषा/बोली)	Place Of (का स्थान)					Others (अन्य)
	Burn Mark (जले हुए का निशान)	Leucoderma (लुकोदेर्मा (सफ़ेद धब्बे))	Mole (मस्सा)	Scar (घाव)	Tattoo (गूदे हुए का)	
14	15	16	17	18	19	20

N.C.R.B (एन.सी.आर.बी)
I.I.F.-I (एकीकृत जाँच फार्म -I)

These fields will be entered only if complainant/informant gives any one or more particulars about the suspect/accused.

(यह क्षेत्र तभी दर्ज किए जाएंगे यदि शिकायतकर्ता / सूचनाकर्ता संदिग्ध / अभियुक्त के बारे में कोई एक या उससे अधिक जानकारी देता है |)

जांच आख्या

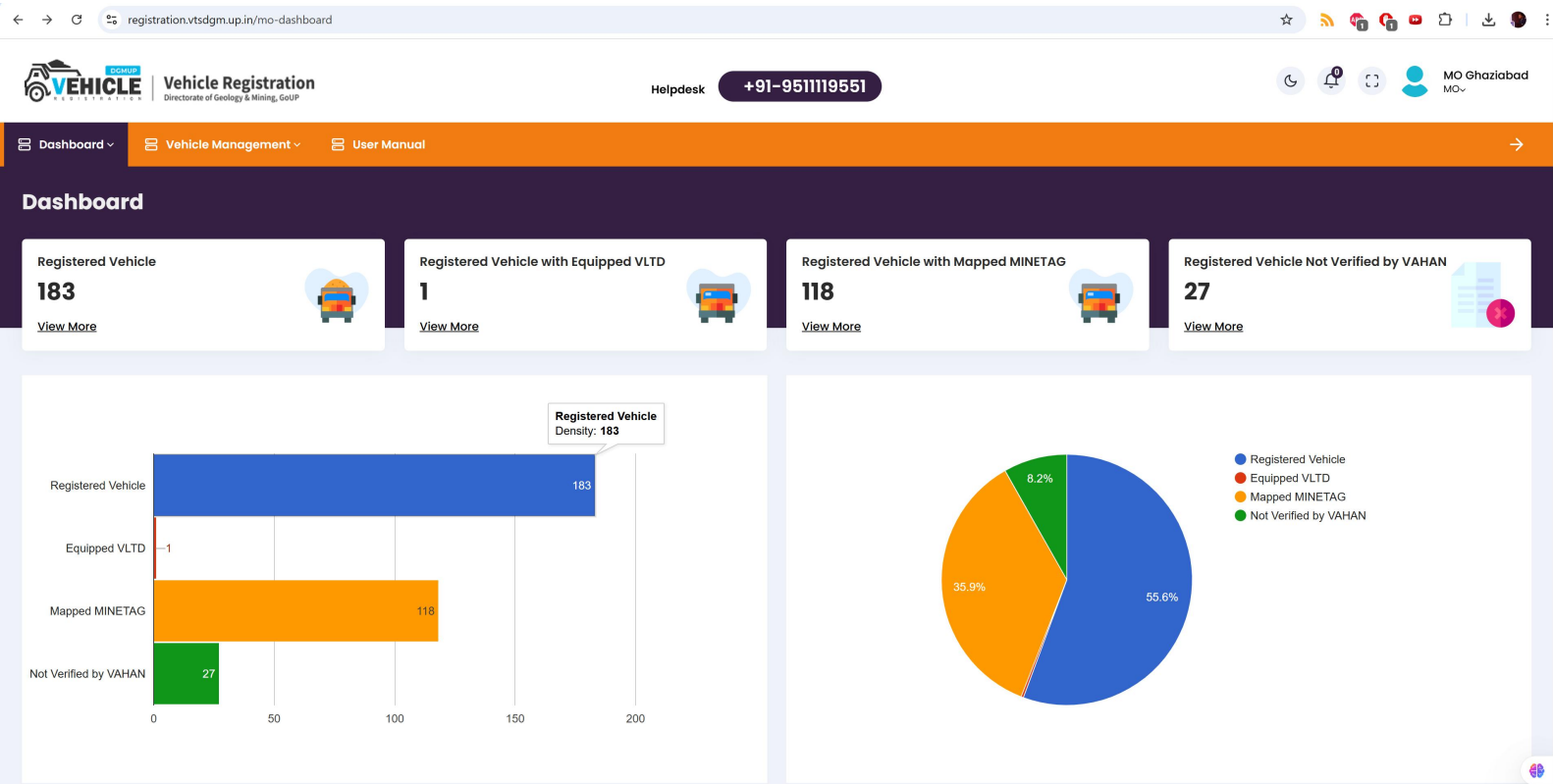
जनपद गाजियाबाद में स्वीकृत बालू खनन पट्टा व बालू खनन अनुज्ञा पत्र क्षेत्रों में मानसून सत्र समाप्त होने कारण खनन कार्य आरम्भ किये जाने के दृष्टिगत खनन कार्य आरम्भ किये जाने से पूर्व ईएमजीएसएम-2020 व मा० न्यायालय एन०जी०टी०, नई दिल्ली द्वारा दिए गये निर्देशों के अंतर्गत बालू खनन पट्टा व बालू खनन अनुज्ञा पत्र क्षेत्रों का Post Mansoon सर्वे दिनांक 12.10.2025 को कराया गया।

सर्वे के दौरान लिए फोटोग्राफ्स अवलोकनार्थ संलग्न है ।

53
12/10/25
खान अधिकारी
गाजियाबाद।



ANNEXURE A-13



कार्यालय जिला कारी गाजियाबाद
(खनन अनुभाग)

नोटिस

संख्या: 634 / ख0लि0-अवैध खनन / 2025-26

दिनांक: 04.08.2025

न्यू पैन्थर सिक्योरिटी गार्ड सर्विस
(पट्टाधारक ग्राम पचायरा खण्ड-2)
प्रो श्री बनी सिंह निवासी- सालासर काम्प्लैक्स,
306, शंकर विहार कालोनी कुरैशी, अलीगढ़।

विषय:- बालू खनन पट्टा पर जी0पी0एस0 लगे वाहनों द्वारा उपखनिज का परिवहन किये जाने के सम्बंध में।

उपरोक्त विषयक मा0 न्यायालय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं0 1003 / 2024 में पारित आदेश दिनांक 30.04.2025 का संदर्भ ग्रहण करें, जिसके कार्यकारी अंश निम्नवत् है :-

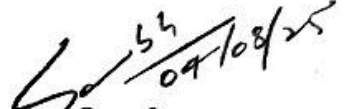
"19. In view of the facts and circumstances of the case and compliance made and also undertaking given by Respondents No. 5 and 6 but subject to adjudication of the questions of illegal mining and appropriate action in respect thereof, we are inclined to allow Respondents No. 5 and 6 to carry out further mining in the mining lease site with due compliance with the recommendations made by the Joint Committee as well as the recommendations made by UPPCB and also due compliance with EC and CTO conditions and environmental norms particularly Sustainable Sand Mining Management Guidelines (SSMG), 2016 and Enforcement and Monitoring Guidelines for Sand Mining (EMGSM), 2020 and also subject to further conditions that Respondents no. 5 and 6 shall use only GPS fitted vehicles for transportation of mined material and also submit weekly monitoring reports and copy of CCTV footage in pen drive to UPPCB and also file copies thereof before this Tribunal at least one day before the next date of hearing fixed."

उपरोक्त आदेश के अनुपालन में आप द्वारा तददिनांक तक भी बालू खनन पट्टे पर जी0पी0एस0 लगे वाहनों द्वारा उपखनिज का परिवहन किये जाने के सम्बंध में कोई आख्या इस कार्यालय एवं मा0 न्यायालय एन0जी0टी0 को उपलब्ध नहीं कराई गयी है। इसके अतिरिक्त दिनांक 31.05.2025 को अधोहस्ताक्षरी व उपजिलाधिकारी लोनी के साथ संयुक्त रूप से आपके पक्ष में स्वीकृत बालू खनन पट्टा ग्राम पचायरा खण्ड-2 का निरीक्षण किया गया था, जिस दौरान आप द्वारा बालू खनन पट्टे पर जी0पी0एस0 लगे वाहनों द्वारा उपखनिज का परिवहन किये जाने के सम्बंध में अभिलेख मांगे जाने पर भी कोई अभिलेख प्रस्तुत नहीं किये गये। आपके द्वारा उक्त कृत्य मा0 एन0जी0टी0 द्वारा पारित आदेशों की अवमानना को द्योतक है।

वर्तमान में मा0 न्यायालय एन0जी0टी0 द्वारा आदेश दिनांक 23.07.2025 पारित किया गया है, जिसके कार्यकारी अंश निम्नवत् है :-

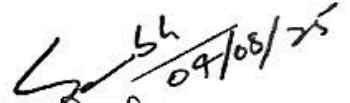
"19. The District Magistrate, Ghaziabad is directed to file additional affidavit clarifying the factual position with respect to the compliance with the order passed by this Tribunal and also filling copies of the screenshots in support of compliance so made. The District Magistrate, Ghaziabad is also directed to give his response in the additional affidavit regarding transportation of mined material by respondents no. 5 and 6 through GPS fitted vehicles in compliance with order passed by this Tribunal alongwith copies of the documents in support thereof."

अतः मा० न्यायालय एन०जी०टी० द्वारा पारित उपरोक्त आदेशों के अनुपालन में आपके पक्ष में स्वीकृत बालू खनन पट्टे पर जी०पी०एस० लगे वाहनों द्वारा उपखनिज का परिवहन किये जाने के सम्बंध में साप्ताहिक रिपोर्ट अधोहस्ताक्षरी के कार्यालय में 03 दिन में उपलब्ध कराना सुनिश्चित करें, अन्यथा की दशा में मा० एन०जी०टी० द्वारा दिये गये आदेशों की अवमानना के क्रम में आपके विरुद्ध वैधानिक कार्यवाही की जायेगी, जिसके लिये आप स्वयं उत्तरदायी होंगे।


खान अधिकारी
गाजियाबाद।

पत्र संख्या एवं दिनांक उपरोक्तानुसार।
प्रतिलिपि :-

1. जिलाधिकारी, गाजियाबाद महोदय को सादर सूचनार्थ प्रेषित।
2. अपरजिलाधिकारी (वि०/रा०), गाजियाबाद महोदय को सादर सूचनार्थ प्रेषित।


खान अधिकारी
गाजियाबाद।

1602

ANNEXURE A-15

M/s New Panther Security Guard Service

Ref No- NP/2025-26/004

Date - 06-08-2025

To
Mining Officer
Ghaziabad District

Subject- Reply against your letter No- 634/MO-mining/2025-26 for GPS fitted vehicles in compliance with order passed by NGT Tribunal along with copies of the documents in support thereof.

Respected Sir

As per your letter No- 634/MO-mining/2025-26 regarding submission of proof that transportation of mined material by us should be through GPS fitted vehicles in compliance with order passed by NGT along with copies of the documents in support thereof.

We are submitting the number of the vehicles that were loaded from our mine during the month of May and June 2025.

All these vehicles are GPS fitted and copy of few GPS report is also attached for your reference.

Hope the attached details is sufficient as per the requirement.

With Regards

New Panther Security Guard Services

Bani Singh
Proprietor

Bani Singh

For New Panther Security Guard Services

S N	Vehicle No	1503	GPS Status
1	HR58D-4568	Kalu Ram	Active
2	UP17BT-3794	Kalu Ram	Active
3	HR55AR-0008	Nitin Mavi	Active
4	UP14HT-0008	Nitin Mavi	Active
5	UP17BT-4821	Sonu	Active
6	HR55AF-4365	Monu	Active
7	PB05AQ-4930	Zaffar	Active
8	HR69F-0377	Akhilesh	Active
9	HR58C-4025	Kalu Ram	Active
10	UP17BT-0823	Bittu	Active
11	UP17BT-2971	Farman	Active
12	HR38Y-7254	Akhilesh	Active
13	UP17BT-2936	Surjan	Active
14	HR38Z-7254	Parash	Active
15	HR46D-5764	Rakesh	Active
16	UP17BT-4973	Sonu	Active
17	UP12T-9911	Wazid	Active
18	UP14KT-4402	Bittu	Active
19	UP14MT-4722	Bittu	Active
20	UK07CB-2786	Parash	Active
21	HR69D-3033	Mukesh	Active
22	UP17BT-4978	Mahaver	Active
23	UP14PT-5874	Mukesh	Active
24	UP14LT-3741	Bittu	Active
25	HR63E-8334	Sonu	Active
26	UP14KT-7062	Sokhin	Active
27	HR69F-9696	Sohan	Active
28	UP17BT-2041	Sonu	Active
29	HR69F-2244	Ashok	Active
30	HR69F-1406	Kaushal	Active
31	HR69C-3340	Kamal	Active
32	UP19T-9087	Aman	Active
33	HR69F-3303	Mukesh	Active
34	HR69F-0181	Kalu Malik	Active
35	HR69C-0921	Subham	Active
36	UP17BT-7732	Auib Khan	Active
37	UP17BT-9889	Kalu Malik	Active
38	UP13BT-0942	Kalu Malik	Active
39	UP14QT-5007	Neeraj	Active
40	HR69E-4788	Kalu Malik	Active
41	HR69F-5567	Kalu Malik	Active
42	HR69F-2414	Kalu Malik	Active
43	HR55E-9503	Rinku	Active
44	HR58D-2293	Sokhin	Active
45	UP14KT-7065	Kamal	Active
46	HR58E-5017	Shami	Active
47	HR69D-0481	Ranjeet	Active
48	HR69F-3358	Kalu Malik	Active
49	UP17BT-4973	Sonu	Active

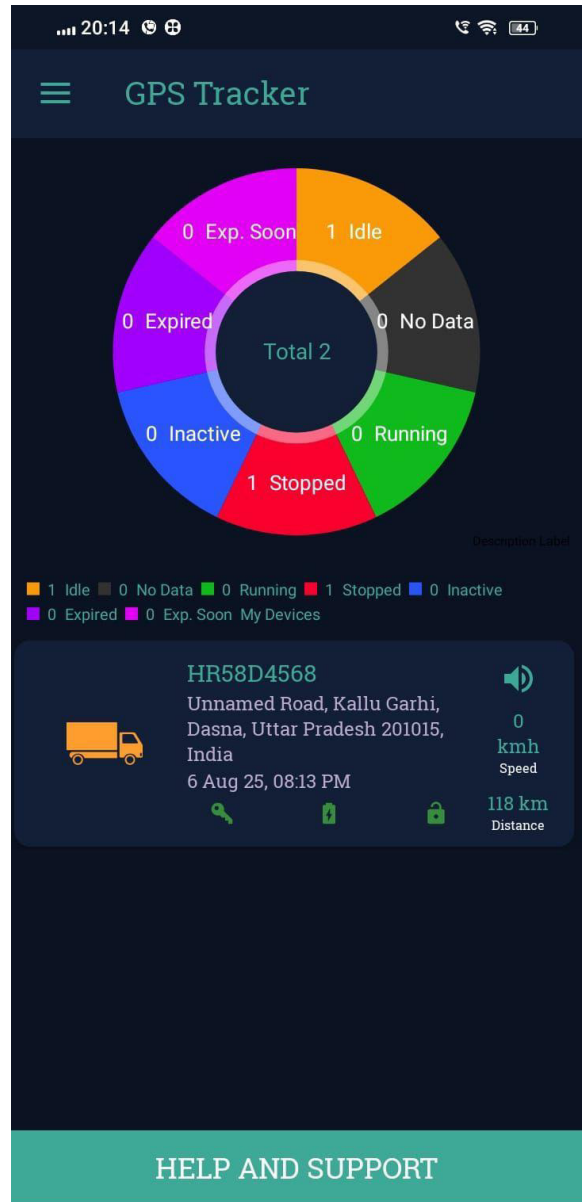
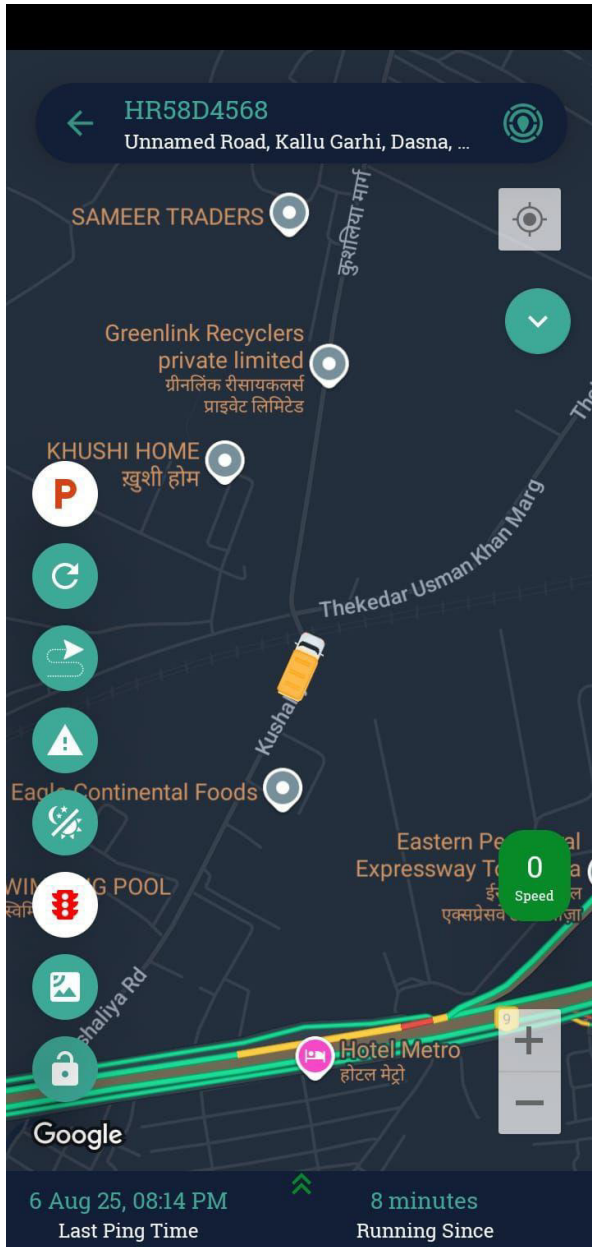
50	HR69F-4290	Rinku	Active
51	HR74B-6157	Sahil	Active
52	HR69E-4796	Ranjeet	Active
53	HR69F-6411	Kamal	Active
54	HR69F-3359	Rinku	Active
55	HR69F-8990	Sishpal	Active
56	HR55AN-7732	Sahil	Active
57	HR55AR-6196	Mukesh	Active
58	HR74B-7452	Sonu	Active
59	UP14MT-2722	Sohan	Active
60	HR63C-5121	Rajesh	Active
61	HR74A-4057	Ramavtar	Active
62	HE69E-3595	Jeetu	Active
63	HR58E-5769	Ranjeet	Active
64	HR58E-0755	Dhramber	Active
65	HR74B-8467	Akhilesh	Active
66	HR69C-4788	Iqbal	Active
67	HR38Z-5274	Rajesh	Active
68	HR74B-0790	Sahil	Active
69	HR58C-1311	Allam	Active
70	HR69D-8886	Ashish	Active
71	UP14KT-7062	Sokhin	Active
72	HR69D-8983	Mukesh	Active
73	HR69F-4790	Nitin	Active
74	HR69D-5874	Momen	Active
75	HR69F-0182	Parash	Active
76	HR69C-0922	Sahil	Active
77	HR69F-2245	Neeraj	Active
78	UP17BT-7428	Kalu Ram	Active
79	HR55AV-0209	Akhilesh	Active
80	UP17BT-7366	Sonu	Active
81	HR55AX-4198	Akhilesh	Active
82	UP17AT-5489	Sonu	Active
83	UP17BT-7429	Akhilesh	Active
84	UP17BT-7428	Akhilesh	Active
85	UP37AT-5484	Kalu Ram	Active
86	HR55AN-6470	Aman	Active
87	HR55AU-1370	Sonu	Active
88	HR55AW-1702	Arvind	Active
89	HR74B-1349	Allamen	Active
90	DL1GE-3769	Chotu	Active
91	DL1M-7191	Gopal Rana	Active
92	UP14BT-4467	Raju	Active
93	HR38AL-1999	Sanvar	Active
94	HR58D-3441	Arvind	Active
95	HR74B-3561	Gopal Rana	Active
96	HR55AW-7776	Aman	Active
97	HR55AW-2802	Allamen	Active
98	DL1M-7195	Sanvar	Active
99	HR55AR-6198	Sonu	Active

100	UP14BT-4466	Allamen	Active
101	HR74B-3927	Gopal Rana	Active
102	HR69F-7375	Raka Khan	Active
103	HR74B-1638	Arvind	Active
104	UP14KT-1161	Raju	Active
105	HR69D-8985	Sanvar	Active
106	UP14DT-4467	Chotu	Active
107	DL1MA-3927	Raka Khan	Active
108	UP17BT-7428	Kalu Ram	Active
109	HR38Z-6866	Akhilesh	Active
110	HR55AV-9171	Sanvar	Active
111	HR69D-3941	Verpal	Active
112	DL1G-2544	Tetu	Active
113	HR69D-3035	Bholu	Active
114	UP17BT-5889	Washim	Active
115	HR69E-4790	Raka Khan	Active
116	HR69F-6416	Verpal	Active
117	HR55AF-4370	Gopal Rana	Active
118	HR58E-5057	Akhilesh	Active
119	PB05AB-4930	Zaffar	Active
120	HHR58D-2293	Sokhin	Active
121	HR58D-1382	Arvind	Active
122	UP17BT-5550	Anshar	Active
123	DL1GE-3773	Verpal	Active
124	HR69E-5192	Washim	Active
125	HR63C-7310	Salman	Active
126	HR69C-6818	Arvind	Active
127	UP14CT-7662	Gopal Rana	Active
128	UK0768-8186	Sartaj	Active
129	HR47D-1759	Manav	Active
130	HR58B-1382	Sonu	Active
131	HR58E-5058	Salman	Active
132	UP17BT-5711	Kaju Khan	Active
133	HR69F-4890	Arvind	Active
134	HR69E-6818	Goldan	Active
135	HR55AG-2294	Aman	Active
136	HR69F-5792	Goldan	Active
137	HR46D-1805	Sanvar	Active
138	RJ02GB-4128	Sohan	Active
139	RJ02GB-2074	Salman	Active
140	RJ02GB-5576	Sameem	Active
141	RJ02GB-3850	Raka Khan	Active
142	RJ02GB-6339	Sartaj	Active
143	RJ02GB-5533	Salman	Active
144	RJ02GB-9625	Arvind	Active
145	RJ02GB-4131	Gulab	Active
146	RJ02GB-4122	Ashraf	Active
147	RJ02GB-4043	Ashlam	Active
148	RJ40GA-0389	Goldan	Active
149	RJ02GA-1009	Sartaj	Active

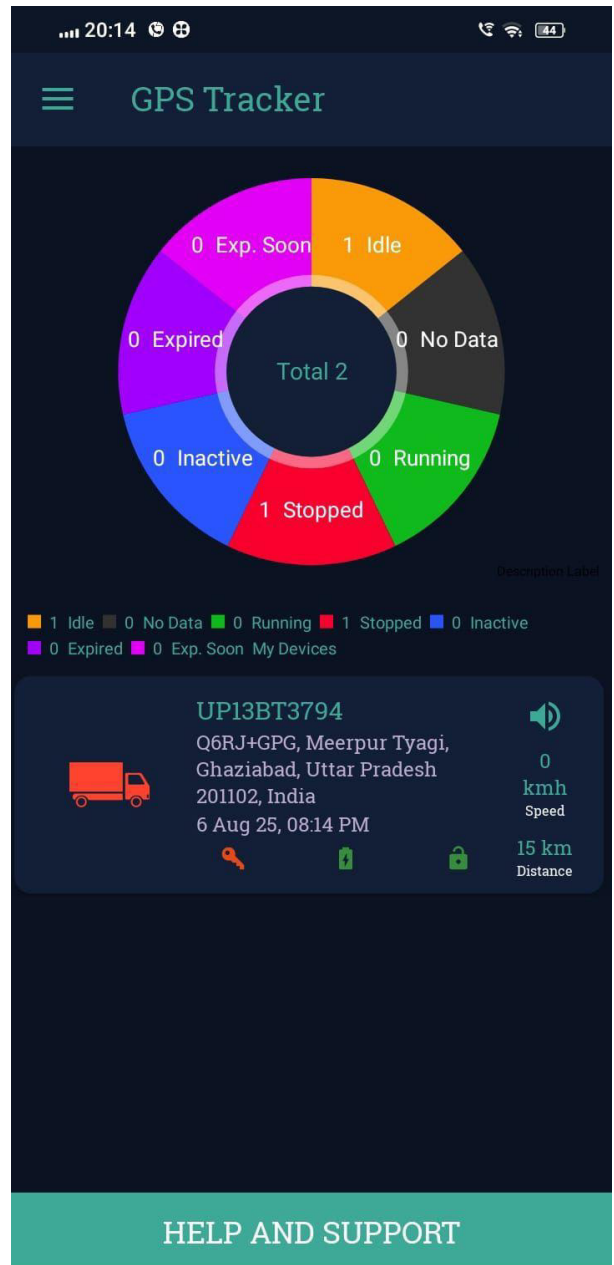
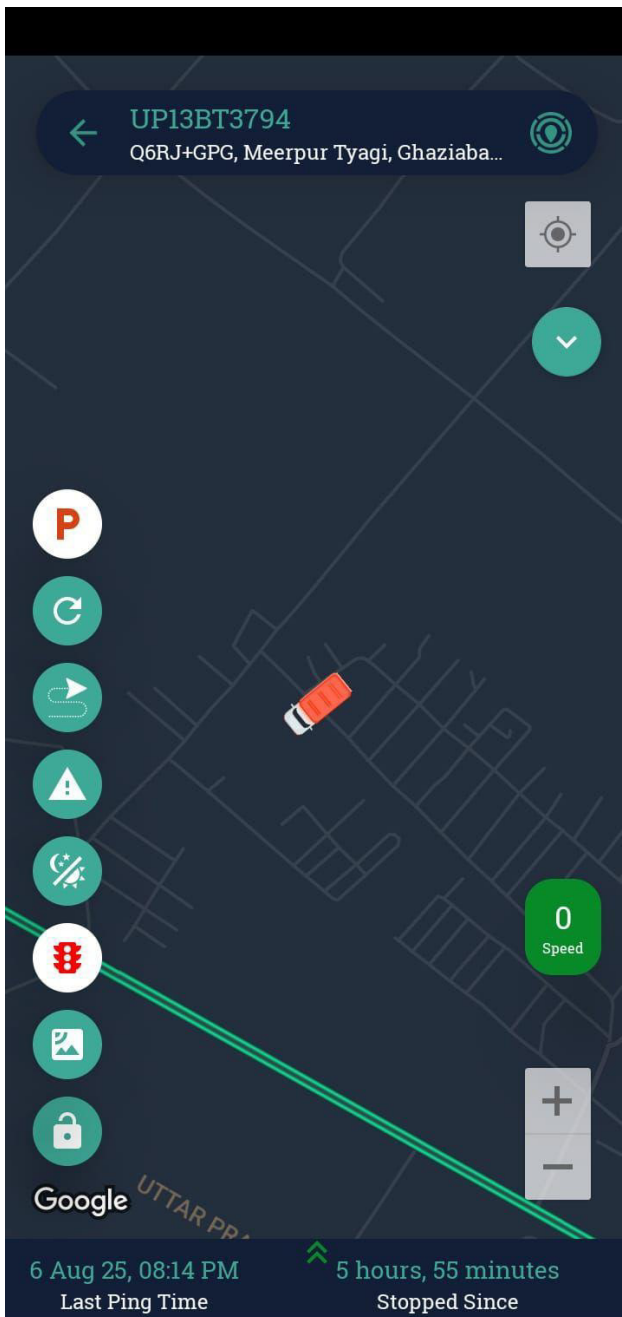
150	RJ02GB-9585	Sanvar	Active
151	RJ02GB-4076	Salman	Active
152	RJ02GB-8924	Aman	Active
153	RJ02GB-2886	Manav	Active
154	RJ40GA-0399	Goli Khan	Active
155	RJ40GA-1009	Kadher	Active
156	RJ02GB-4132	Ajay Khan	Active
157	RJ02GB-5644	Ashlam	Active
158	NL01AE-8020	Washim	Active
159	RJ02GB-4043	Bholu	Active
160	RJ02GB-6225	Sanvar	Active
161	RJ02GB-1794	Sonu	Active
162	RJ02GB-6762	Jamel	Active
163	RJ02GB-1976	Sunder	Active
164	RJ02GA-8695	Salman	Active
165	RJ02GB-4122	Ashlam	Active
166	RJ02GB-0405	Washim	Active
167	RJ02GB-4122	Ajay Khan	Active
168	RJ02GB-6337	Bholu	Active
169	RJ02GB-4064	Arwaj Khan	Active
170	UP17BT-7428	Kalu Ram	Active
171	HR38Z-6869	Sonu	Active
172	HR38Z-0966	Sanvar	Active
173	HR55AV-0210	Salman	Active
174	UP17BT-7428	Sunder	Active
175	UP17BT-7369	Ashlam	Active
176	DL1GE-2958	Bholu	Active
177	HR38Y-3942	Akhilesh	Active
178	HR38AF-2845	Arwaj Khan	Active
179	HR69D-0489	Salman	Active
180	UP14QT-6496	Gopal Rana	Active
181	UP17BT-5085	Sunder	Active
182	HR74B-8743	Ashlam	Active
183	HR74D-6157	Sunder	Active
184	HR74D-1522	Arwaj Khan	Active
185	HR38Y-3945	Bholu	Active
186	UP17BT-9898	Raja	Active
187	HR74D-3561	Akhilesh	Active
188	DL1GE-2960	Salman	Active
189	HR38AF-2867	Gautam	Active
190	HR69F-3330	Gopal Rana	Active
191	HR69F-6411	Jamel	Active
192	HR69E-4780	Sumer	Active
193	HR69F-3358	Sonu	Active
194	HR58C-6922	Shami	Active
195	UP14KT-4478	Amit	Active
196	HR69D-8098	Vikash	Active
197	HR69F-0388	Vikash	Active
198	UP14T-9087	Ankit	Active
199	HR69AE-5197	Dadiram	Active

200	UP17BT-5579	Ankit	Active
-----	-------------	-------	--------

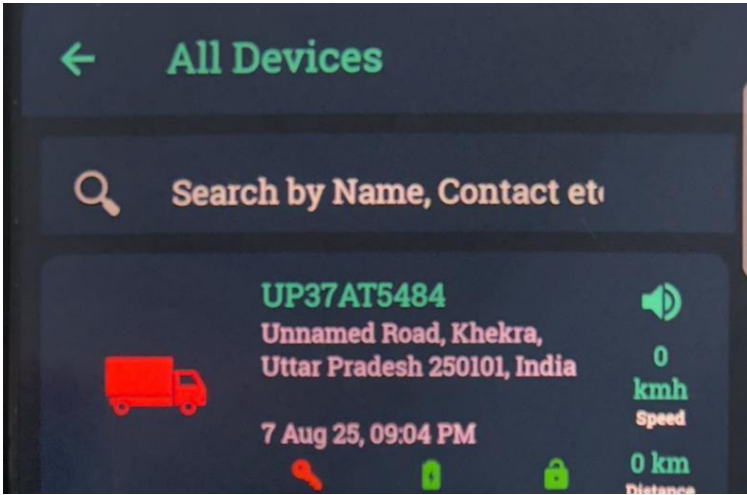
GPS Tracker Application panel of vehicle Number HR58D4568 (S. No 1 in the list)



GPS Tracker Application panel of vehicle Number UP13BT3794 (S. No 2 in the list)



GPS Tracker Application panel of vehicle Number UP37AT5484 (S. No 85 in the list)





View eMM11 View eForm-C View ISTP

31162409035203898

Search

Form EMM11

Lease details & mineral quantity to be transported:-

1. eMM11.:	31162409035203898	2. Lessee Id:	311624090352
3. Name Of Lessee / Permit Holder:	BANI SINGH NEW PENTHER SECURITY GUARD SERVICES	4. Lease Details [Address,Village, (Gata/Khand),Area]:	SALASAR COMPLEX, ALIGARH, , PACHAYRA KHAND 2 , (290mi 314m) , 21.033 acre
5. Tehsil Of Lease:	LONI	6. District Of Lease:	GHAZIABAD
7. Quantity Transported:	14 M3	8. Name Of Mineral:	ORDINARY SAND (CATEGORY-I)
9. Loading From:	GHAZIABAD	10. Destination (Delivery Address):	GURUGRAM
11. Distance:	120 K.M. (Approx)	12. eMM11 Generated On:	19/05/2025 05:55:32
13. eMM11 Valid Upto:	19/05/2025 14:01:32	14. Destination District:	GURUGRAM
15. Serial Number:	AAQGG305074		

Details of registered vehicle:-

1. Registration Number: HR47D1759



View eMM11 View eForm-C View ISTP

31162409035203932

Search

Form EMM11

Lease details & mineral quantity to be transported:-

1. eMM11.:	31162409035203932	2. Lessee Id:	311624090352
3. Name Of Lessee / Permit Holder:	BANI SINGH NEW PENTHER SECURITY GUARD SERVICES	4. Lease Details [Address,Village, (Gata/Khand),Area]:	SALASAR COMPLEX, ALIGARH, , PACHAYRA KHAND 2 , (290mi 314m) , 21.033 acre
5. Tehsil Of Lease:	LONI	6. District Of Lease:	GHAZIABAD
7. Quantity Transported:	7 M3	8. Name Of Mineral:	ORDINARY SAND (CATEGORY-I)
9. Loading From:	GHAZIABAD	10. Destination (Delivery Address):	GURUGRAM
11. Distance:	140 K.M. (Approx)	12. eMM11 Generated On:	20/05/2025 17:00:26
13. eMM11 Valid Upto:	21/05/2025 02:07:26	14. Destination District:	GURUGRAM
15. Serial Number:	AAQGG305109		

Details of registered vehicle:-

1. Registration Number: HR38AF2845



View eMM11 View eForm-C View ISTP

31162409035204051

Search

Form EMM11

Lease details & mineral quantity to be transported:-

1. eMM11.:	31162409035204051	2. Lessee Id:	311624090352
3. Name Of Lessee / Permit Holder:	BANI SINGH NEW PENTHER SECURITY GUARD SERVICES	4. Lease Details [Address,Village, (Gata/Khand),Area]:	SALASAR COMPLEX, ALIGARH, , PACHAYRA KHAND 2 , (290mi 314m) , 21.033 acre
5. Tehsil Of Lease:	LONI	6. District Of Lease:	GHAZIABAD
7. Quantity Transported:	11 M3	8. Name Of Mineral:	ORDINARY SAND (CATEGORY-I)
9. Loading From:	GHAZIABAD	10. Destination (Delivery Address):	GURUGRAM
11. Distance:	120 K.M. (Approx)	12. eMM11 Generated On:	23/05/2025 05:25:16
13. eMM11 Valid Upto:	23/05/2025 13:31:16	14. Destination District:	GURUGRAM
15. Serial Number:	AAQGG305231		

Details of registered vehicle:-

1. Registration Number: HR58D4812



View eMM11 View eForm-C View ISTP

31162409035204111

Search

Form EMM11

Lease details & mineral quantity to be transported:-

1. eMM11.:	31162409035204111	2. Lessee Id:	311624090352
3. Name Of Lessee / Permit Holder:	BANI SINGH NEW PENTHER SECURITY GUARD SERVICES	4. Lease Details [Address,Village, (Gata/Khand),Area]:	SALASAR COMPLEX, ALIGARH, , PACHAYRA KHAND 2 , (290mi 314m) , 21.033 acre
5. Tehsil Of Lease:	LONI	6. District Of Lease:	GHAZIABAD
7. Quantity Transported:	22 M3	8. Name Of Mineral:	ORDINARY SAND (CATEGORY-I)
9. Loading From:	GHAZIABAD	10. Destination (Delivery Address):	ALIGARH
11. Distance:	150 K.M. (Approx)	12. eMM11 Generated On:	24/05/2025 17:23:06
13. eMM11 Valid Upto:	25/05/2025 02:28:06	14. Destination District:	ALIGARH
15. Serial Number:	AAQGG306042		

Details of registered vehicle:-

1. Registration Number: UP14MT4722



View eMM11 View eForm-C View ISTP

31162409035204106

Search

Form EMM11

Lease details & mineral quantity to be transported:-

1. eMM11.:	31162409035204106	2. Lessee Id:	311624090352
3. Name Of Lessee / Permit Holder:	BANI SINGH NEW PENTHER SECURITY GUARD SERVICES	4. Lease Details [Address,Village, (Gata/Khand),Area]:	SALASAR COMPLEX, ALIGARH, , PACHAYRA KHAND 2 , (290mi 314m) , 21.033 acre
5. Tehsil Of Lease:	LONI	6. District Of Lease:	GHAZIABAD
7. Quantity Transported:	11 M3	8. Name Of Mineral:	ORDINARY SAND (CATEGORY-I)
9. Loading From:	GHAZIABAD	10. Destination (Delivery Address):	ALIGARH
11. Distance:	150 K.M. (Approx)	12. eMM11 Generated On:	24/05/2025 12:32:04
13. eMM11 Valid Upto:	24/05/2025 21:37:04	14. Destination District:	ALIGARH
15. Serial Number:	AAQGG306037		

Details of registered vehicle:-

1. Registration Number: UP17BT3794

 View eMM11 View eForm-C View ISTP

31162409035204195

Search

Form EMM11

Lease details & mineral quantity to be transported:-

1. eMM11.:	31162409035204195	2. Lessee Id:	311624090352
3. Name Of Lessee / Permit Holder:	BANI SINGH NEW PENTHER SECURITY GUARD SERVICES	4. Lease Details [Address,Village, (Gata/Khand),Area]:	SALASAR COMPLEX, ALIGARH, , PACHAYRA KHAND 2 , (290mi 314m) , 21.033 acre
5. Tehsil Of Lease:	LONI	6. District Of Lease:	GHAZIABAD
7. Quantity Transported:	7 M3	8. Name Of Mineral:	ORDINARY SAND (CATEGORY-I)
9. Loading From:	GHAZIABAD	10. Destination (Delivery Address):	GURUGRAM
11. Distance:	140 K.M. (Approx)	12. eMM11 Generated On:	26/05/2025 17:39:53
13. eMM11 Valid Upto:	27/05/2025 02:46:53	14. Destination District:	GURUGRAM
15. Serial Number:	AAQGG306127		

Details of registered vehicle:-

1. Registration Number: DL1GE2958



View eMM11 View eForm-C View ISTP

31162409035204260

Search

Form EMM11

Lease details & mineral quantity to be transported:-

1. eMM11.:	31162409035204260	2. Lessee Id:	311624090352
3. Name Of Lessee / Permit Holder:	BANI SINGH NEW PENTHER SECURITY GUARD SERVICES	4. Lease Details [Address,Village, (Gata/Khand),Area]:	SALASAR COMPLEX, ALIGARH, , PACHAYRA KHAND 2 , (290mi 314m) , 21.033 acre
5. Tehsil Of Lease:	LONI	6. District Of Lease:	GHAZIABAD
7. Quantity Transported:	14 M3	8. Name Of Mineral:	ORDINARY SAND (CATEGORY-I)
9. Loading From:	GHAZIABAD	10. Destination (Delivery Address):	GURUGRAM
11. Distance:	150 K.M. (Approx)	12. eMM11 Generated On:	27/05/2025 04:44:48
13. eMM11 Valid Upto:	27/05/2025 13:49:48	14. Destination District:	GURUGRAM
15. Serial Number:	AAQGG306192		

Details of registered vehicle:-

1. Registration Number: HR55AG2294



View eMM11 View eForm-C View ISTP

31162409035204399

Search

Form EMM11

Lease details & mineral quantity to be transported:-

1. eMM11.:	31162409035204399	2. Lessee Id:	311624090352
3. Name Of Lessee / Permit Holder:	BANI SINGH NEW PENTHER SECURITY GUARD SERVICES	4. Lease Details [Address,Village, (Gata/Khand),Area]:	SALASAR COMPLEX, ALIGARH, , PACHAYRA KHAND 2 , (290mi 314m) , 21.033 acre
5. Tehsil Of Lease:	LONI	6. District Of Lease:	GHAZIABAD
7. Quantity Transported:	11 M3	8. Name Of Mineral:	ORDINARY SAND (CATEGORY-I)
9. Loading From:	GHAZIABAD	10. Destination (Delivery Address):	GURUGRAM
11. Distance:	140 K.M. (Approx)	12. eMM11 Generated On:	29/05/2025 17:23:50
13. eMM11 Valid Upto:	30/05/2025 02:30:50	14. Destination District:	GURUGRAM
15. Serial Number:	AAQGG305332		

Details of registered vehicle:-

1. Registration Number: HR63C7310



View eMM11 View eForm-C View ISTP

31162409035204531

Search

Form EMM11

Lease details & mineral quantity to be transported:-

1. eMM11.:	31162409035204531	2. Lessee Id:	311624090352
3. Name Of Lessee / Permit Holder:	BANI SINGH NEW PENTHER SECURITY GUARD SERVICES	4. Lease Details [Address,Village, (Gata/Khand),Area]:	SALASAR COMPLEX, ALIGARH, , PACHAYRA KHAND 2 , (290mi 314m) , 21.033 acre
5. Tehsil Of Lease:	LONI	6. District Of Lease:	GHAZIABAD
7. Quantity Transported:	7 M3	8. Name Of Mineral:	ORDINARY SAND (CATEGORY-I)
9. Loading From:	GHAZIABAD	10. Destination (Delivery Address):	GURUGRAM
11. Distance:	140 K.M. (Approx)	12. eMM11 Generated On:	31/05/2025 10:48:47
13. eMM11 Valid Upto:	31/05/2025 19:55:47	14. Destination District:	GURUGRAM
15. Serial Number:	AAQGG305466		

Details of registered vehicle:-

1. Registration Number: HR58C6922

 View eMM11 View eForm-C View ISTP

31162409035204718

Search

Form EMM11

Lease details & mineral quantity to be transported:-

1. eMM11.:	31162409035204718	2. Lessee Id:	311624090352
3. Name Of Lessee / Permit Holder:	BANI SINGH NEW PENTHER SECURITY GUARD SERVICES	4. Lease Details [Address,Village, (Gata/Khand),Area]:	SALASAR COMPLEX, ALIGARH, , PACHAYRA KHAND 2 , (290mi 314m) , 21.033 acre
5. Tehsil Of Lease:	LONI	6. District Of Lease:	GHAZIABAD
7. Quantity Transported:	11 M3	8. Name Of Mineral:	ORDINARY SAND (CATEGORY-I)
9. Loading From:	GHAZIABAD	10. Destination (Delivery Address):	ALIGARH
11. Distance:	150 K.M. (Approx)	12. eMM11 Generated On:	02/06/2025 09:36:58
13. eMM11 Valid Upto:	02/06/2025 18:41:58	14. Destination District:	ALIGARH
15. Serial Number:	AAQGG305660		

Details of registered vehicle:-

1. Registration Number: HR58E4025



View eMM11 View eForm-C View ISTP

31162409035204937

Search

Form EMM11

Lease details & mineral quantity to be transported:-

1. eMM11.:	31162409035204937	2. Lessee Id:	311624090352
3. Name Of Lessee / Permit Holder:	BANI SINGH NEW PENTHER SECURITY GUARD SERVICES	4. Lease Details [Address,Village, (Gata/Khand),Area]:	SALASAR COMPLEX, ALIGARH, , PACHAYRA KHAND 2 , (290mi 314m) , 21.033 acre
5. Tehsil Of Lease:	LONI	6. District Of Lease:	GHAZIABAD
7. Quantity Transported:	7 M3	8. Name Of Mineral:	ORDINARY SAND (CATEGORY-I)
9. Loading From:	GHAZIABAD	10. Destination (Delivery Address):	GURUGRAM
11. Distance:	150 K.M. (Approx)	12. eMM11 Generated On:	04/06/2025 07:59:51
13. eMM11 Valid Upto:	04/06/2025 17:04:51	14. Destination District:	GURUGRAM
15. Serial Number:	AAQGG305884		

Details of registered vehicle:-

1. Registration Number: HR58C6922



View eMM11 View eForm-C View ISTP

31162409035205176

Search

Form EMM11

Lease details & mineral quantity to be transported:-

1. eMM11.:	31162409035205176	2. Lessee Id:	311624090352
3. Name Of Lessee / Permit Holder:	BANI SINGH NEW PENTHER SECURITY GUARD SERVICES	4. Lease Details [Address,Village, (Gata/Khand),Area]:	SALASAR COMPLEX, ALIGARH, , PACHAYRA KHAND 2 , (290mi 314m) , 21.033 acre
5. Tehsil Of Lease:	LONI	6. District Of Lease:	GHAZIABAD
7. Quantity Transported:	7 M3	8. Name Of Mineral:	ORDINARY SAND (CATEGORY-I)
9. Loading From:	GHAZIABAD	10. Destination (Delivery Address):	GURUGRAM
11. Distance:	150 K.M. (Approx)	12. eMM11 Generated On:	06/06/2025 16:53:00
13. eMM11 Valid Upto:	07/06/2025 01:58:00	14. Destination District:	GURUGRAM
15. Serial Number:	AAQGG306376		

Details of registered vehicle:-

1. Registration Number: DL1GE3107



View eMM11 View eForm-C View ISTP

31162409035205533

Search

Form EMM11

Lease details & mineral quantity to be transported:-

1. eMM11.:	31162409035205533	2. Lessee Id:	311624090352
3. Name Of Lessee / Permit Holder:	BANI SINGH NEW PENTHER SECURITY GUARD SERVICES	4. Lease Details [Address,Village, (Gata/Khand),Area]:	SALASAR COMPLEX, ALIGARH, , PACHAYRA KHAND 2 , (290mi 314m) , 21.033 acre
5. Tehsil Of Lease:	LONI	6. District Of Lease:	GHAZIABAD
7. Quantity Transported:	14 M3	8. Name Of Mineral:	ORDINARY SAND (CATEGORY-I)
9. Loading From:	GHAZIABAD	10. Destination (Delivery Address):	ALIGARH
11. Distance:	150 K.M. (Approx)	12. eMM11 Generated On:	11/06/2025 04:22:12
13. eMM11 Valid Upto:	11/06/2025 13:27:12	14. Destination District:	ALIGARH
15. Serial Number:	AAQGG306740		

Details of registered vehicle:-

1. Registration Number: UP17BT2971



View eMM11 View eForm-C View ISTP

31162409035205620

Search

Form EMM11

Lease details & mineral quantity to be transported:-

1. eMM11.:	31162409035205620	2. Lessee Id:	311624090352
3. Name Of Lessee / Permit Holder:	BANI SINGH NEW PENTHER SECURITY GUARD SERVICES	4. Lease Details [Address, Village, (Gata/Khand), Area]:	SALASAR COMPLEX, ALIGARH, , PACHAYRA KHAND 2 , (290mi 314m) , 21.033 acre
5. Tehsil Of Lease:	LONI	6. District Of Lease:	GHAZIABAD
7. Quantity Transported:	17 M3	8. Name Of Mineral:	ORDINARY SAND (CATEGORY-I)
9. Loading From:	GHAZIABAD	10. Destination (Delivery Address):	ILAYCHIPUR,31162509990017
11. Distance:	99 K.M. (Approx)	12. eMM11 Generated On:	11/06/2025 19:27:47
13. eMM11 Valid Upto:	12/06/2025 02:02:47	14. Destination District:	GHAZIABAD
15. Serial Number:	AAQGG306830		

Details of registered vehicle:-

1. Registration Number: RJ14GJ9300



View eMM11 View eForm-C View ISTP

31162409035206726

Search

Form EMM11

Lease details & mineral quantity to be transported:-

1. eMM11.:	31162409035206726	2. Lessee Id:	311624090352
3. Name Of Lessee / Permit Holder:	BANI SINGH NEW PENTHER SECURITY GUARD SERVICES	4. Lease Details [Address, Village, (Gata/Khand), Area]:	SALASAR COMPLEX, ALIGARH, , PACHAYRA KHAND 2 , (290mi 314m) , 21.033 acre
5. Tehsil Of Lease:	LONI	6. District Of Lease:	GHAZIABAD
7. Quantity Transported:	30 M3	8. Name Of Mineral:	ORDINARY SAND (CATEGORY-I)
9. Loading From:	GHAZIABAD	10. Destination (Delivery Address):	ILAYCHIPUR,31162509990017
11. Distance:	99 K.M. (Approx)	12. eMM11 Generated On:	15/06/2025 05:35:43
13. eMM11 Valid Upto:	15/06/2025 12:10:43	14. Destination District:	GHAZIABAD
15. Serial Number:	AASGG819248		

Details of registered vehicle:-

1. Registration Number: HR55W0513



View eMM11 View eForm-C View ISTP

31162409035208198

Search

Form EMM11

Lease details & mineral quantity to be transported:-

1. eMM11.:	31162409035208198	2. Lessee Id:	311624090352
3. Name Of Lessee / Permit Holder:	BANI SINGH NEW PENTHER SECURITY GUARD SERVICES	4. Lease Details [Address,Village, (Gata/Khand),Area]:	SALASAR COMPLEX, ALIGARH, , PACHAYRA KHAND 2 , (290mi 314m) , 21.033 acre
5. Tehsil Of Lease:	LONI	6. District Of Lease:	GHAZIABAD
7. Quantity Transported:	7 M3	8. Name Of Mineral:	ORDINARY SAND (CATEGORY-I)
9. Loading From:	GHAZIABAD	10. Destination (Delivery Address):	KHANPUR,31162509990018
11. Distance:	99 K.M. (Approx)	12. eMM11 Generated On:	22/06/2025 19:10:06
13. eMM11 Valid Upto:	23/06/2025 01:45:06	14. Destination District:	GHAZIABAD
15. Serial Number:	AASGG818273		

Details of registered vehicle:-

1. Registration Number: DL1GE3107



View eMM11 View eForm-C View ISTP

31162409035208358

Search

Form EMM11

Lease details & mineral quantity to be transported:-

1. eMM11.:	31162409035208358	2. Lessee Id:	311624090352
3. Name Of Lessee / Permit Holder:	BANI SINGH NEW PENTHER SECURITY GUARD SERVICES	4. Lease Details [Address,Village, (Gata/Khand),Area]:	SALASAR COMPLEX, ALIGARH, , PACHAYRA KHAND 2 , (290mi 314m) , 21.033 acre
5. Tehsil Of Lease:	LONI	6. District Of Lease:	GHAZIABAD
7. Quantity Transported:	7 M3	8. Name Of Mineral:	ORDINARY SAND (CATEGORY-I)
9. Loading From:	GHAZIABAD	10. Destination (Delivery Address):	KHANPUR,31162509990018
11. Distance:	99 K.M. (Approx)	12. eMM11 Generated On:	23/06/2025 11:20:41
13. eMM11 Valid Upto:	23/06/2025 17:55:41	14. Destination District:	GHAZIABAD
15. Serial Number:	AASGG818435		

Details of registered vehicle:-

1. Registration Number: DL1GE2544



View eMM11 View eForm-C View ISTP

31162409035208346

Search

Form EMM11

Lease details & mineral quantity to be transported:-

1. eMM11.:	31162409035208346	2. Lessee Id:	311624090352
3. Name Of Lessee / Permit Holder:	BANI SINGH NEW PENTHER SECURITY GUARD SERVICES	4. Lease Details [Address,Village, (Gata/Khand),Area]:	SALASAR COMPLEX, ALIGARH, , PACHAYRA KHAND 2 , (290mi 314m) , 21.033 acre
5. Tehsil Of Lease:	LONI	6. District Of Lease:	GHAZIABAD
7. Quantity Transported:	14 M3	8. Name Of Mineral:	ORDINARY SAND (CATEGORY-I)
9. Loading From:	GHAZIABAD	10. Destination (Delivery Address):	KHANPUR,31162509990018
11. Distance:	99 K.M. (Approx)	12. eMM11 Generated On:	23/06/2025 09:48:28
13. eMM11 Valid Upto:	23/06/2025 16:23:28	14. Destination District:	GHAZIABAD
15. Serial Number:	AASGG818423		

Details of registered vehicle:-

1. Registration Number: HR55W7776



View eMM11 View eForm-C View ISTP

31162409035208347

Search

Form EMM11

Lease details & mineral quantity to be transported:-

1. eMM11.:	31162409035208347	2. Lessee Id:	311624090352
3. Name Of Lessee / Permit Holder:	BANI SINGH NEW PENTHER SECURITY GUARD SERVICES	4. Lease Details [Address,Village, (Gata/Khand),Area]:	SALASAR COMPLEX, ALIGARH, , PACHAYRA KHAND 2 , (290mi 314m) , 21.033 acre
5. Tehsil Of Lease:	LONI	6. District Of Lease:	GHAZIABAD
7. Quantity Transported:	11 M3	8. Name Of Mineral:	ORDINARY SAND (CATEGORY-I)
9. Loading From:	GHAZIABAD	10. Destination (Delivery Address):	KHANPUR,31162509990018
11. Distance:	99 K.M. (Approx)	12. eMM11 Generated On:	23/06/2025 09:52:13
13. eMM11 Valid Upto:	23/06/2025 16:27:13	14. Destination District:	GHAZIABAD
15. Serial Number:	AASGG818424		

Details of registered vehicle:-

1. Registration Number: HR63C5121

 View eMM11 View eForm-C View ISTP

31162409035208655

Search

Form EMM11

Lease details & mineral quantity to be transported:-

1. eMM11.:	31162409035208655	2. Lessee Id:	311624090352
3. Name Of Lessee / Permit Holder:	BANI SINGH NEW PENTHER SECURITY GUARD SERVICES	4. Lease Details [Address,Village, (Gata/Khand),Area]:	SALASAR COMPLEX, ALIGARH, , PACHAYRA KHAND 2 , (290mi 314m) , 21.033 acre
5. Tehsil Of Lease:	LONI	6. District Of Lease:	GHAZIABAD
7. Quantity Transported:	14 M3	8. Name Of Mineral:	ORDINARY SAND (CATEGORY-I)
9. Loading From:	GHAZIABAD	10. Destination (Delivery Address):	KHANPUR,31162509990018
11. Distance:	150 K.M. (Approx)	12. eMM11 Generated On:	25/06/2025 19:42:16
13. eMM11 Valid Upto:	26/06/2025 04:47:16	14. Destination District:	MEERUT
15. Serial Number:	AATGG237488		

Details of registered vehicle:-

1. Registration Number: UP83AT7285

क्रम संख्या	दिनांक	वाहन. संख्या.	EMMI नम्बर
1.	10-10-2025	UP-17BT-3794	31162409035208893
2.	10-10-2025	UP14LT-3741	31162409035208894
3.	10-10-25	UP14MT-4722	31162409035208895
4.	10-10-25	UP-17BT-5558	31162409035208896
5.	10-10-25	UK-14CA-2525	31162409035208897
6.	14-10-25	UP-14LT-3741	31162409035208898
7.	11-10-25	UP-17BT-5550	31162409035208899
8.	11-10-25	UP-14MT-4722	31162409035208900
9.	11-10-25	UK14CA-2525	31162409035208901
10.	11-10-25	DL16E 3107	31162409035208902
11.	11-10-25	HR55AG 2294	31162409035208903
12.	11-10-25	HR47D-1759	31162409035208904
13.	11-10-25	HR63C-7310	31162409035208905
14.	11-10-25	HR69D-8983	31162409035208906
15.	11-10-25	UP17BT-0564	3112409035208907

GPS की स्थिति

E

E

E

E

E

E

E

E

E

E

E

E

E

E

E

दिनांक	कृषि क्रमांक	EMM-11-12-02	GPS को स्थिति
11-10-2025	UP-17BT-0563	31162409035208908	ई
11-10-2025	UP-17AT-5826	31162409035208909	ई
11-10-2025	UP-17AT-9950	31162409035208910	ई
11-10-2025	DL16E 3769	31162409035208911	ई
11-10-2025	UP17BT-6976	31162409035208912	ई
11-10-2025	UP83AT-7285	31162409035208913	ई
11-10-2025	HR69F-8868	31162409035208914	ई
11-10-2025	HR55AR 0008	31162409035208915	ई
11-10-2025	UP17BT-2936	31162409035208916	ई
11-10-2025	UP17BT-3794	31162409035208917	ई
11-10-2025	UP14NT-5175	31162409035208918	ई
11-10-2025	UP14OT5175	31162409035208919	ई
11-10-2025	UP17BT-9889	31162409035208920	ई
11-10-2025	DL16E-2544	31162409035208921	ई
11-10-2026	HR55W7776	31162409035208922	ई
11-10-2026	HR55W0513	31162409035208923	ई

1633

दिनांक	प्लेट संख्या	EMM-11 नम्बर	UP S की स्थिति
11-10-2025	UP-17BT-2971	31162409035208924	ई
11-10-2025	UP-14OT 6496	31162409035208925	ई
11-10-2025	HR-63C-5121	31162409035208926	ई
11-10-2025	HR58C-6922	31162409035208927	ई
11-10-2025	UK14CA-2525	31162409035208928	ई
12-10-2025	UP-17BT-0563	31162409035208929	ई
12-10-2025	UP-17BT-0564	31162409035208930	ई
12-10-2025	UP-17BT-5550	31162409035208931	ई
12-10-2025	HR69F 4013	31162409035208932	ई
12-10-2025	HR58C-0823	31162409035208933	ई
12-10-2025	HR69F-0414	31162409035208934	ई
12-10-2025	UP17BT-6976	31162409035208935	ई
12-10-2025	HR55AR 0008 UP	31162409035208936	ई
12-10-2025	UP 85AT-5935	31162409035208937	ई
12-10-2025	UP17AT-5826	31162409035208938	ई
12-10-2025	UP14HT-0008	31162409035208939	ई

क्र. सं.	दिनांक	वाहन संख्या	E.M.M-II नंबर	GPS की स्थिति
18	12-10-2025	DL1GE 3107	31162409035208940	हां
19	12-10-2025	HR58D-4812	31162409035208941	हां
20	12-10-2025	UP17AT-9950	31162409035208942	हां
21	12-10-2025	UP17BT-2936	31162409035208943	हां
22	12-10-2025	HR63C-7310	31162409035208944	हां
23	12-10-2025	UP14BT-6496	31162409035208945	हां
24	12-10-2025	UP14MT-4722	31162409035208946	हां
25	12-10-2025	HR55AG-2294	31162409035208947	हां
26	12-10-2025	DL1GE 2958	31162409035208948	हां
27	12-10-2025	UP17BT-0563	31162409035208949	हां
28	12-10-2025	UP17AT-8085	31162409035208950	हां
29	12-10-2025	UP17BT-3794	31162409035208951	हां
30	12-10-2025	UP15HT-2602	31162409035208952	हां
31	12-10-2025	UP17BT-0812	31162409035208953	हां
32	12-10-2025	UP17BT-5033	31162409035208954	हां
33	12-10-2025	HR63E 8334	31162409035208955	हां

क्र.सं. क्र.सं.	दिनांक	वाहन संख्या	1635 EMM-II नंबर	UPPS की स्थिति
54	12-10-2025	HR63E 8334	311624090 3520 8956	ए
55	12-10-2025	UP14KT-4402	311624090 3520 8957	ए
56	12-10-2025	UP17BT-7582	311624090 3520 8958	ए
57	12-10-2025	UP17BT-3427	311624090 3520 8959	ए
58	12-10-2025	UK14CA-2225	311624090 3520 8960	ए
59	12-10-2025	UK07CB 2786	311624090 3520 8961	ए
70	12-10-2025	DL1GE 3769	311624090 3520 8962	ए
71	12-10-2025	HR58C 3130	311624090 3520 8963	ए
72	12-10-2025	HR69F-9696	311624090 3520 8964	ए
73	12-10-2025	HR69F 8695	311624090 3520 8965	ए
74	12-10-2025	UP17BT-5550	311624090 3520 8966	ए
75	12-10-2025	UP17BT-9889	311624090 3520 8967	ए
76	12-10-2025	UP17BT-0564	311624090 3520 8968	ए
77	12-10-2025	DL1GE-2544	311624090 3520 8969	ए
78	12-10-2025	HR69F8868	311624090 3520 8970	ए
79	12-10-2025	DL1GE 3107	311624090 3520 8971	ए

1636 MM-11-1-OR

GPS को रिकॉर्ड

क्र.सं.	दिनांक	वाहन संख्या	1636 MM-11-1-OR	GPS को रिकॉर्ड
0	12-10-2025	HR38AF-2845	31162409035208972	ई
1	12-10-2025	HR63C-5121	31162409035208973	ई
2	12-10-2025	HR69E-1607	31162409035208974	ई
3	12-10-2025	HR55W-7776	31162409035208975	ई
4	12-10-2025	HR58D-4812	31162409035208976	ई
5	12-10-2025	HR69F-1406	31162409035208977	ई
6	12-10-2025	HR47D-1759	31162409035208978	ई
7	12-10-2025	HR55W-0573	31162409035208979	ई
8	12-10-2025	UP17BT-6976	31162409035208980	ई
9	12-10-2025	UP14DT-6496	31162409035208981	ई
10	12-10-2025	HR69D-8983	31162409035208982	ई
11	12-10-2025	HR58C-6922	31162409035208983	ई
12	12-10-2025	HR63C-7310	31162409035208984	ई
13	12-10-2025	UP14DT-5175	31162409035208985	ई
14	12-10-2025	UP14NT-5175	31162409035208986	ई
15	12-10-2025	HR58D-2293	31162409035208987	ई

क्र.सं.	दिनांक	गाँव संख्या	EMM-11-12-01K	UP S की संख्या
96	12-10-2025	HR690-3941	31162409035208988	ET
97	12-10-2025	UP-17BT-2936	31162409035208989	ET
98	12-10-2025	UP-17AT-9950	31162409035208990	ET
99	12-10-2025	UP-17BT-2466	31162409035208991	ET
100	12-10-2025	UP-17BT-2971	31162409035208992	ET
101	12-10-2025	UP13BT-0942	31162409035208993	ET
102	13-10-2025	HR58D-2293	31162409035208994	ET
103	13-10-2025	DL10E-3107	31162409035208995	ET
104	13-10-2025	UP17BT-0583	31162409035208996	ET
105	13-10-2025	UP17BT-0589	31162409035208997	ET
106	13-10-2025	HR55AR0008	31162409035208998	ET
107	13-10-2025	UP17BT-2936	31162409035208999	ET
108	13-10-2025	UP17BT-0584	31162409035209000	ET
109	13-10-2025	UP14BT-6496	31162409035209001	ET
110	13-10-2025	UP17BT-2536	31162409035209002	ET
111	13-10-2025	HR63E-8334	31162409035209003	ET

1638

क्र.सं.	दिनांक	वाहन संख्या	क्रमांक-11 कागज	GPS की स्थिति
2	13-10-2025	UP17BT-3427	31162409035209004	ए
3	13-10-2025	UPBT-6976	31162409035209005	ए
4	13-10-2025	UP85AT-5935	31162409035209006	ए
5	13-10-2025	UP17AT-5826	31162409035209007	ए
6	13-10-2025	UP14HT-0008	31162409035209008	ए
7	13-10-2025	HR63C-7910	31162409035209009	ए
8	13-10-2025	HR55AG-2294	31162409035209010	ए
9	13-10-2025	UP14NT-5175	31162409035209011	ए
10	13-10-2025	HR47D-1759	31162409035209012	ए
11	13-10-2025	HR69F-4013	31162409035209013	ए
12	13-10-2025	HR69F0414	31162409035209014	ए
13	13-10-2025	UP17AT-9950	31162409035209015	ए
14	13-10-2025	HR77B7185	31162409035209016	ए
15	13-10-2025	OK07CB-2786	31162409035209017	ए
16	13-10-2025	DL16E-3769	31162409035209018	ए
17	13-10-2025	UP14MT-4722	31162409035209019	ए

1639

FMM-11 नंबर

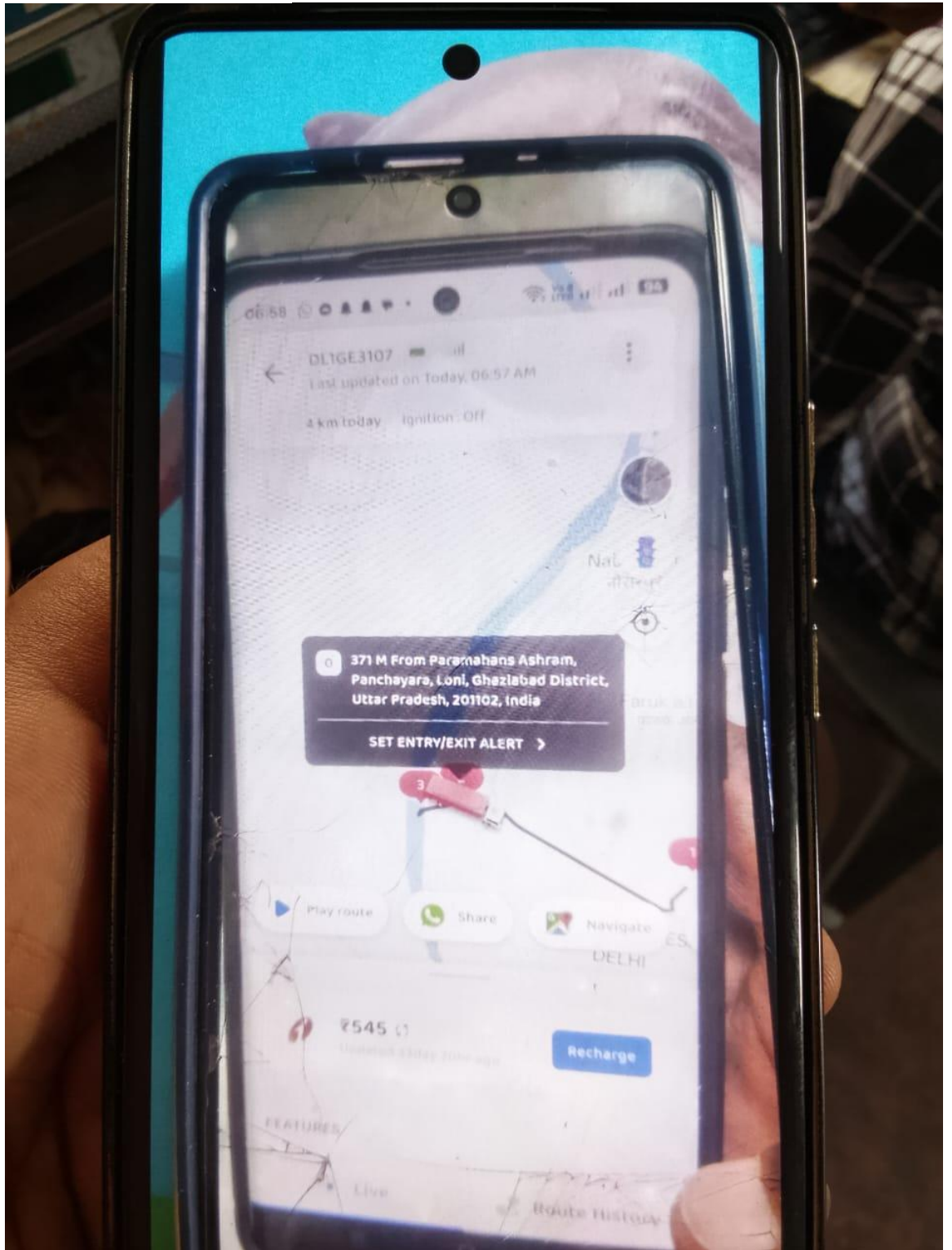
UP PS का विवरण

दिनांक	ग्राहक संख्या	1639 FMM-11 नंबर	UP PS का विवरण
13-10-2025	UP14LT-3741	31162409035209020	ए
13-10-2025	UK14CA2525	31162409035209021	ए
13-10-2025	UP14OT-5175	31162409035209022	ए
13-10-2025	UP17BT-9889	31162409035209023	ए
13-10-2025	DL16E 2544	31162409035209024	ए
13-10-2025	HR69D-8983	31162409035209025	ए
13-10-2025	HR58C-3130	31162409035209026	ए
13-10-2025	HR69E1607	31162409035209027	ए
13-10-2025	HR69F1406	31162409035209028	ए
13-10-2025	HR69F8695	31162409035209029	ए
13-10-2025	HR38AF2845	31162409035209030	ए
13-10-2025	HR69F9696	31162409035209031	ए
13-10-2025	UP15HT-2602	31162409035209032	ए
13-10-2025	UP17BT-5550	31162409035209033	ए
13-10-2025	UP17BT-2466	31162409035209034	ए
13-10-2025	1417BF-0812	31162409035209035	ए

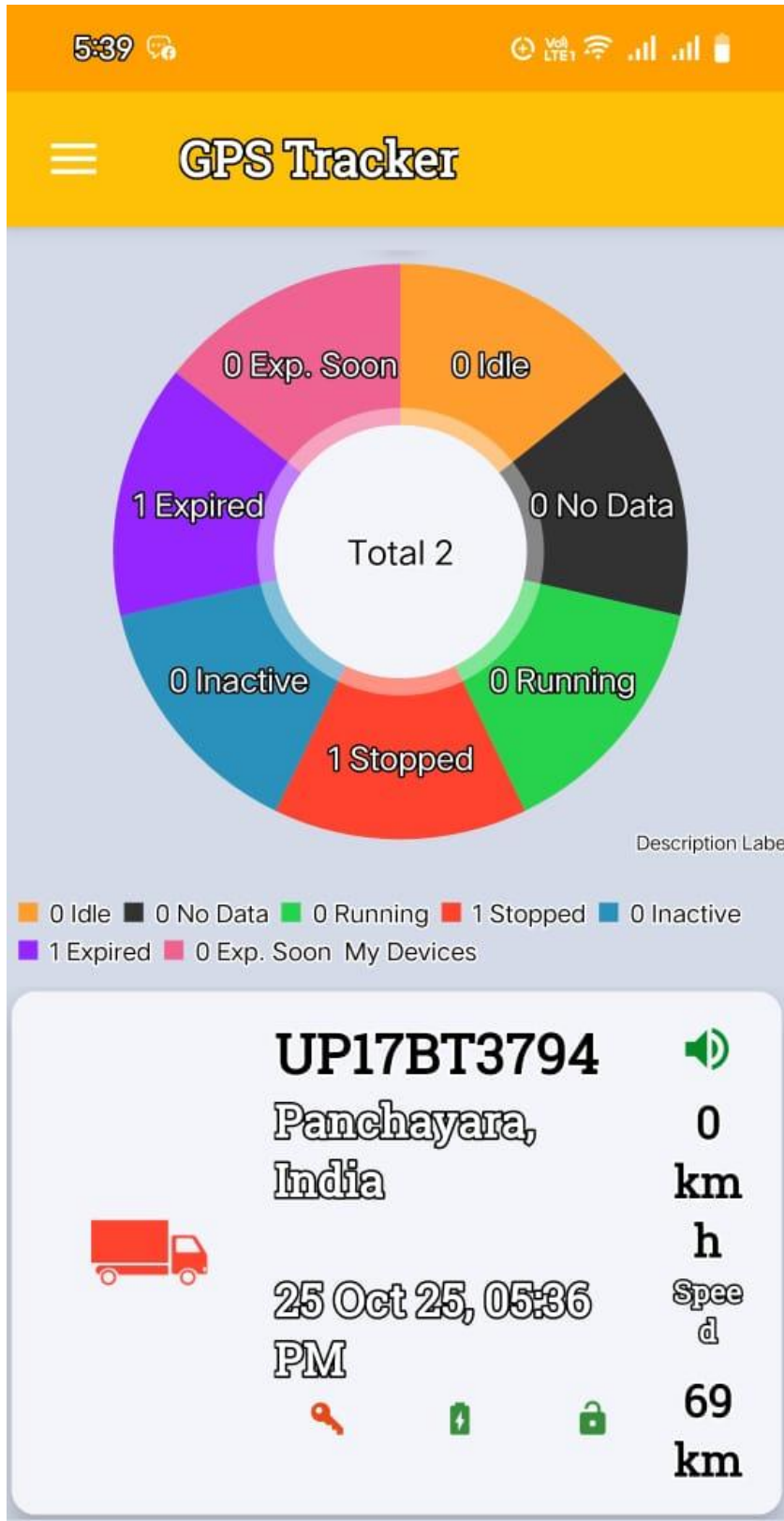
	दिनांक	वर्क नं.	EMM-11 नंबर	उपसंहार (वर्क)
44	13-10-2025	UP17-BT-2536	31162409035209036	ई
45	13-10-2025	HR58D-4812	31162409035209037	ई
46	13-10-2025	UP17T-8580	31162409035209038	ई
47	13-10-2025	HR69F-8868	31162409035209039	ई
48	13-10-2025	UP14KT-4402	31162409035209040	ई
49	13-10-2025	HR63C-7310	31162409035209041	ई
50	13-10-2025	HR55AB72294	31162409035209042	ई
51	13-10-2025	DL16E-3769	31162409035209043	ई
52	13-10-2025	DL16E-3107	31162409035209044	ई
53	13-10-2025	HR58D-2293	31162409035209045	ई
54	13-10-2025	UP17BT-6976	31162409035209046	ई
55	18-10-2025	DL16E-2958	31162409035209047	ई
56	13-10-2025	HR69F-2244	31162409035209048	ई
57	13-10-2025	UP17BT-3427	31162409035209049	ई
58	13-10-2025	UP17BT-2971	31162409035209050	ई
59	13-10-2025	UP17BT-3794	31162409035209051	ई

क्र.सं. संख्या	दिनांक	वाहन संख्या	उपकरण संख्या	उपकरण का प्रकार
160	13-10-2025	HR69F 0181	31162409035209052	ए
161	13-10-2025	UP14HT-0008	31162409035209053	ए
162	13-10-2025	HR55AR0008	31162409035209054	ए
163	13-10-2025	HR63C5121	31162409035209055	ए
164	13-10-2025	UP17BT-2936	31162409035209056	ए
165	13-10-2025	HR55W-7776	31162409035209057	ए
166	13-10-2025	HR55W 0513	31162409035209058	ए
167	13-10-2025	UP14MT-4722	31162409035209059	ए
168	13-10-2025	HR47D-1759	31162409035209060	ए
169	13-10-2025	UP14BT-6496	31162409035209061	ए
170	13-10-2025	UP14LT-3741	31162409035209062	ए

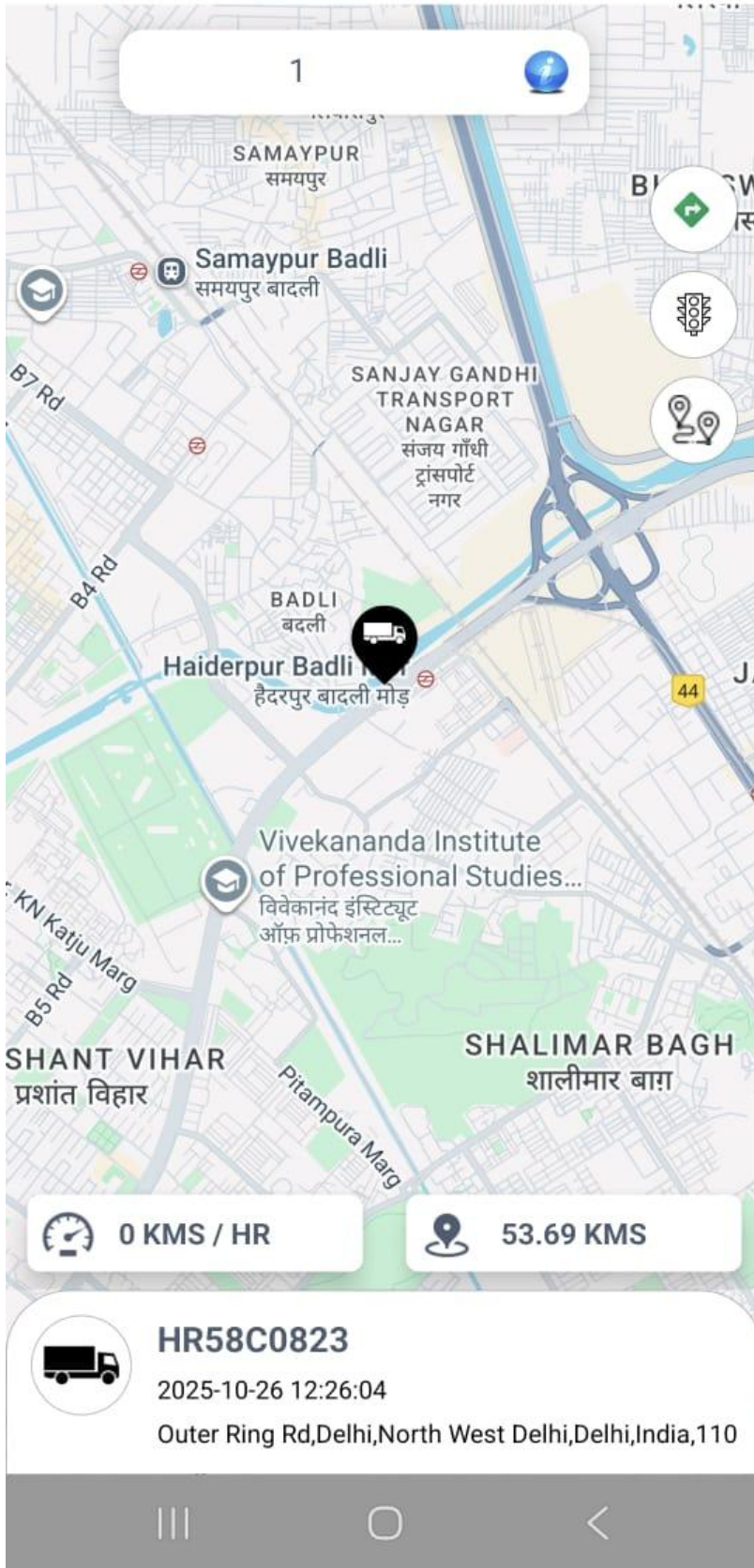
DL1GE3107



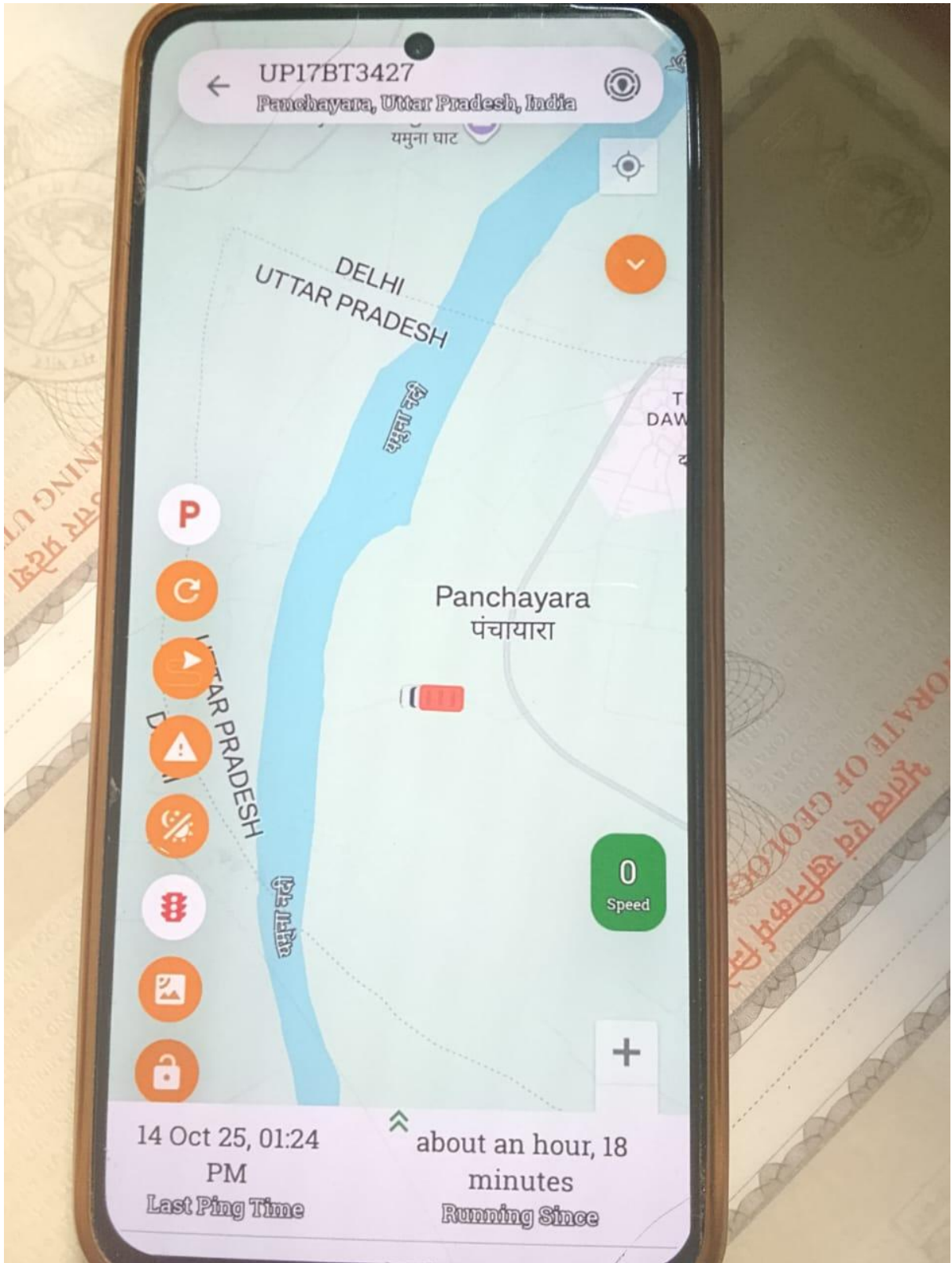
UP17BT3794



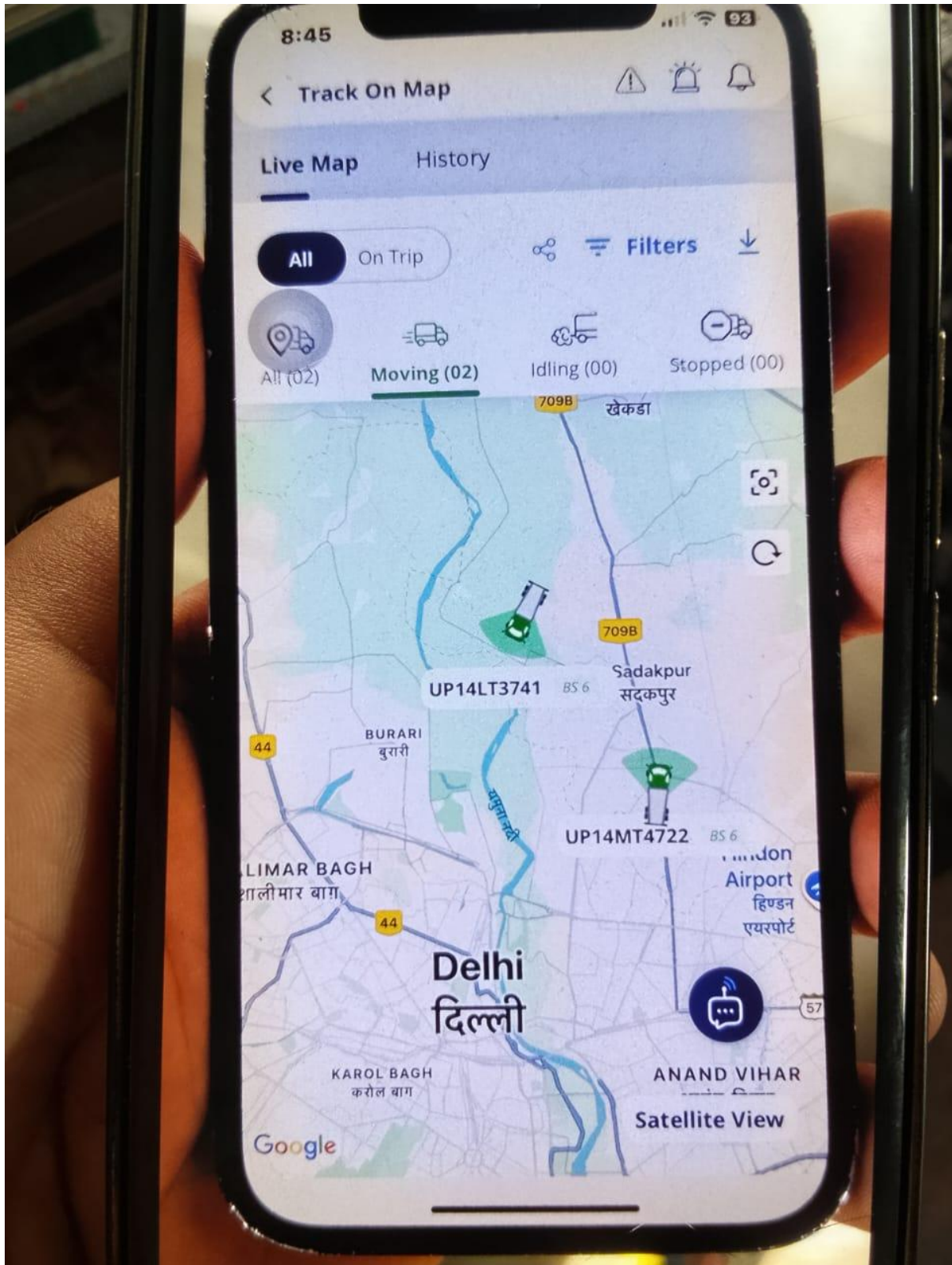
HR58C0823



UP17BT3427



UP14TL3741



UP14MT4722

< Track On Map



Live Map History

All On Trip

Filters



All (02)



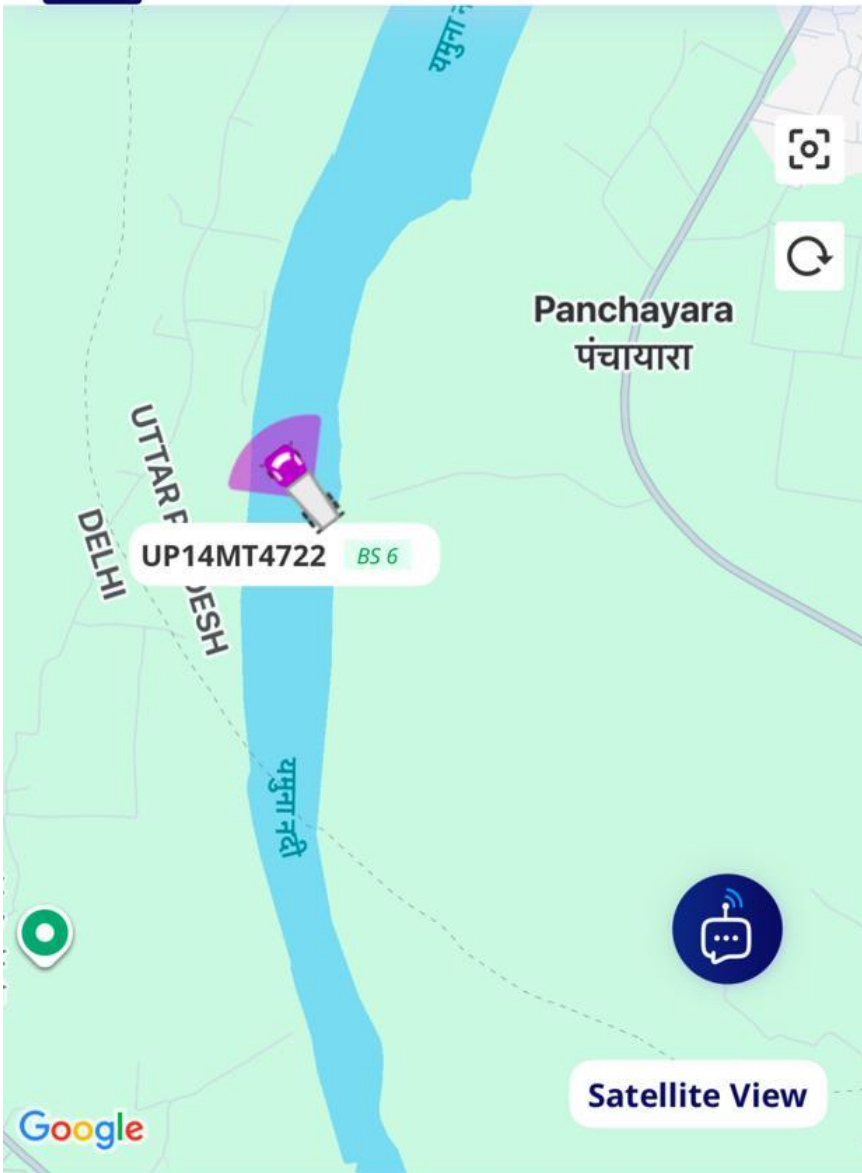
Moving (01)



Idling (00)

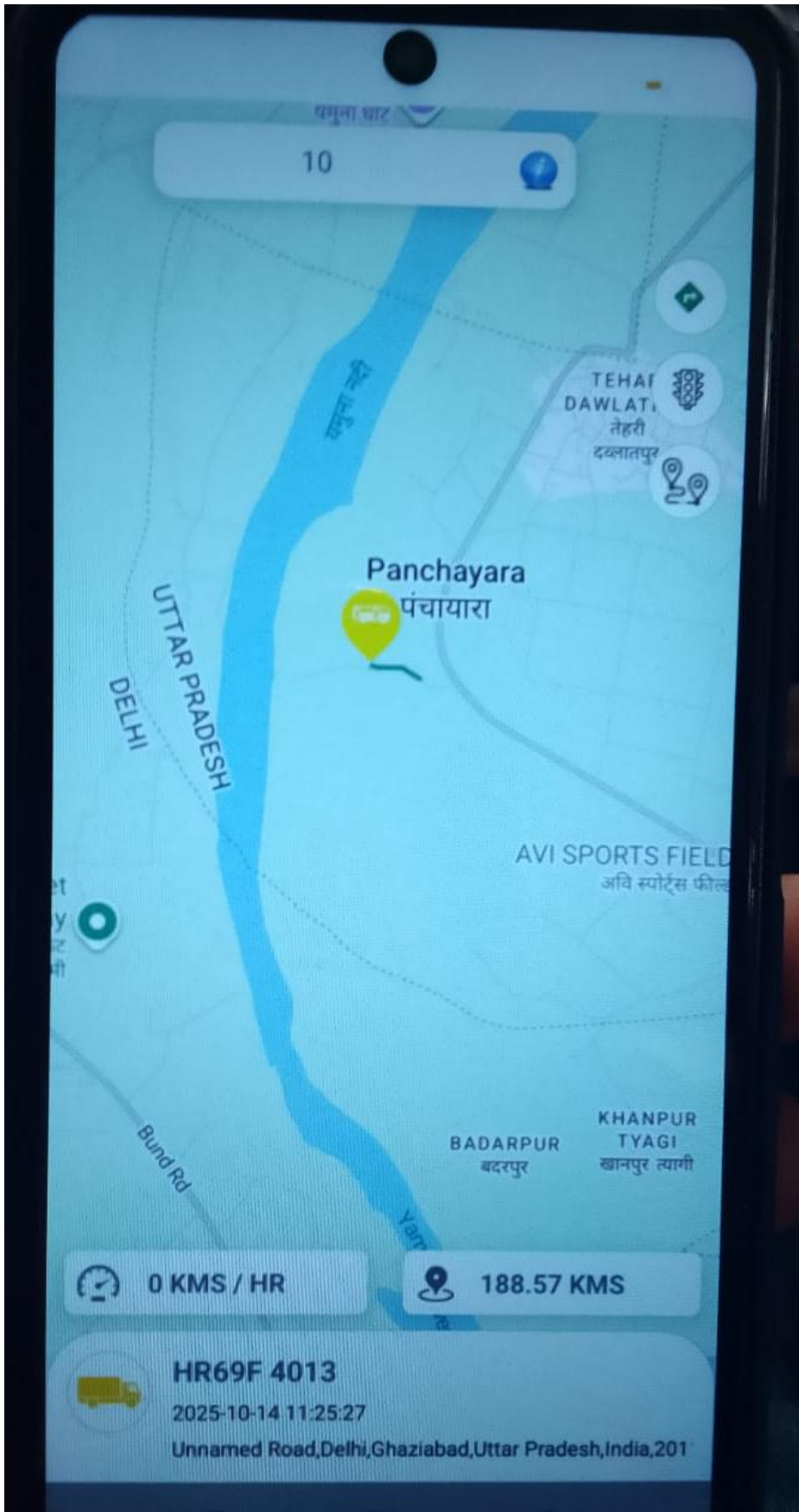


Stopped (01)

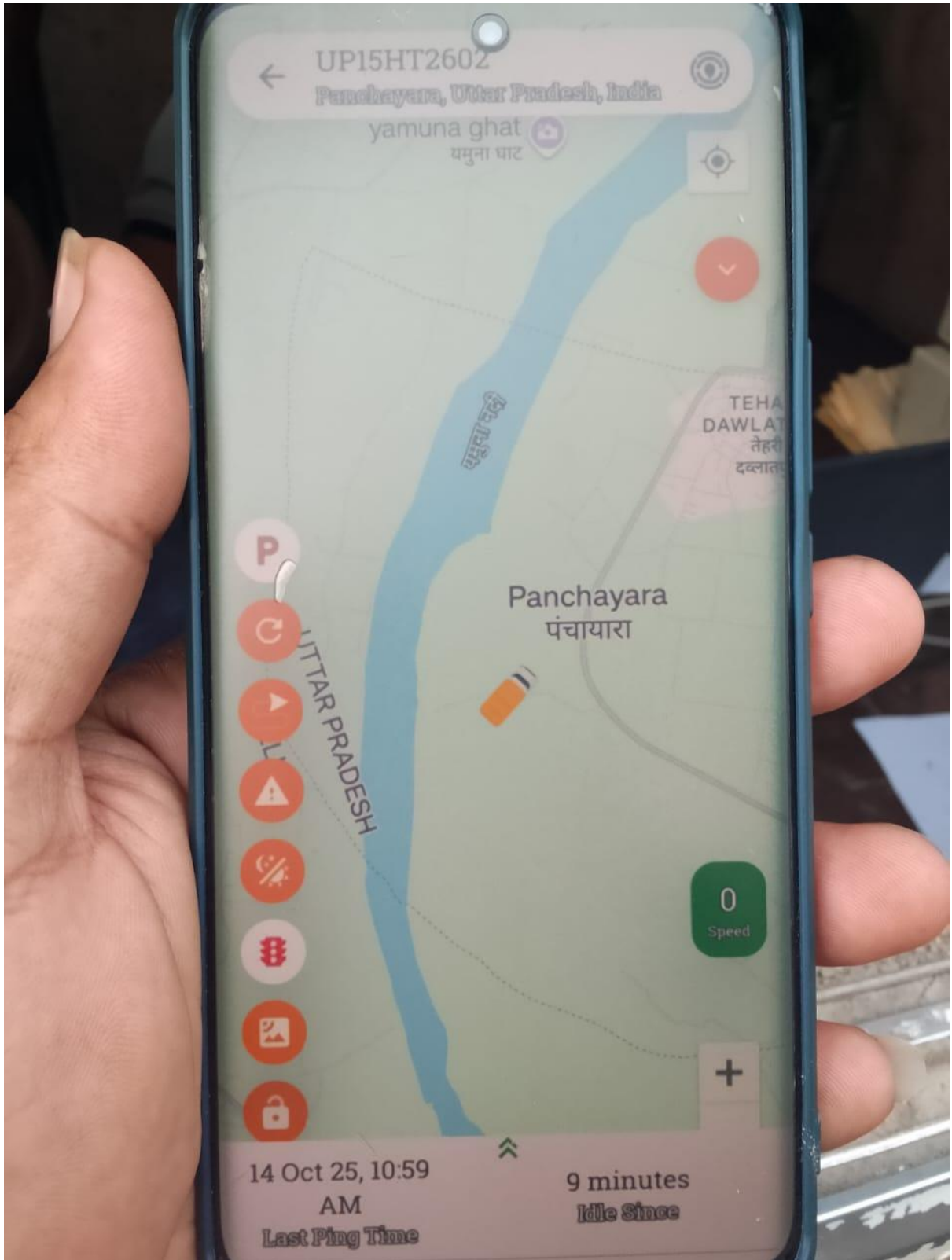


Satellite View

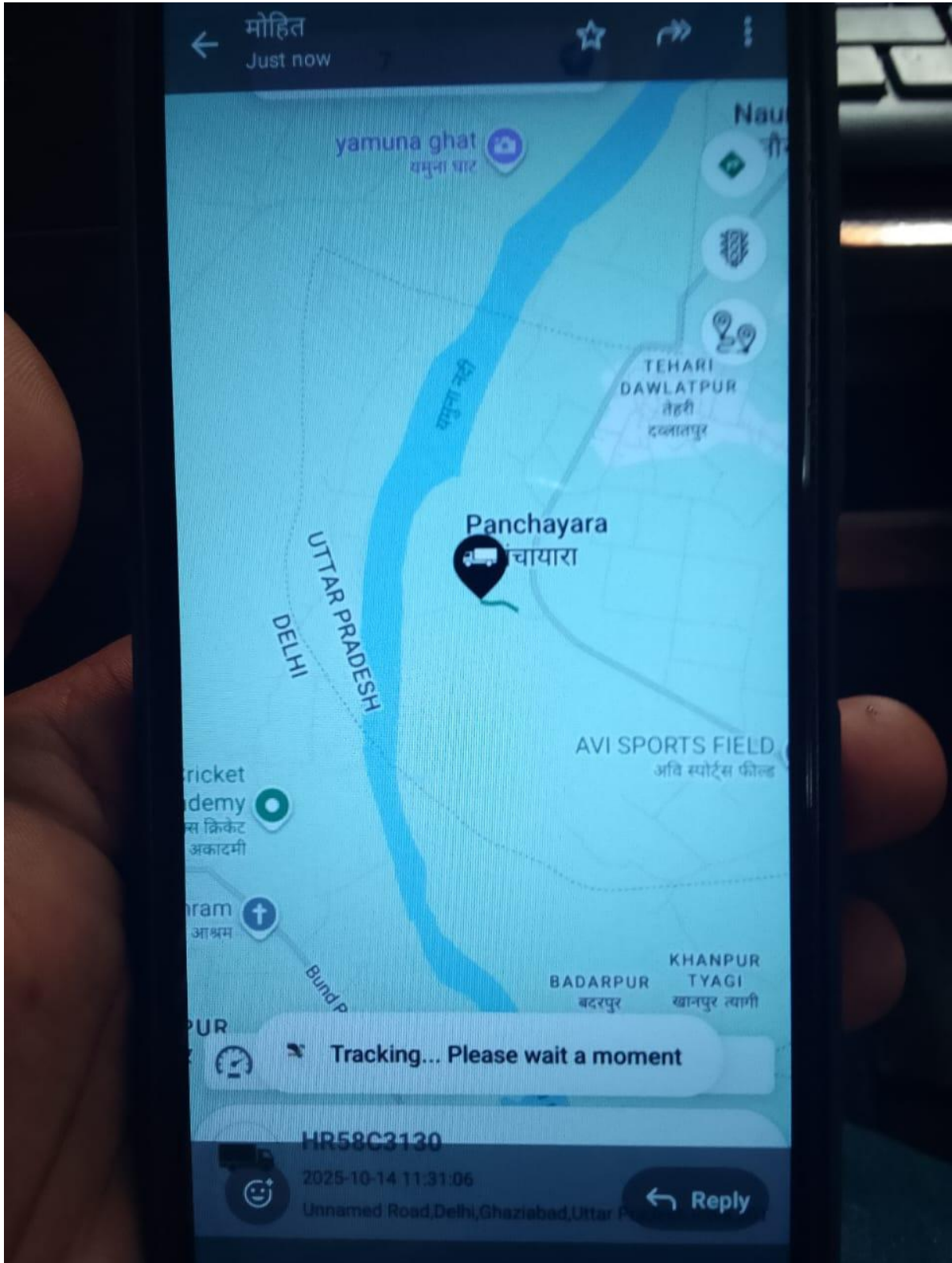
HR69F4013



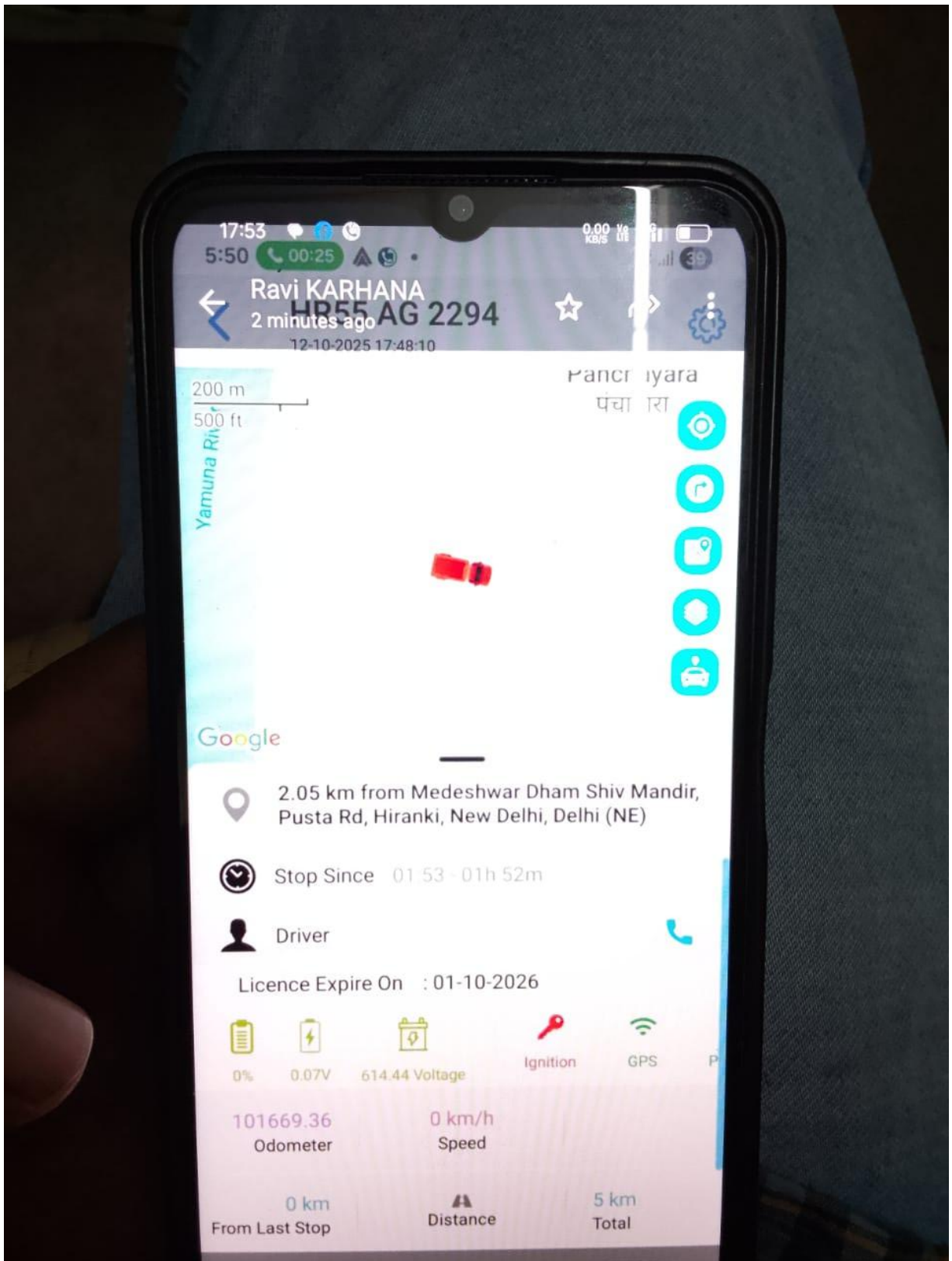
UP15HT2602



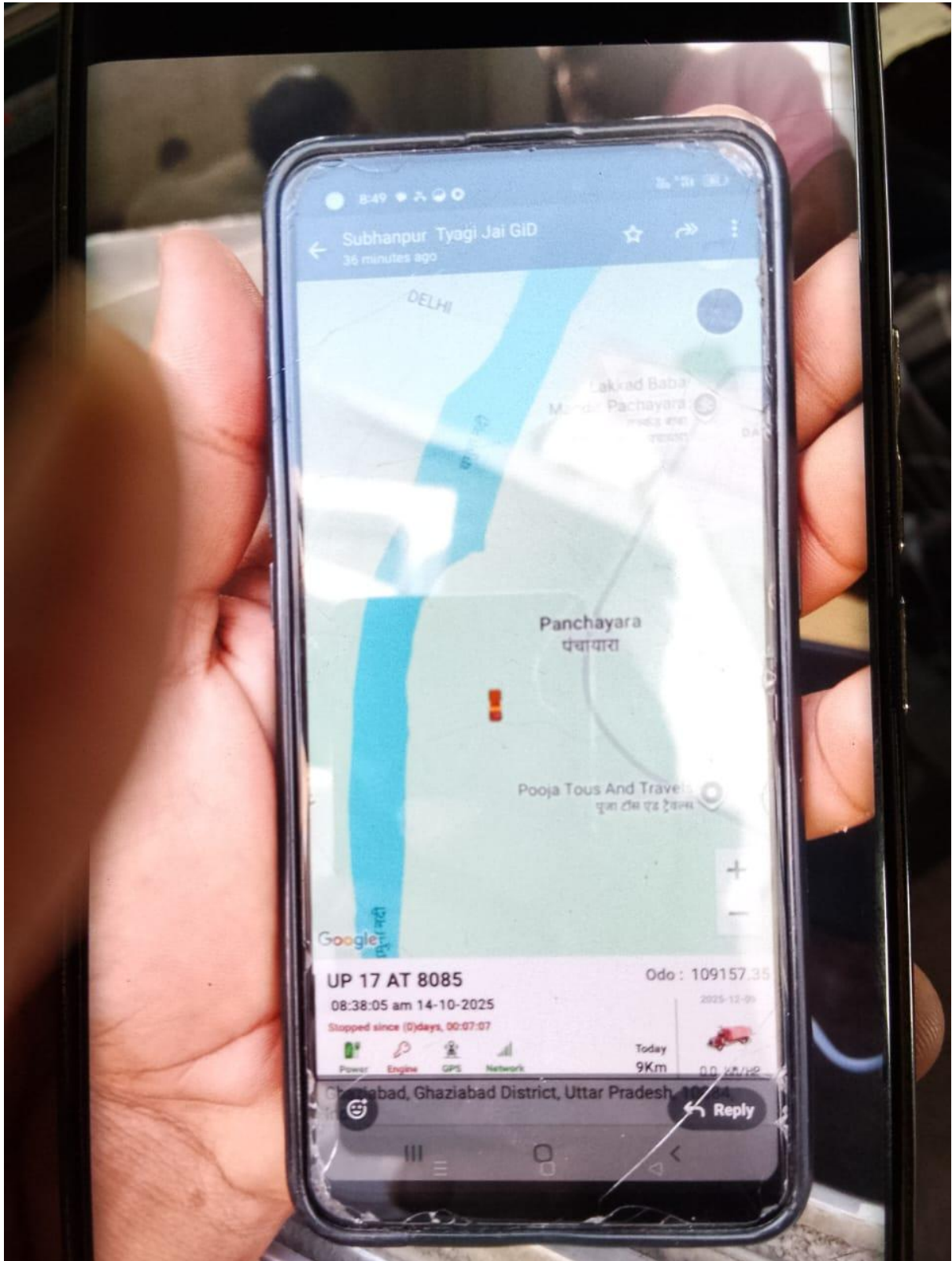
HR58C3130



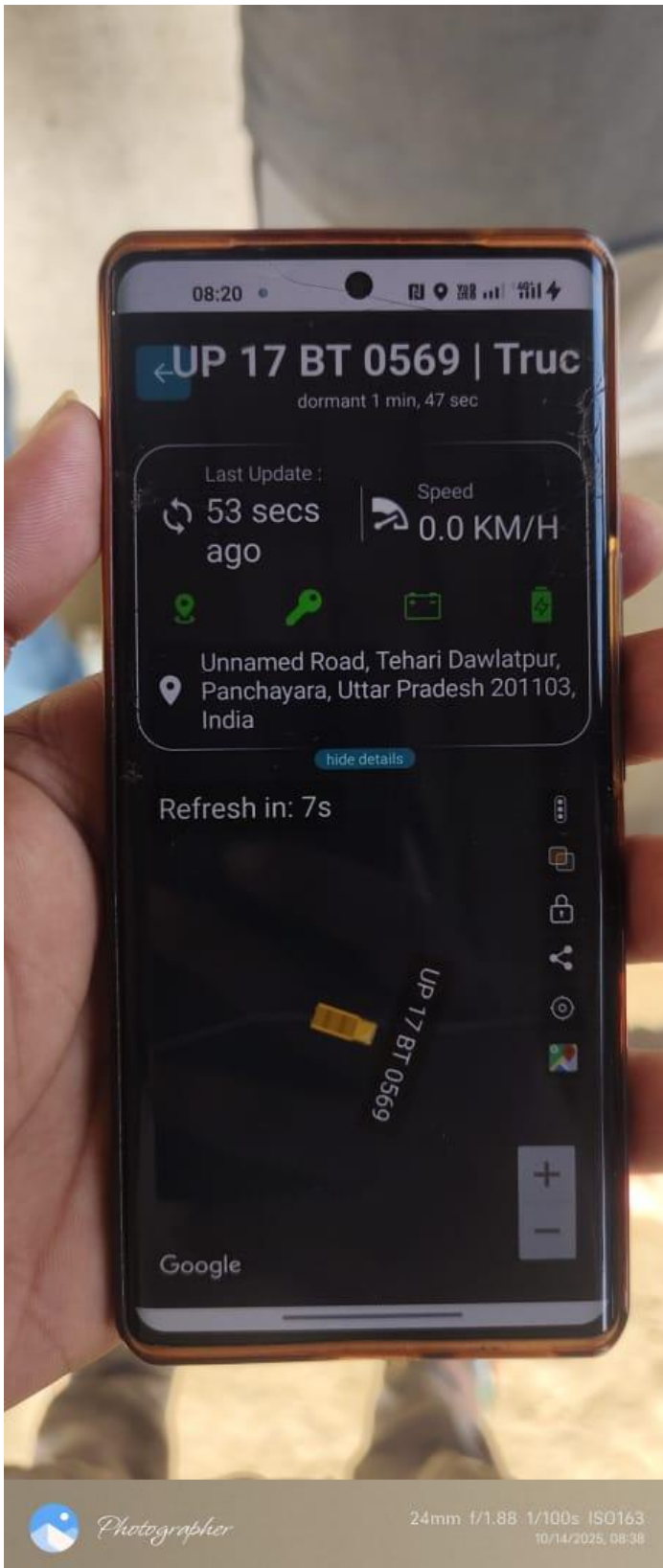
HR55AG2294



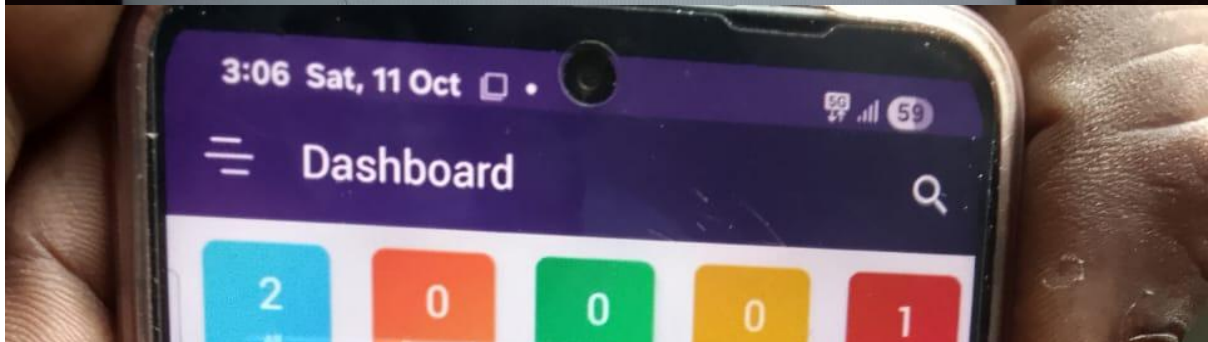
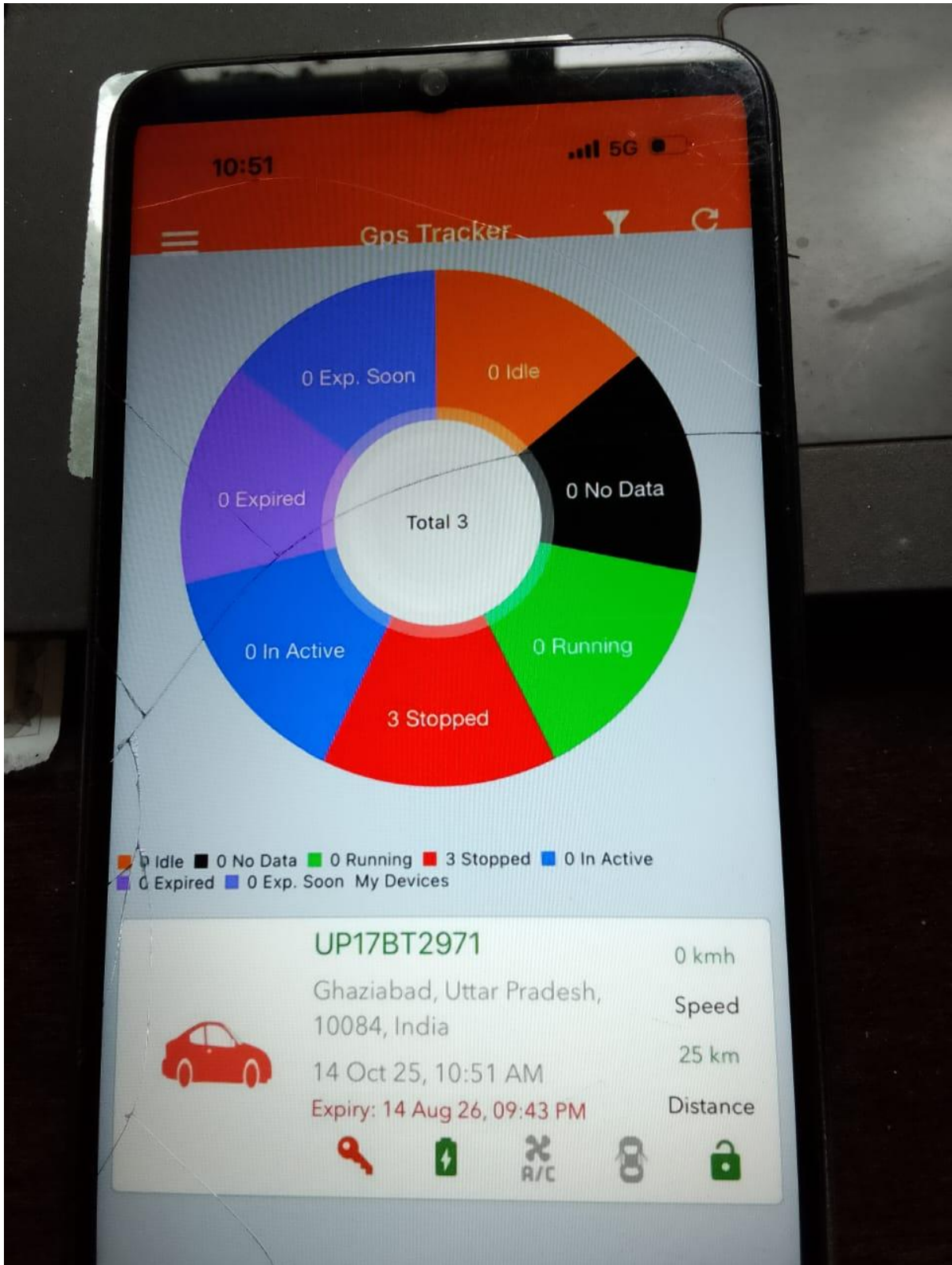
UP17AT8085



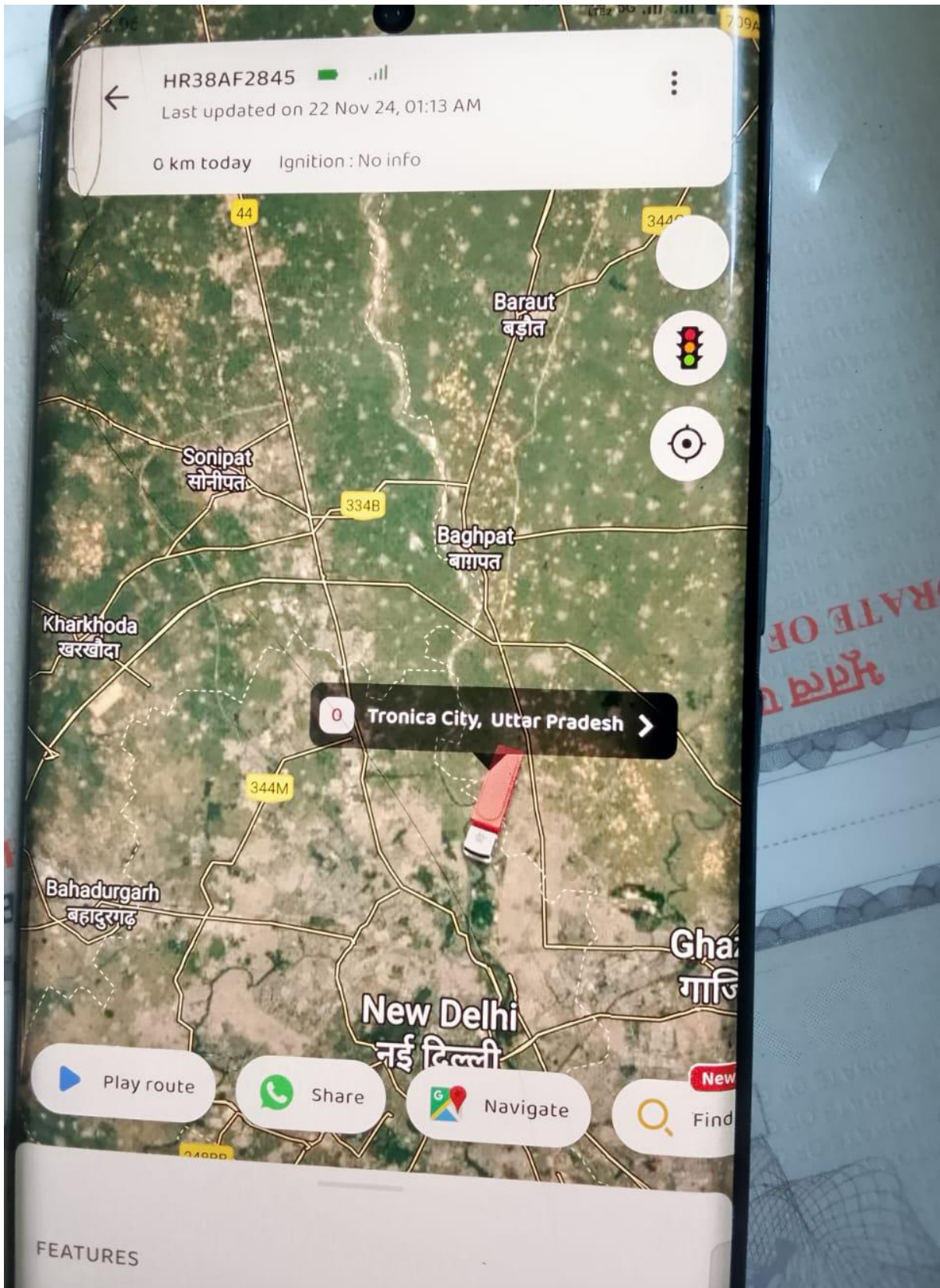
UP17BT0569



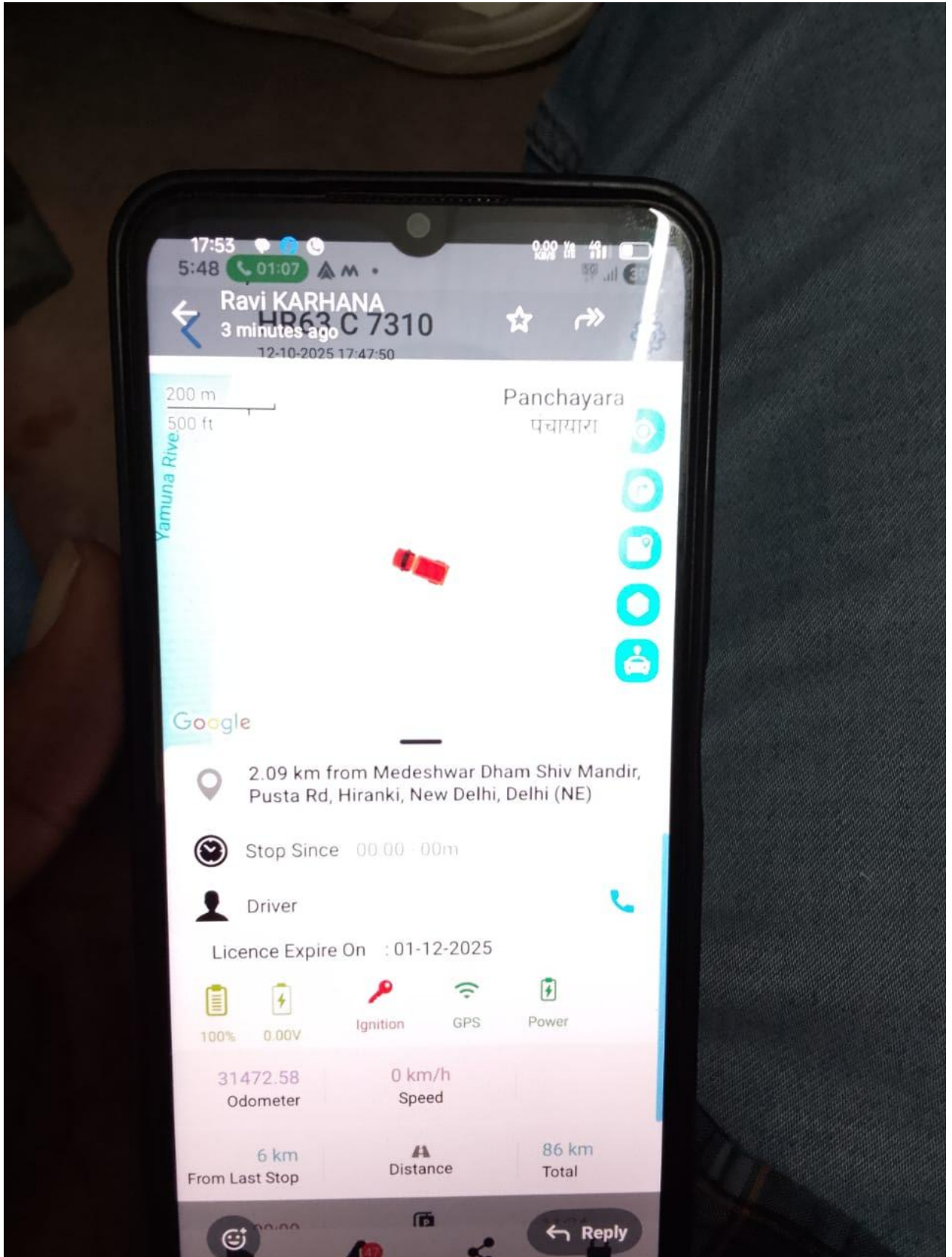
UP17BT2971



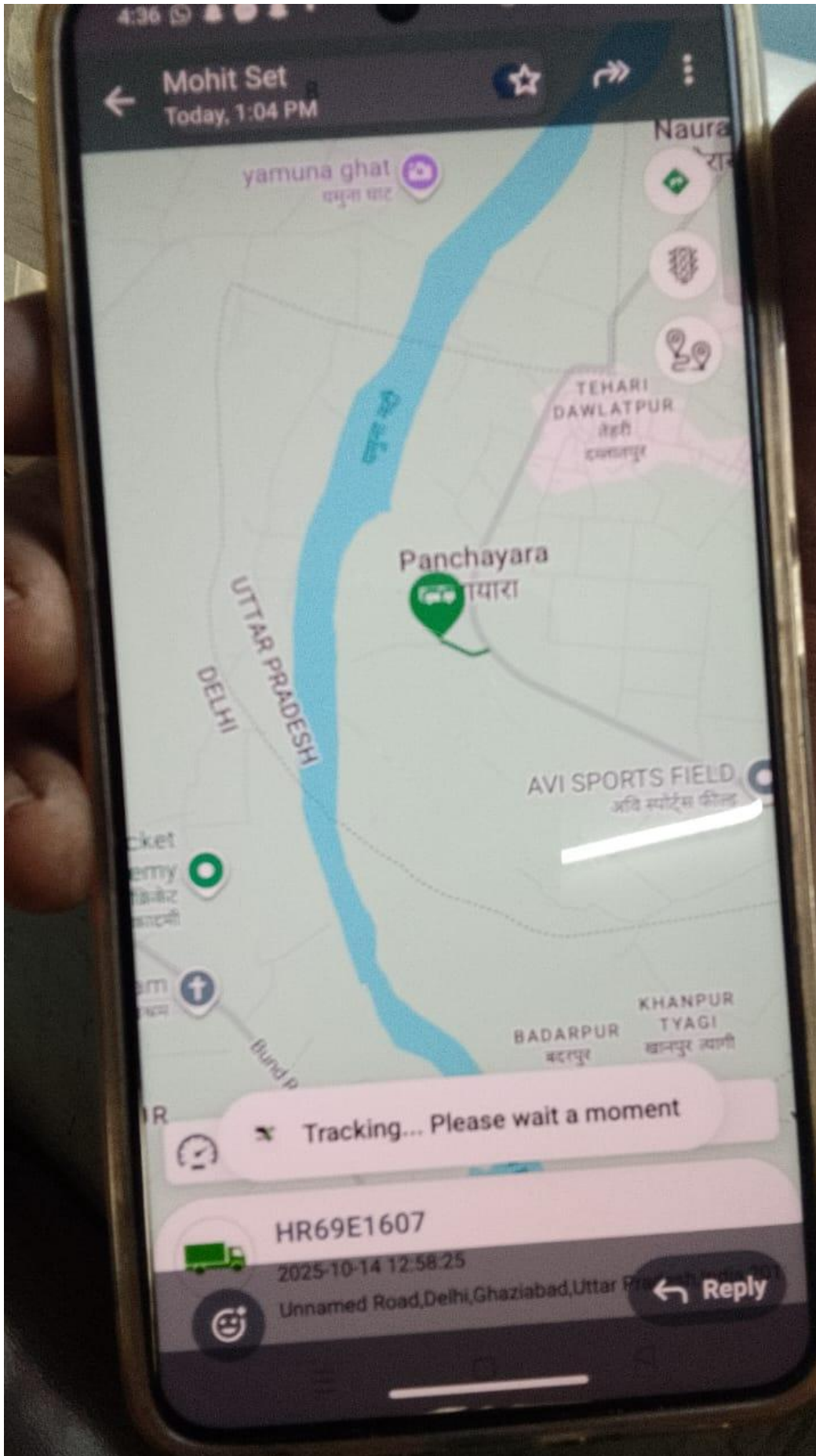
HR38AF2845



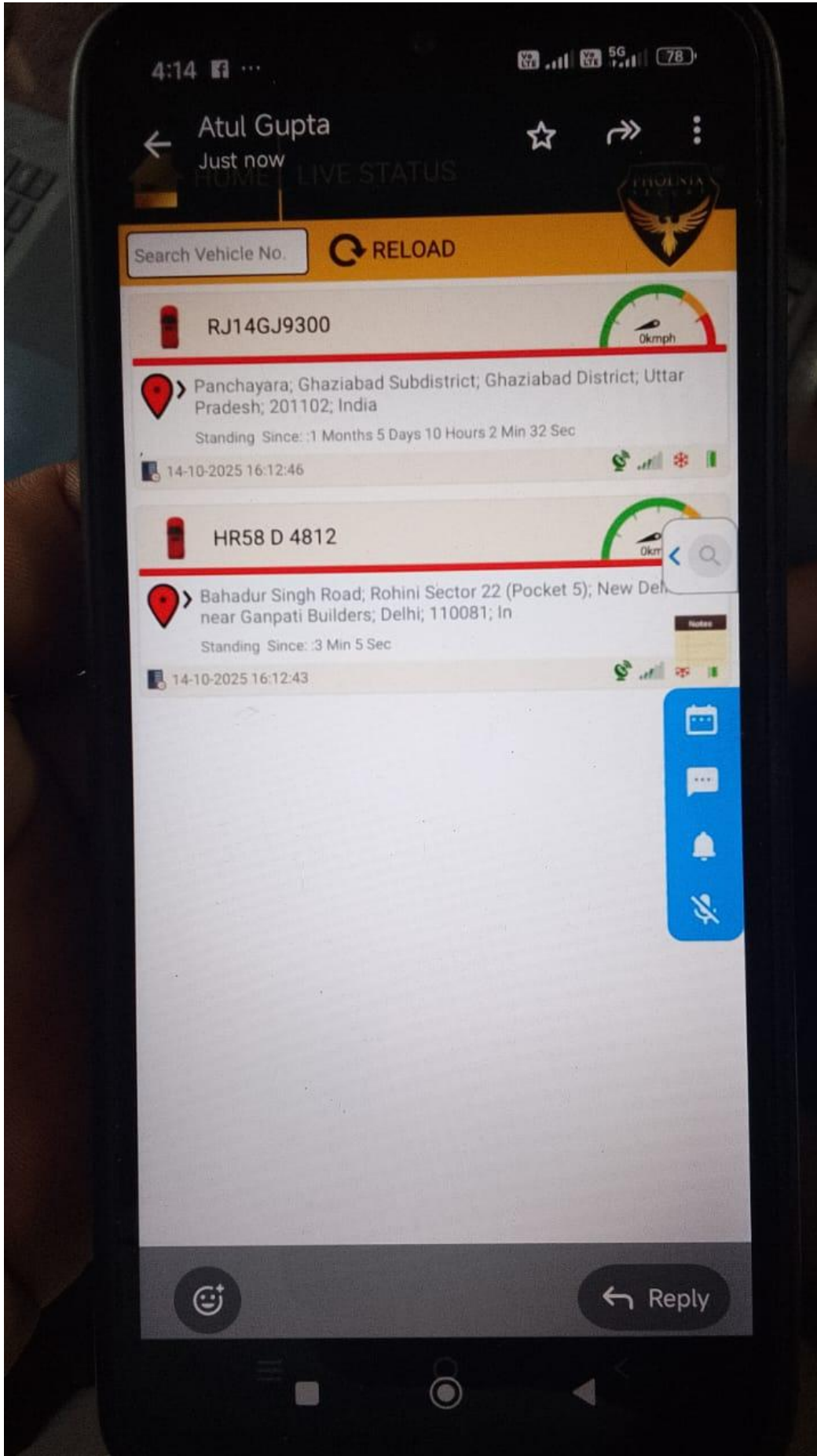
HR63C7310



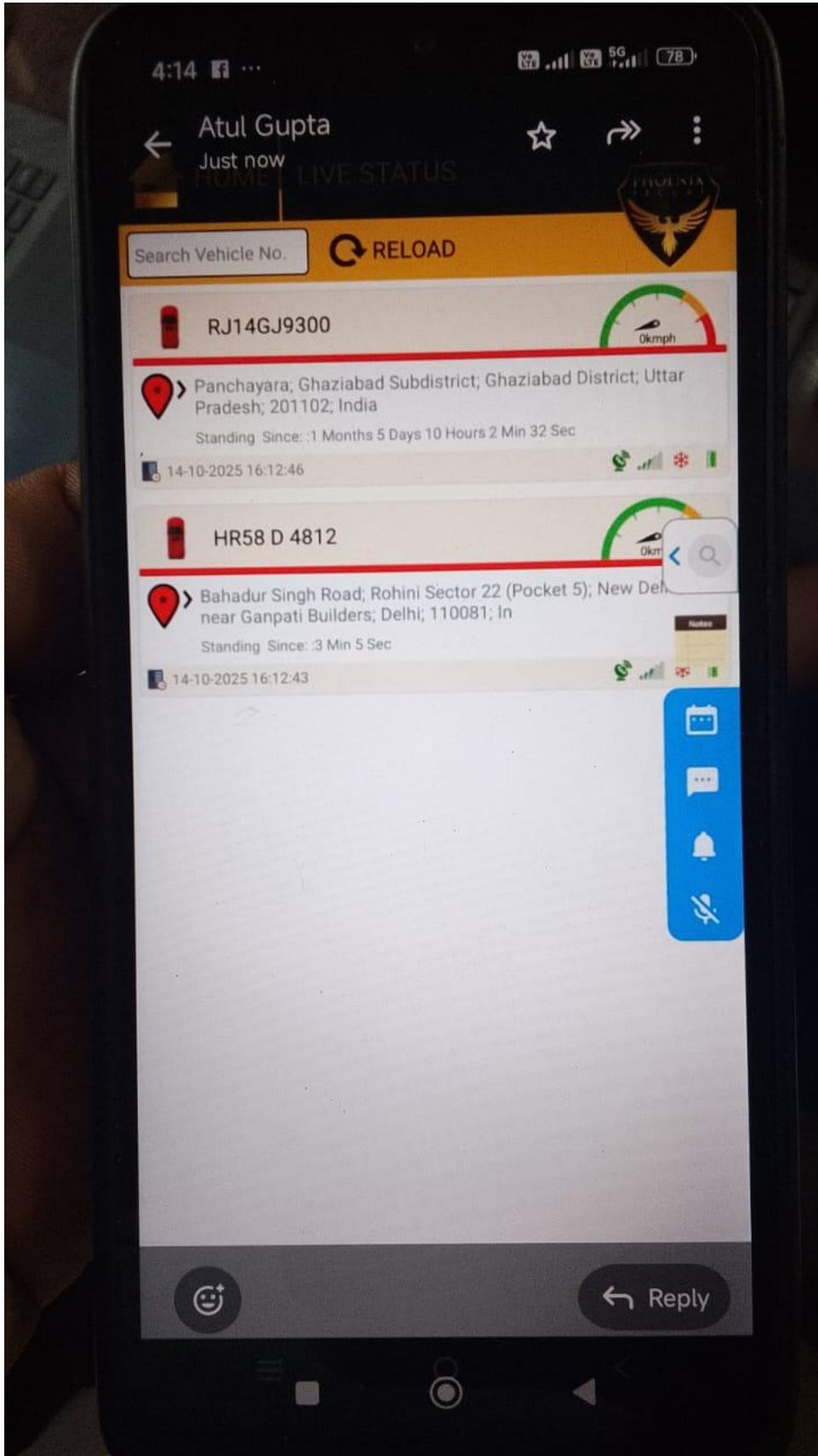
HR69E1607



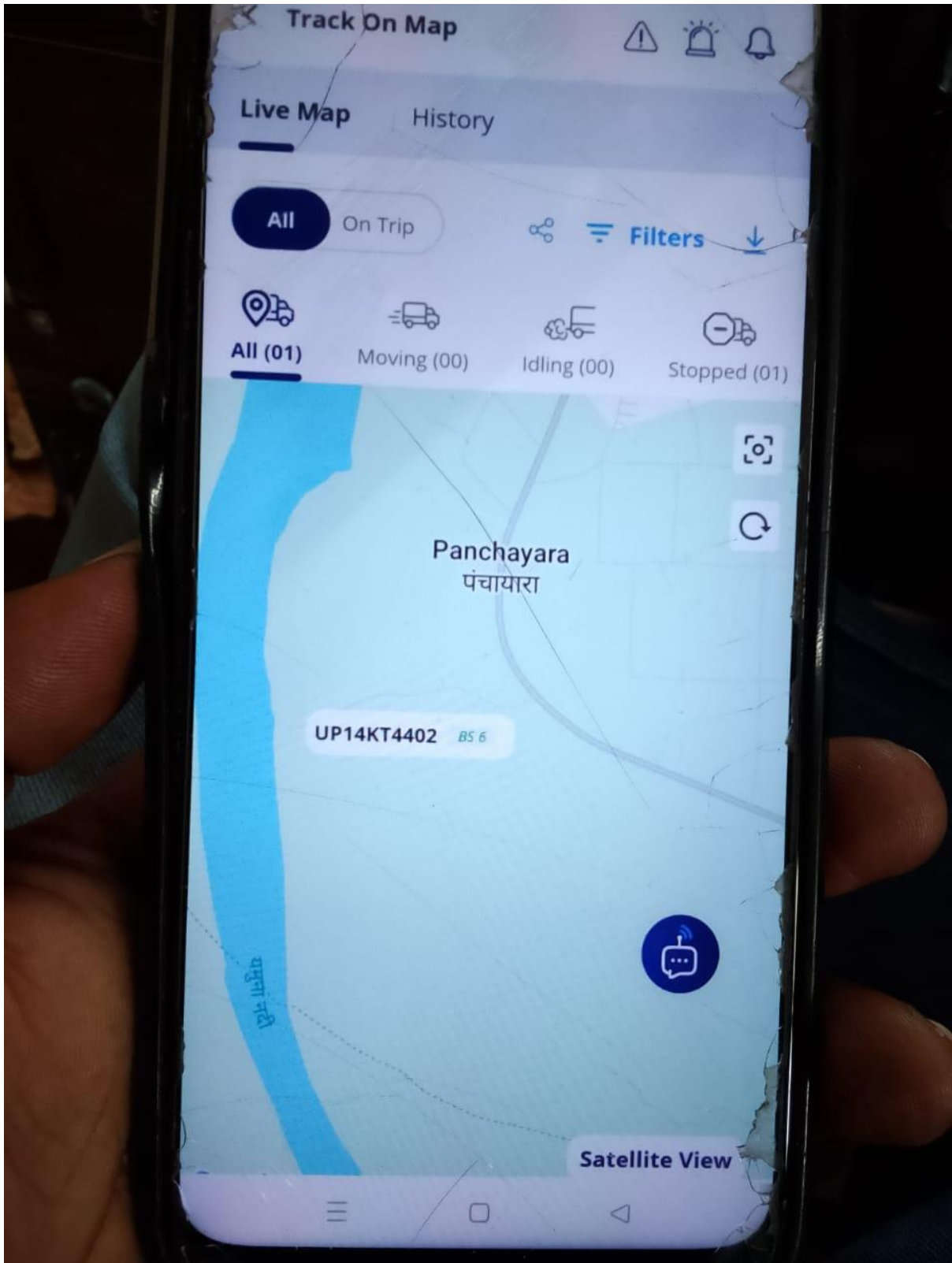
RJ14GJ9300



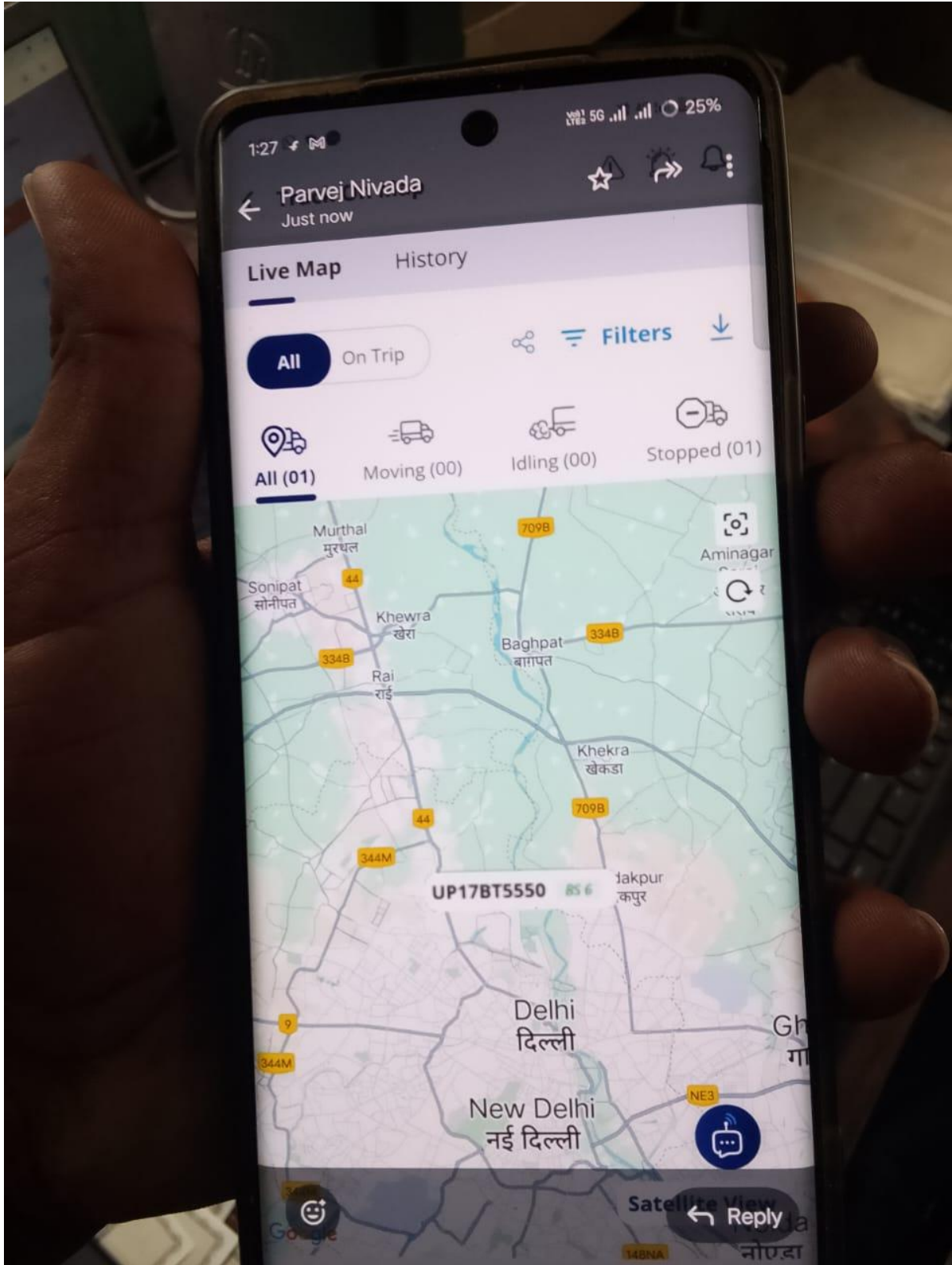
HR58D4812



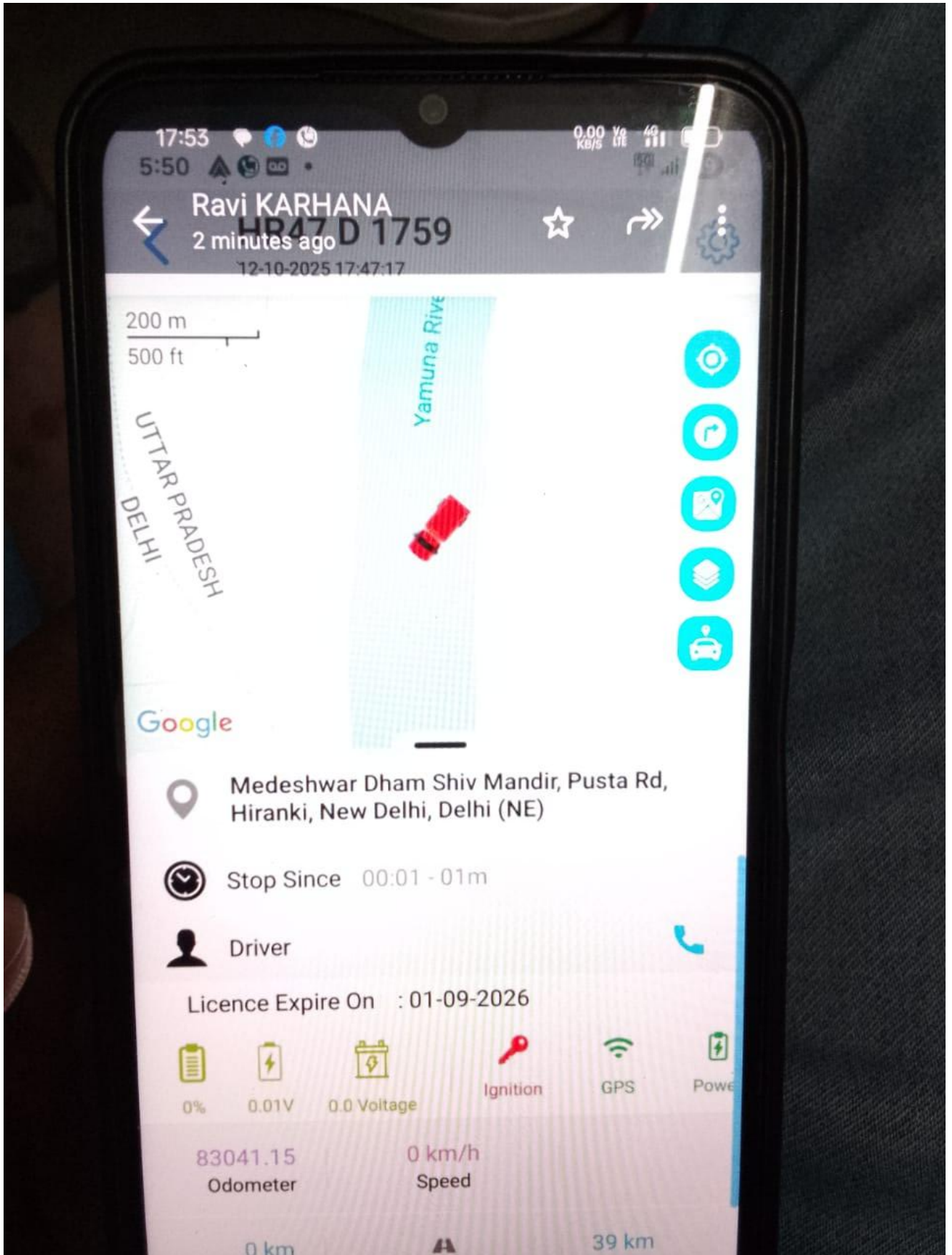
UP14KT4402



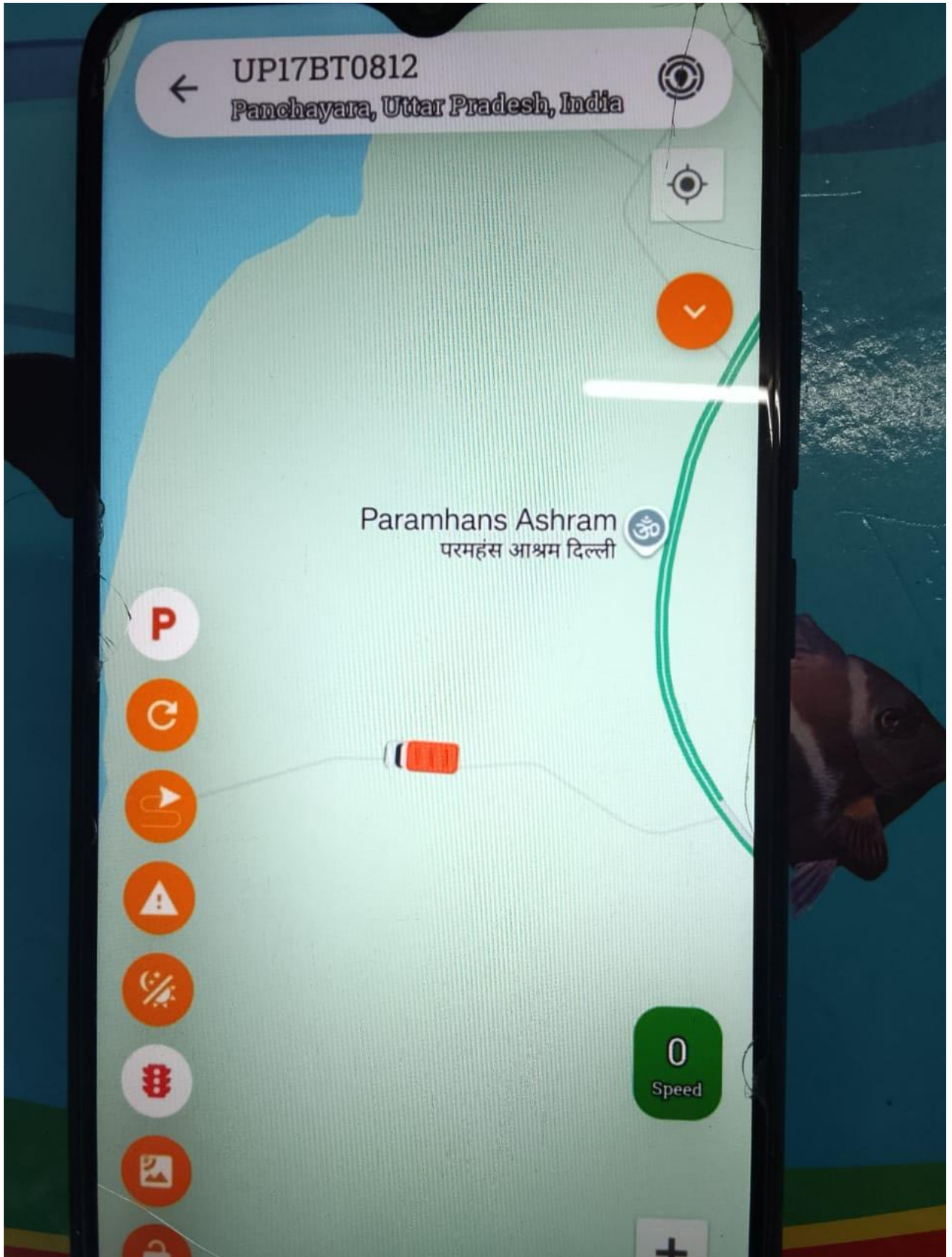
UP17BT5550



HR47D1759



UP17BT0812



HR55AF4365

9:00 LTE 89

HR55AF-4365 Live Map
18/08/2025 20:58:48

Peer Baba Dargan
पीर बाबा दरगाह

And Builders
ओम एसोसिएट्स
ट्रॉस दिल्ली...

SRS Builders P
एसआरए
पीवीटी.

Shauryaveer Atta
शौर्यवीर अत्ता

Lakhdatar
Plastic Industries
लखदातर प्लास्टिक
इन्डस्ट्रीस

Narendra dudhiya

Unnamed Road, Delhi, Uttar Pradesh
201102, India

0 km/h

59375
odometer

TODAY
131 km

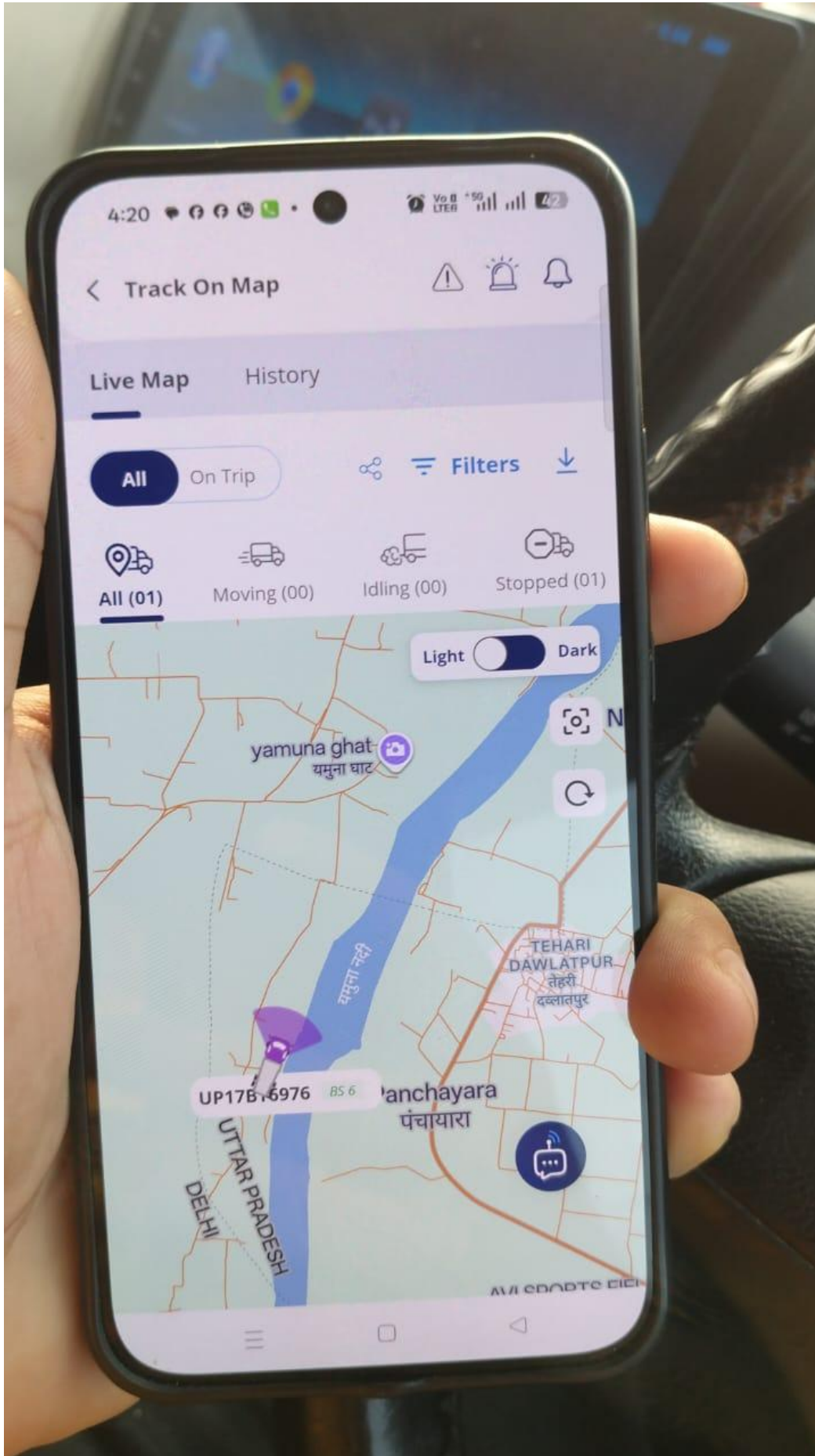
From last stop
0.03 km

Total Duration
18:00

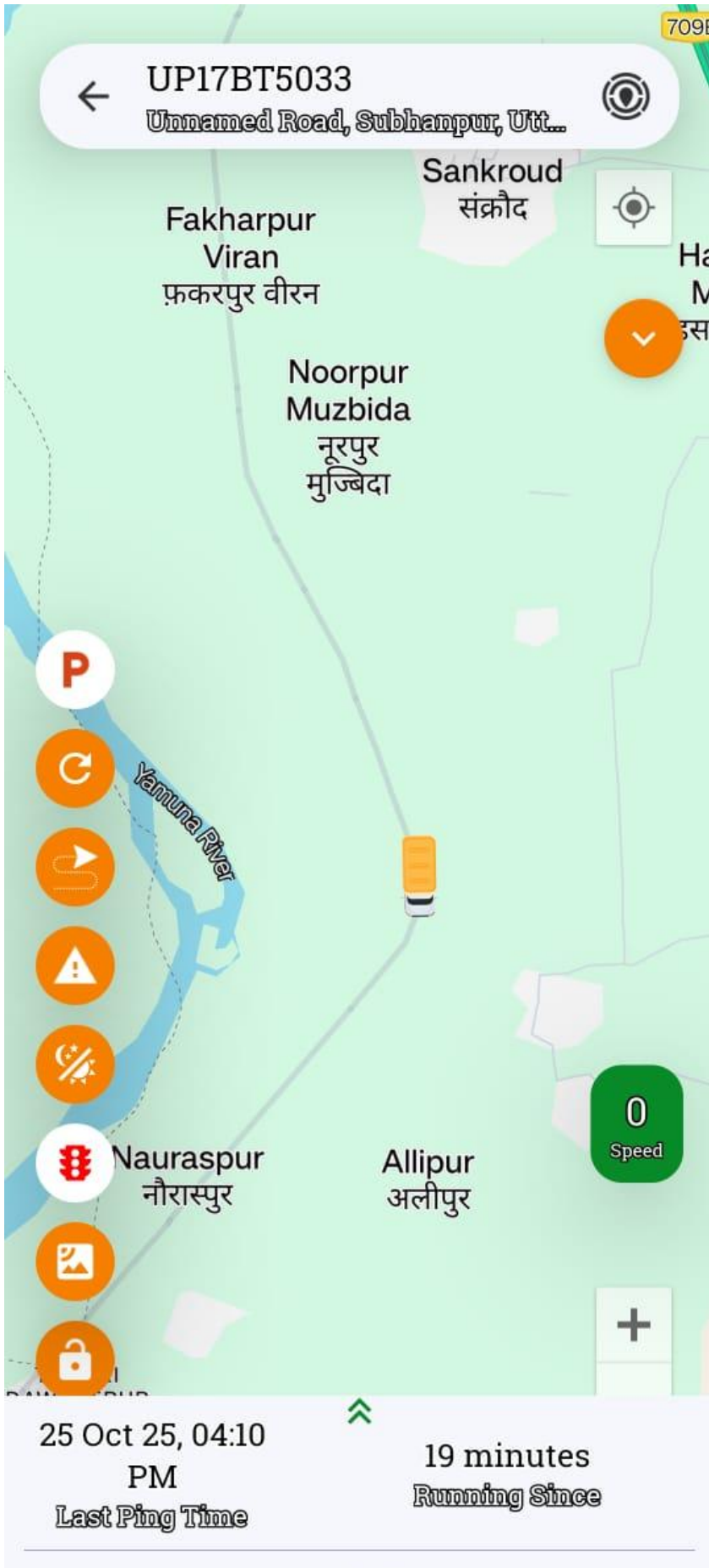
From last stop
01:57

History Lock Drivers Share Notification

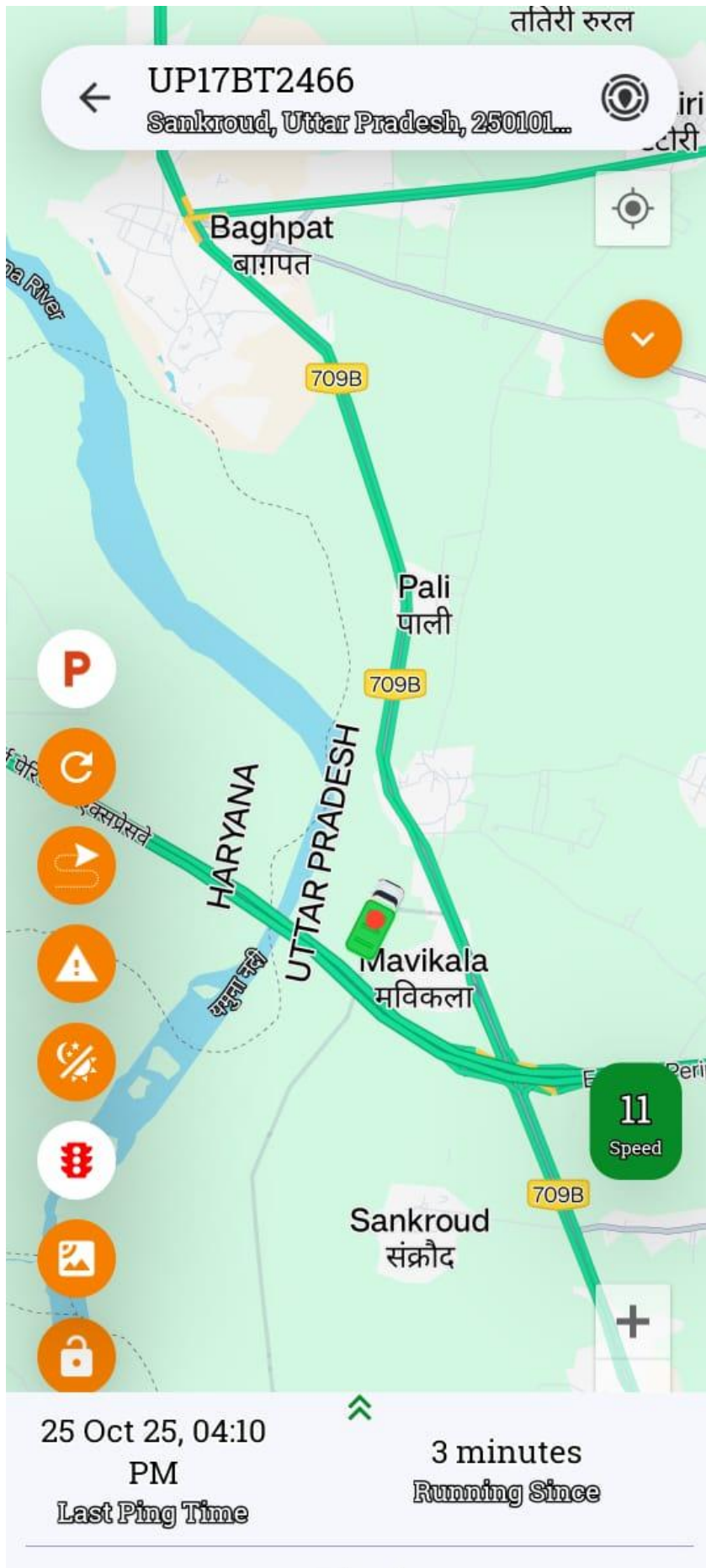
UP17BT6976



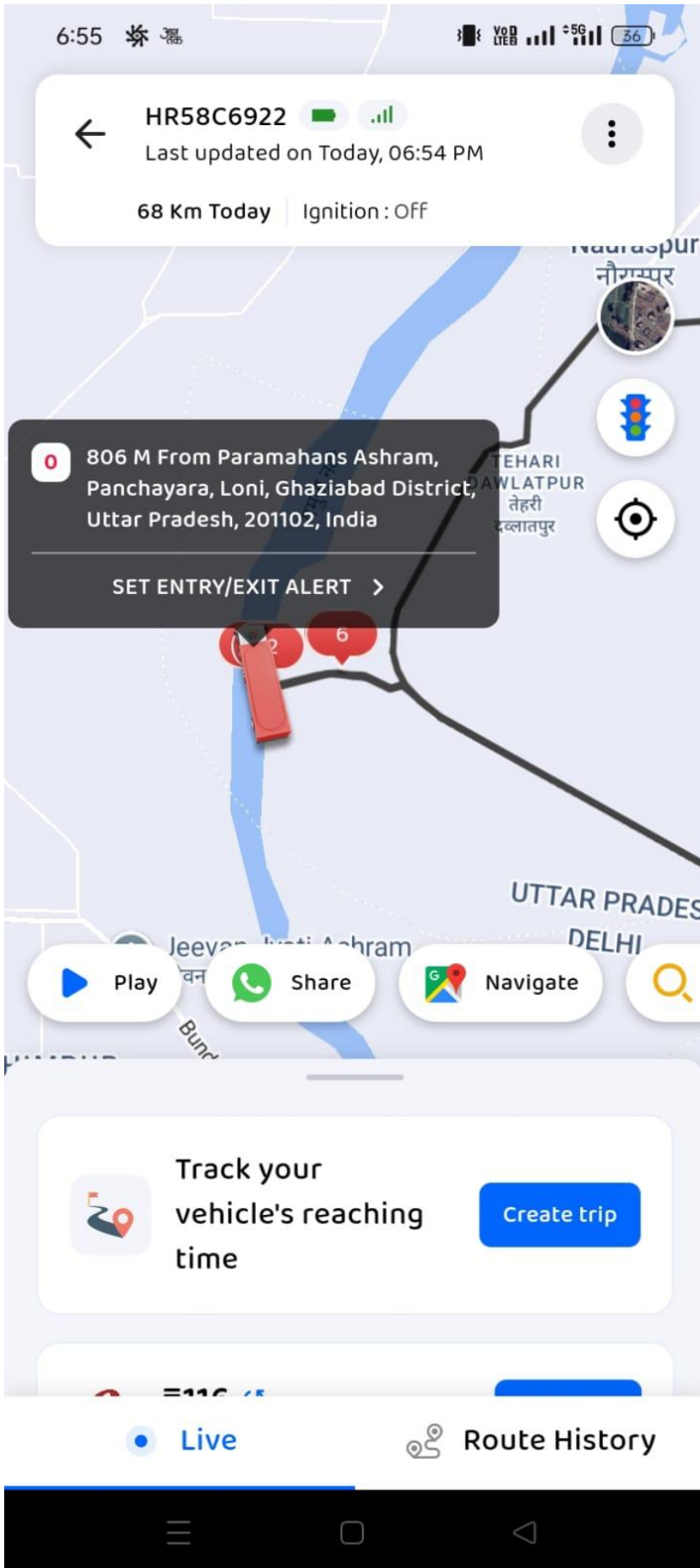
UP17BT5033






DL1GE2544








HR58C6922



HR55W7776

6:50   





Users/Vehicles 

 Active(2)  Ignition On(2)  Ignition Off(0)  Idle

Search Vehicle



HR 55 W 7776 Last Update: 15 Secs ago
Ghaziabad, Uttar Pradesh, 110005, India

ODO: 108400.0 km	TOTAL DIST: 88.0 km	CURR.SPD: 0.0KMPH
---------------------	------------------------	----------------------




18 Mins  GPS  Network  Door 


HR 55 W 0513 Last Update: 15 Secs ago
Ghaziabad, Uttar Pradesh, 110005, India





ODO: 321355.0 km	TOTAL DIST: 83.0 km	CURR.SPD: 0.0KMPH
---------------------	------------------------	----------------------

7 Mins  GPS  Network  Door 

HR55W0513





6:50   

Users/Vehicles 

 Active(2)  Ignition On(2)  Ignition Off(0)  Idle





HR 55 W 7776 Last Update: 15 Secs ago
Ghaziabad, Uttar Pradesh, 110005, India

ODO: 108400.0 km	TOTAL DIST: 88.0 km	CURR.SPД: 0.0KMPH
---------------------	------------------------	----------------------

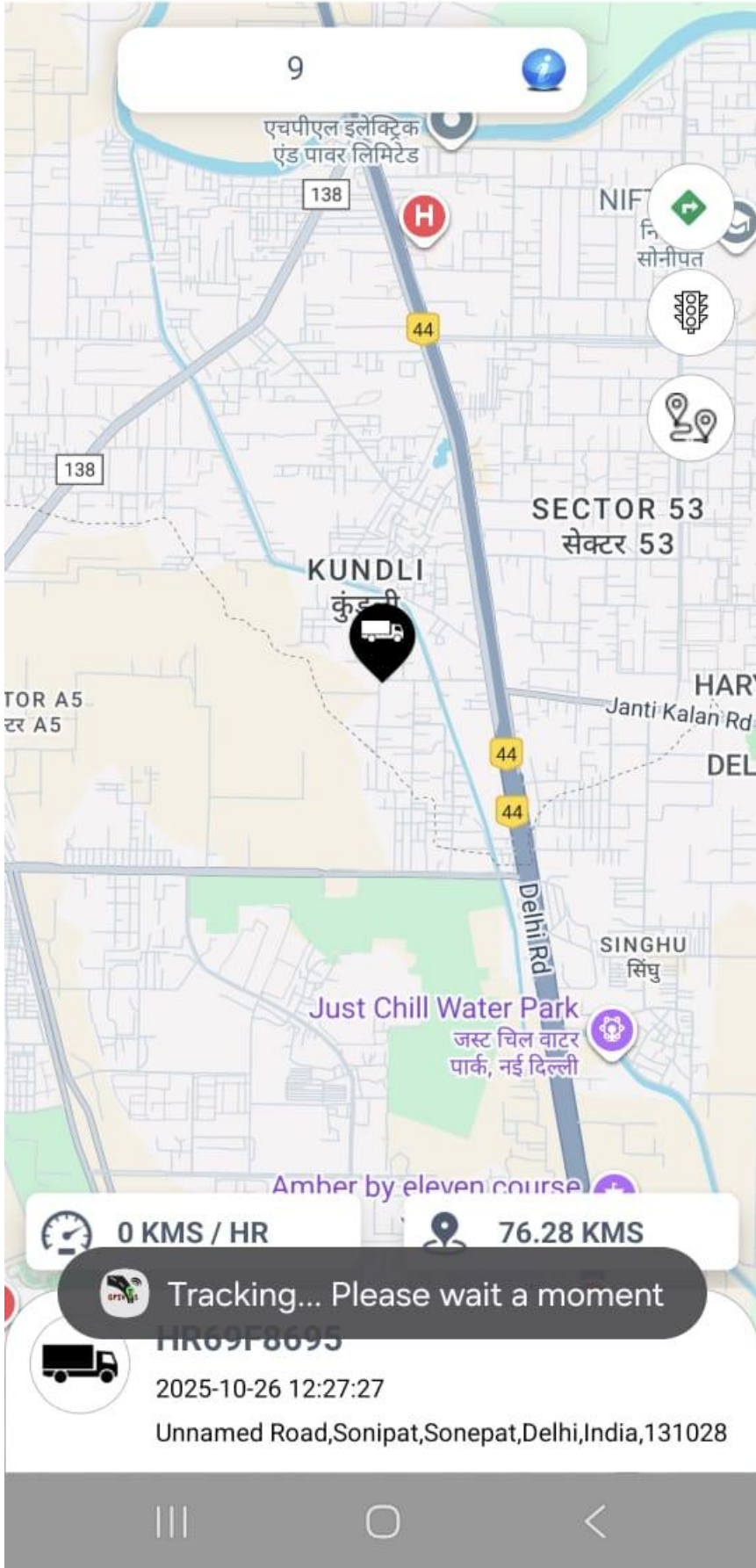
18 Mins  GPS  Network  Door 

HR 55 W 0513 Last Update: 15 Secs ago
Ghaziabad, Uttar Pradesh, 110005, India

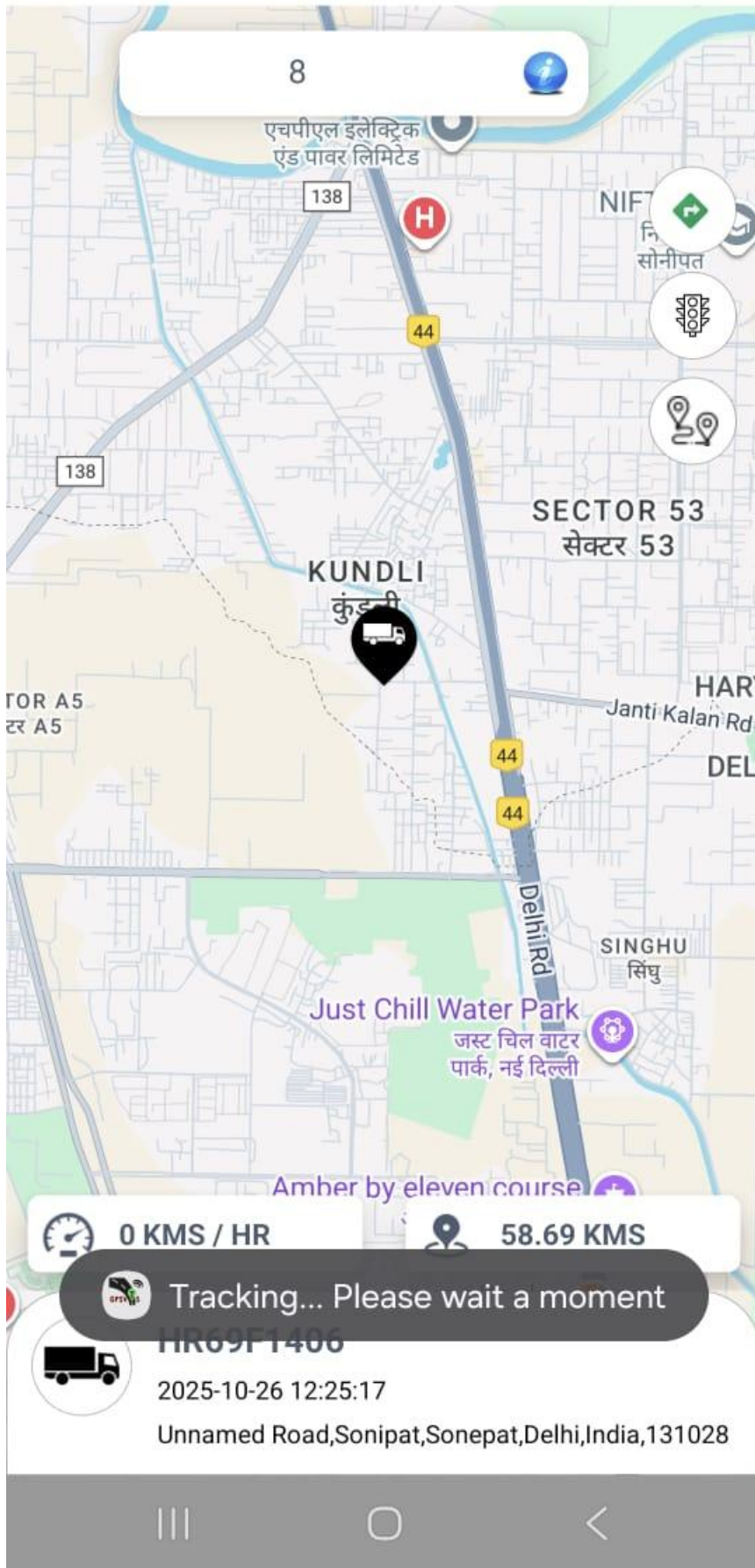
ODO: 321355.0 km	TOTAL DIST: 83.0 km	CURR.SPД: 0.0KMPH
---------------------	------------------------	----------------------

7 Mins  GPS  Network  Door 

HR69F8695



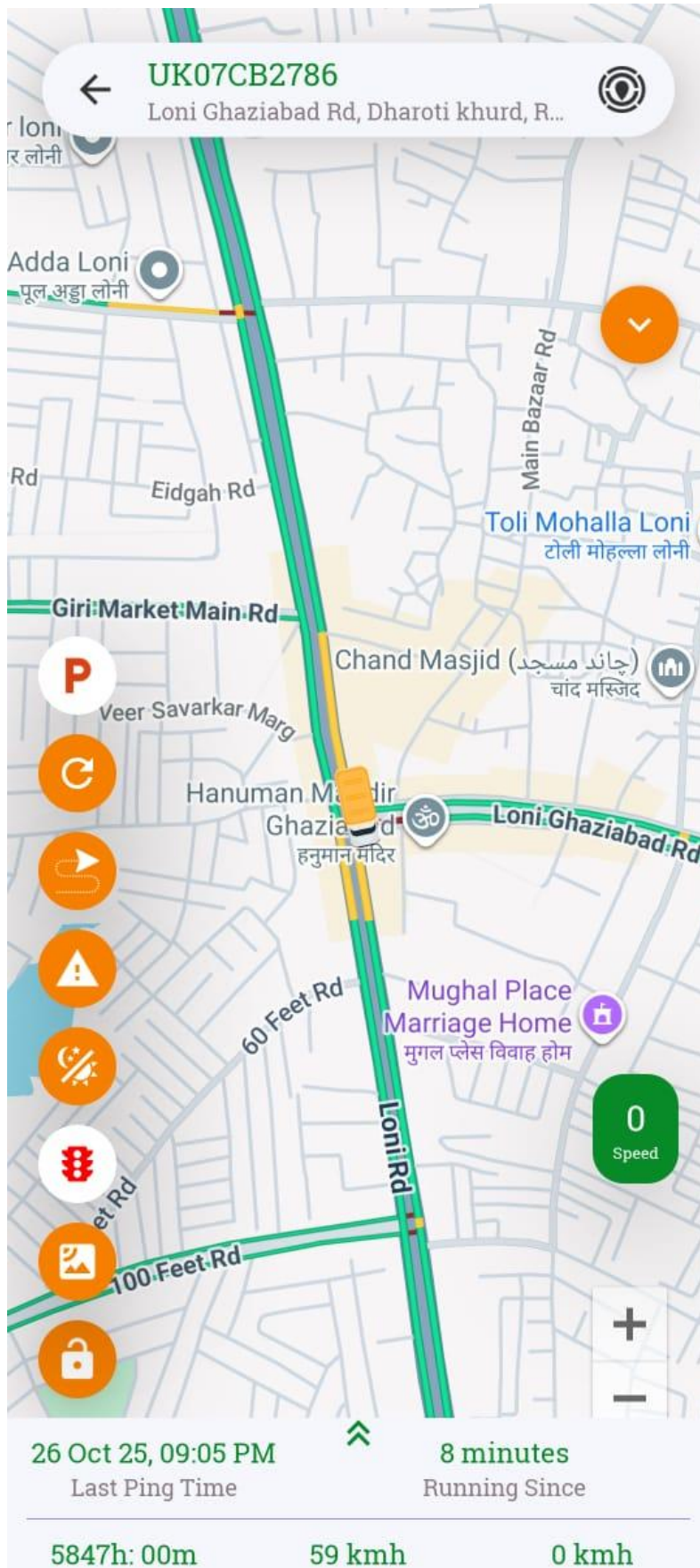
HR691406



HR69F0414



UK07CB2786



UP14QT6496



Link valid until 25th November, 09:15 PM

Owner Details

Owner Name: **Rekha Devi** User Type: **Fleet Owner**

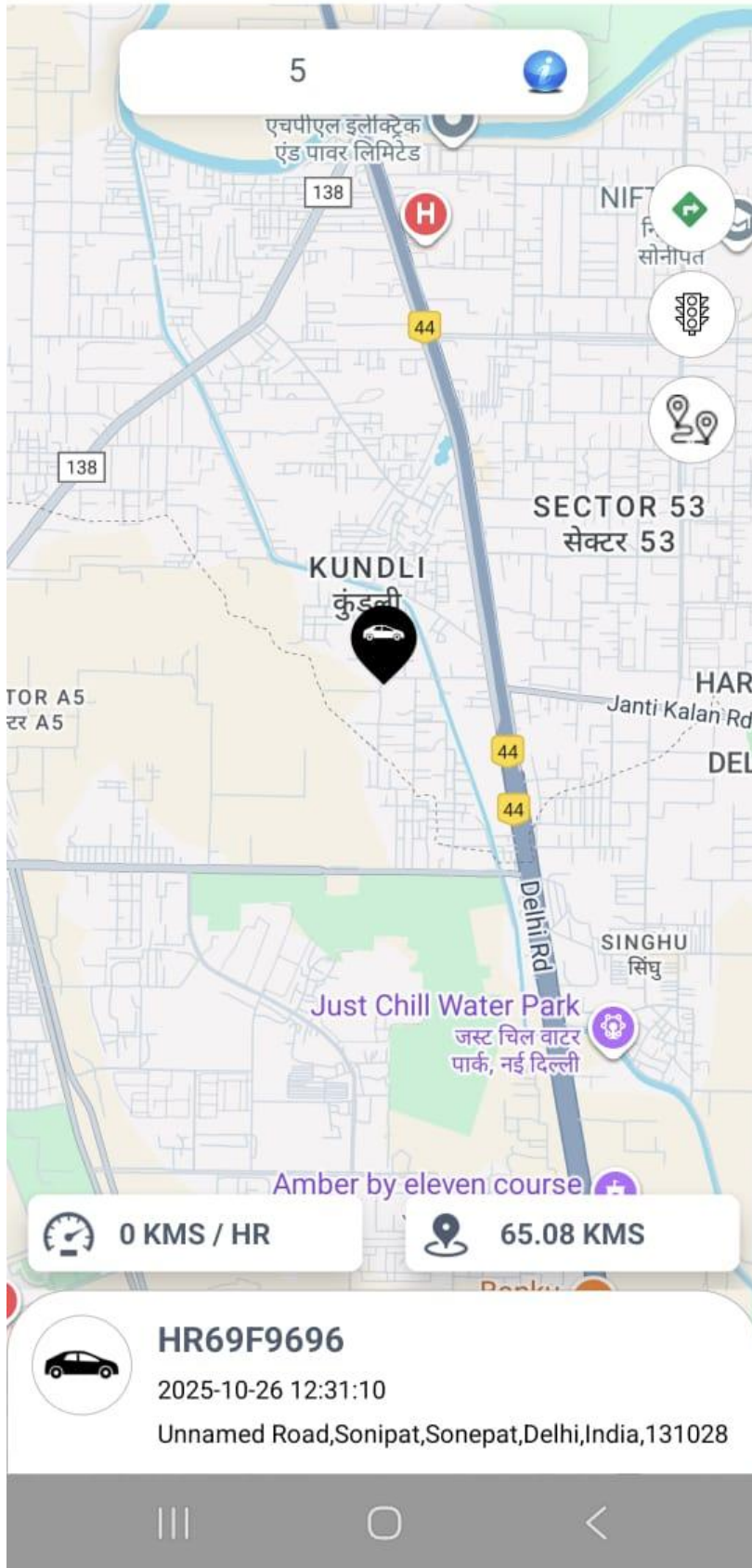
Vehicle Details (1)

Sr. No.	Vehicle Details	Status
1	MAT569002R3N31120 UP14QT6496 Truck	Stopped

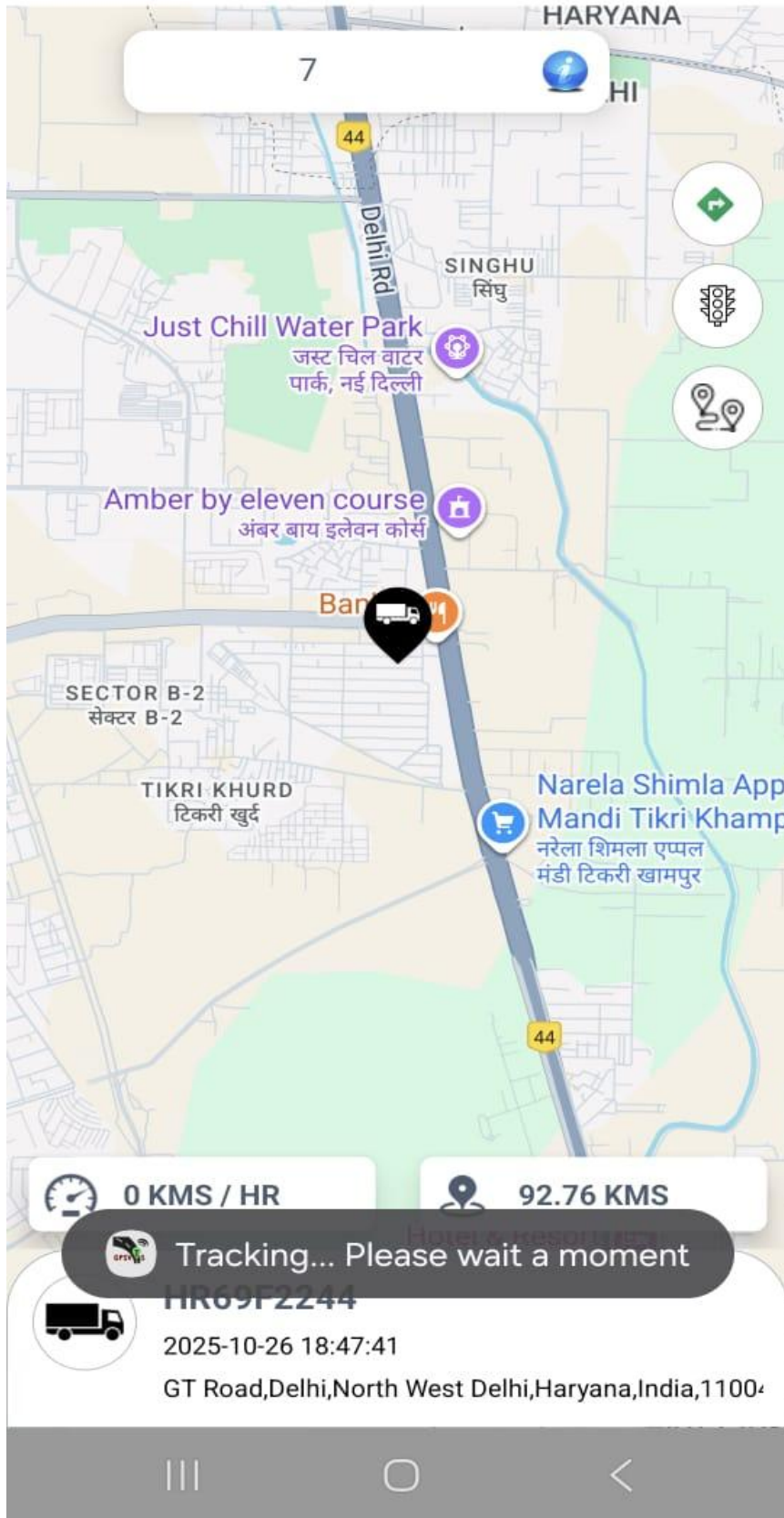
Vehicle Live Location



HR69F9696



HR69F2244




UP17BT0564


19:09 5G 15


aktyagi

(5) Total Vehicle (0) Running (4) Stop (0) Idle

Search

 GPS IGN
26-Oct-2025 07:08:28 pm
0.0 Km/h | 0.00 KM **stop 46 min**
The Imaginations World School,Saharanpur Road/SH 57 Hazipur Viran, Khekada Subdistrict, Baghpat District, Uttar Pradesh-250101

UP 17 BT 0564 ⋮

01-Jan-0001 12:00:00 am
0.0 Km/h | 0.00 KM **Never Connected**
No address found

UP 17 BT 0563 ODO : 0.0KM ⋮
 GPS IGN 100%
26-Oct-2025 07:08:07 pm
0.0 Km/h | 0.00 KM **stop 12 min, 42 sec**
The Imaginations World School,Saharanpur Road/SH 57 Hazipur Viran, Khekada Subdistrict, Baghpat District, Uttar Pradesh-250101

☰ Devices 🔔 👤

☰ ○ < 👤


UP17BT0563

19:09 5G 15

aktyagi


(5) Total Vehicle (0) Running (4) Stop (0) Idle


Search


 GPS IGN

26-Oct-2025 07:08:28 pm

0.0 Km/h | 0.00 KM **stop 46 min**


 The Imaginations World School,Saharanpur Road/SH 57 Hazipur Viran, Khekada Subdistrict, Baghpat District, Uttar Pradesh-250101


UP 17 BT 0564 




01-Jan-0001 12:00:00 am

0.0 Km/h | 0.00 KM **Never Connected**


 No address found





UP 17 BT 0563 ODO : 0.0KM 





 GPS IGN 100%

26-Oct-2025 07:08:07 pm

0.0 Km/h | 0.00 KM **stop 12 min, 42 sec**

 The Imaginations World School,Saharanpur Road/SH 57 Hazipur Viran, Khekada Subdistrict, Baghpat District, Uttar Pradesh-250101

  Devices  

UP17AT5826


18:44 5G 📶 🔋 17

aktyagi

(4) Total Vehicle (0) Running (3) Stop (0) Idle

🔍 Search

UP 17 AT 5826 ⋮


 GPS IGN 50%

26-Oct-2025 06:42:42 pm

📍 0.0 Km/h | 📏 0.00 KM stop 2 hrs, 14 min, 59 sec

📍 The Imaginations World School,Saharanpur Road/SH 57 Hazipur Viran, Khekada Subdistrict, Baghpat District, Uttar Pradesh-250101

UP 17 T 6314 ⋮


 GPS IGN 25.1v 100%

26-Oct-2025 06:41:32 pm

📍 0.0 Km/h | 📏 0.00 KM stop 2 hrs, 14 min, 13 sec

📍 The Imaginations World School,Saharanpur Road/SH 57 Hazipur Viran, Khekada Subdistrict, Baghpat District, Uttar Pradesh-250101

UP 85 AT 5935 ⋮


 GPS IGN

26-Oct-2025 06:43:01 pm

📍 0.0 Km/h | 📏 0.00 KM stop 20 min, 33 sec

📍 The Imaginations World School,Saharanpur Road/SH 57 Hazipur Viran, Khekada Subdistrict, Baghpat District, Uttar Pradesh-250101

UP 17 BT 0564 ⋮





📶 Devices



UP17T6314


5G .ll .ll 17

aktyagi

(4) Total Vehicle (0) Running (3) Stop (0) Idle

🔍 Search

UP 17 AT 5826



26-Oct-2025 06:42:42 pm


📶 0.0 Km/h | 📶 0.00 KM

stop 2 hrs, 14 min, 59 sec

📍 The Imaginations World School,Saharanpur Road/SH 57 Hazipur Viran, Khekada Subdistrict, Baghpat District, Uttar Pradesh-250101

GPS IGN 50%

UP 17 T 6314



26-Oct-2025 06:41:32 pm


📶 0.0 Km/h | 📶 0.00 KM

stop 2 hrs, 14 min, 13 sec

📍 The Imaginations World School,Saharanpur Road/SH 57 Hazipur Viran, Khekada Subdistrict, Baghpat District, Uttar Pradesh-250101

GPS IGN 25.1v 100%

UP 85 AT 5935



26-Oct-2025 06:43:01 pm


📶 0.0 Km/h | 📶 0.00 KM

stop 20 min, 33 sec

📍 The Imaginations World School,Saharanpur Road/SH 57 Hazipur Viran, Khekada Subdistrict, Baghpat District, Uttar Pradesh-250101

GPS IGN

UP 17 BT 0564



🏠 📶 Devices 🔔 👤

☰ ○ < 👤

UP85AT5935


18:44 5G .ll ll 17

aktyagi

(4) Total Vehicle (0) Running (3) Stop (0) Idle

🔍 Search

UP 17 AT 5826



GPS IGN 50%

26-Oct-2025 06:42:42 pm

📍 0.0 Km/h | 📏 0.00 KM **stop 2 hrs, 14 min, 59 sec**

📍 The Imaginations World School,Saharanpur Road/SH 57 Hazipur Viran, Khekada Subdistrict, Baghpat District, Uttar Pradesh-250101

UP 17 T 6314




GPS IGN 25.1v 100%

26-Oct-2025 06:41:32 pm

📍 0.0 Km/h | 📏 0.00 KM **stop 2 hrs, 14 min, 13 sec**

📍 The Imaginations World School,Saharanpur Road/SH 57 Hazipur Viran, Khekada Subdistrict, Baghpat District, Uttar Pradesh-250101

UP 85 AT 5935




GPS IGN

26-Oct-2025 06:43:01 pm

📍 0.0 Km/h | 📏 0.00 KM **stop 20 min, 33 sec**

📍 The Imaginations World School,Saharanpur Road/SH 57 Hazipur Viran, Khekada Subdistrict, Baghpat District, Uttar Pradesh-250101

UP 17 BT 0564



🏠 Devices 🔔 👤

☰ ○ < 👤

UK14CA2525

6:23   5G  58

← UK14CA2525 - Livemap
26-10-2025 18:20:50



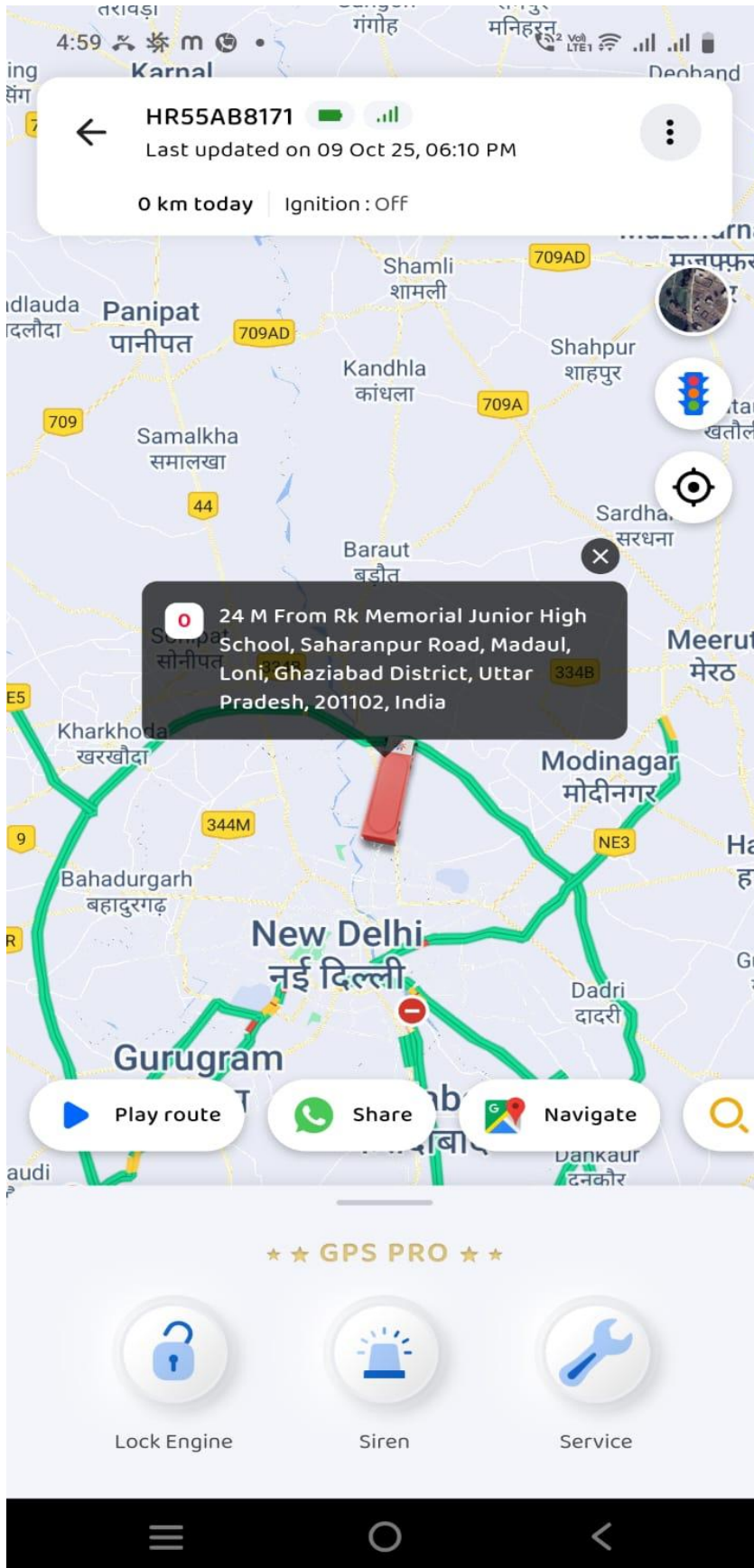
Parbhans Ashram
परमहंस आश्रम दिल्ली

Panchayara, India

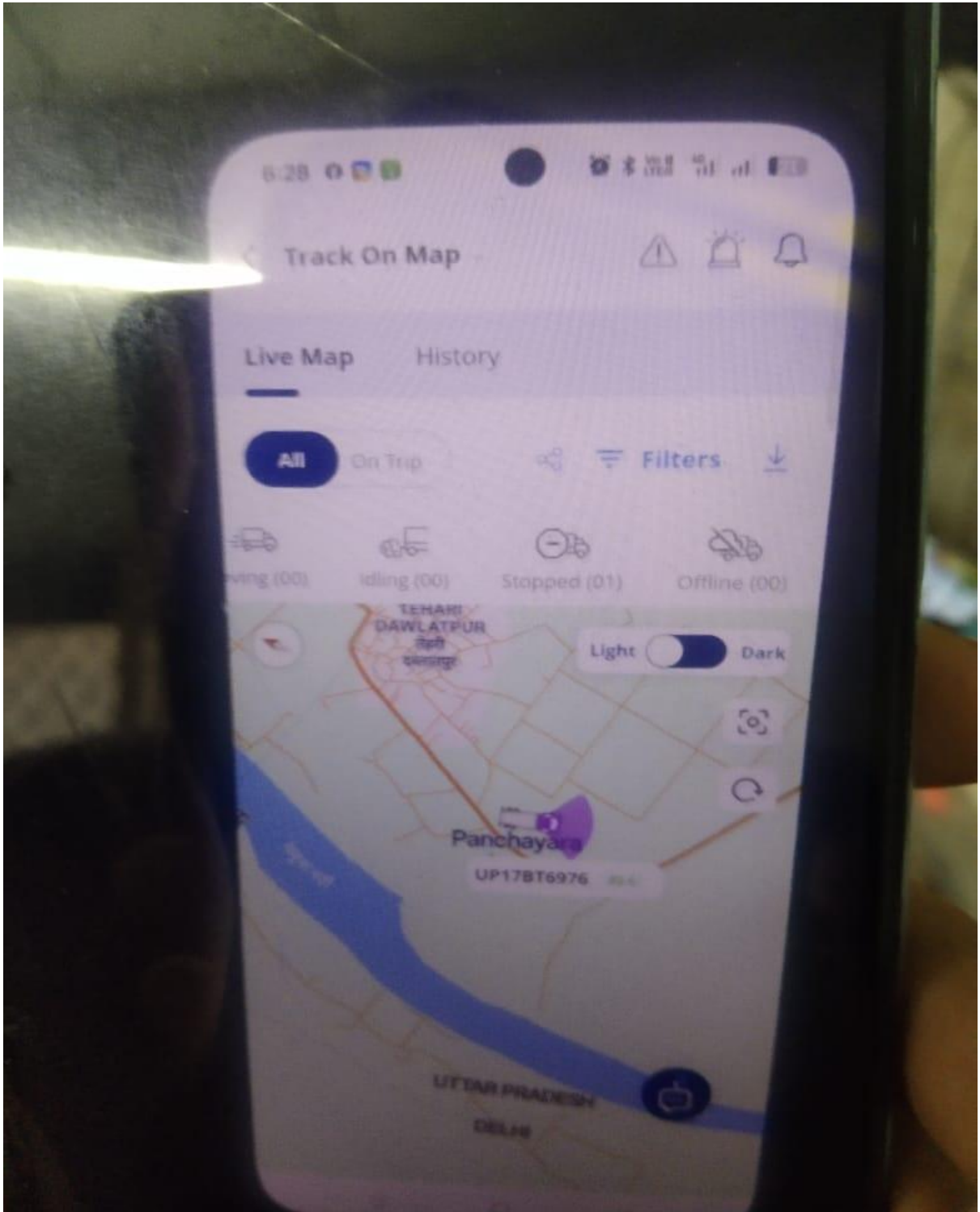
 0 km/h	 Today Km 113.49 Km	 Total Km 1314.0 Km
Today Km 113.49 Km		From Last Stop 0.35 Km
Today Running 05:21		From Last Stop 00:09
Avg Speed 24 km/h		Max Speed 62 km/h

 **Play Back**  **Lock**  **Share**  **Notification**

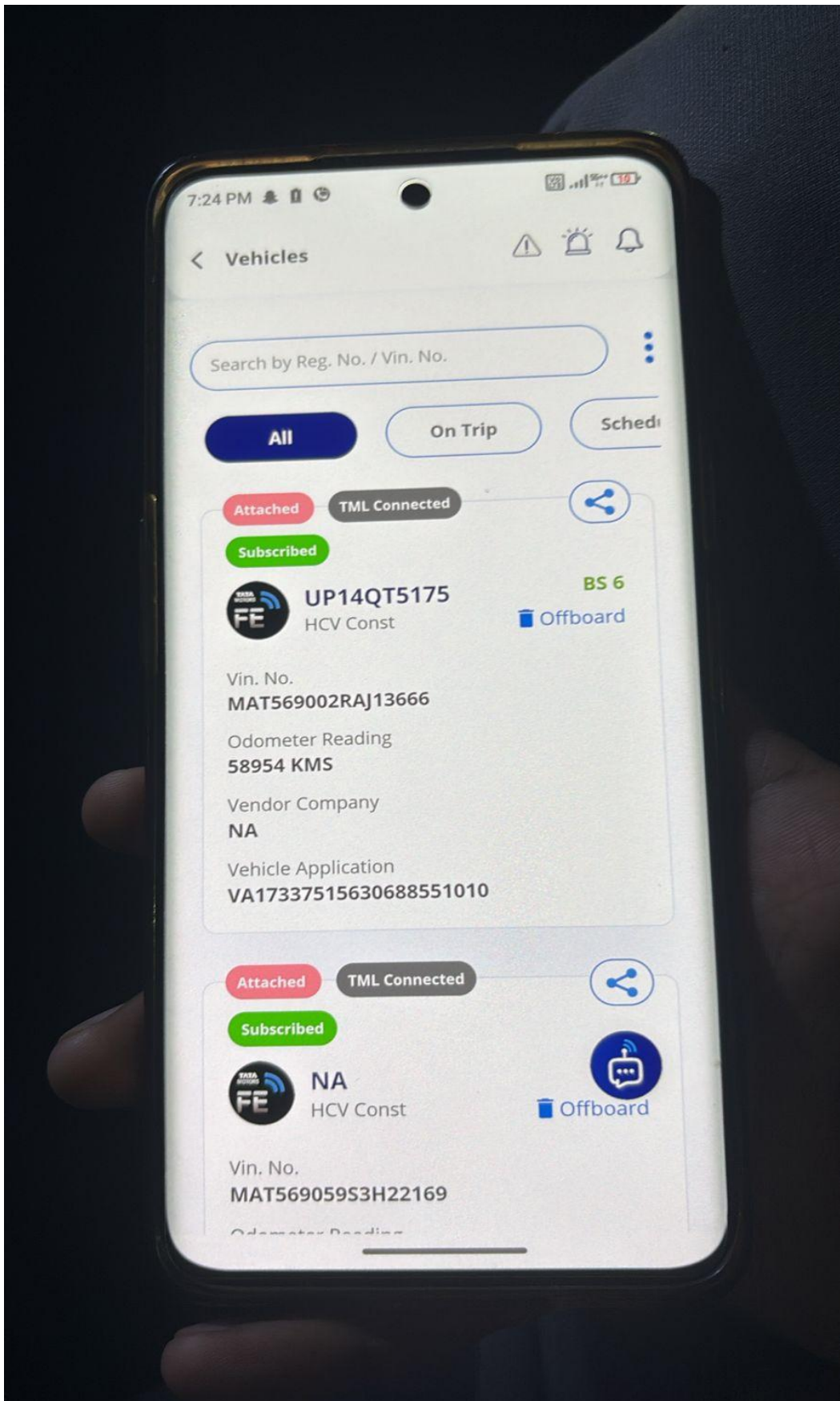
HR55AB8171



UP17BT6976



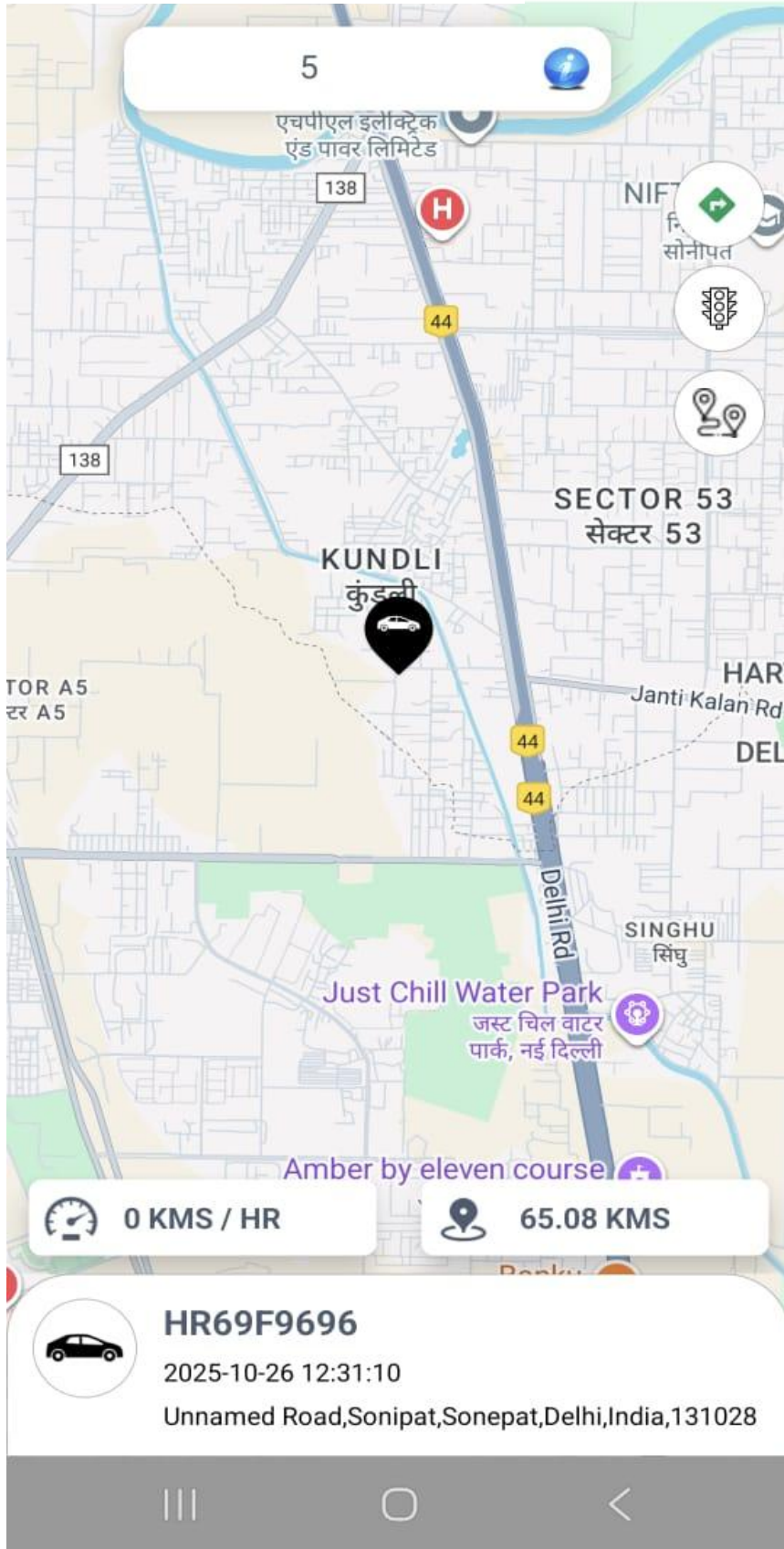
UP14QT5175



HR58D2293



HR69F9696



HR69D3941

HR69D3941
Last updated on Today, 08:34 PM

243 km today | Ignition : Off

Murthal
सोनपीत
Khewra
खेरा
Baghpat
बागपत

0 179 M From Government Road
Material, Singhola, Alipur, New Delhi,
North District, Delhi, 110040, India

SET ENTRY/EXIT ALERT >

Play route Share Navigate

₹432
Updated 1min 43sec ago [Recharge](#)

FEATURES

Live Route History

ई-मेल-द्वारा

प्रेषक,

निदेशक,
भूतत्वं एवं खनिकर्म विभाग, उत्तर प्रदेश शासन,
लखनऊ।

सेवा में,

ज़िलाधिकारी,
गाजियाबाद, शामली, आगरा, गौतमबुद्धनगर, मुरादाबाद,
बरेली, ललितपुर, फतेहपुर, मीरजापुर एवं कौशांबी,
उत्तर प्रदेश।

पत्रांक 1588 /आई0टी0 सेल/2024

दिनांक 16 अक्टूबर, 2025

विषय: प्रदेश में उपखनिजों का परिवहन करने वाले वाहनों पर लगे AIS 140 GPS Device का Integration विभागीय पोर्टल <https://registration.vtsdgm.up.in/register> से कराये जाने के सम्बन्ध में।

महोदय,

आप अवगत है कि Enforcement and Monitoring Guidelines For Sand Mining 2020 के 6.4 Monitoring of Sale and Purchase of Sand के अन्तर्गत Para 1.2.13.2 "Level 2 - Transportation monitoring :- To make transportation monitoring effective and useful, all the sand carrying vehicles (tractors/trucks) should be registered with the department and GPS equipment should be installed in all the sand carrying vehicles." (संलग्नक-1) के आलोक में उपखनिजों का परिवहन करने वाले वाहनों के GPS Device को विभागीय पोर्टल से Integrate करते हुए प्रदेश में VTS प्रणाली लागू करने का निर्णय लिया गया है। इस सम्बन्ध में यूपीडेस्को को कार्य आदेश निर्गत किया गया है। यूपीडेस्को द्वारा M/s Margsoft Technologies का चयन Work Agency के रूप में किया गया है।

निदेशालय के पत्र संख्या 1232/एम0-लक्ष्य प्राप्ति/2025-26 दिनांक 22 अगस्त 2025 (संलग्नक-2) के बिन्दु संख्या 4 द्वारा आपसे अपेक्षा की गयी कि उपखनिज परिवहन में लगे वाहनों का पंजीयन <https://registration.vtsdgm.up.in/register> पर अनिवार्य रूप से प्राथमिकता पर कराया जाना सुनिश्चित करें।

इस सम्बन्ध में पुनः अपेक्षा है कि अभियान चलाकर व यथावश्यक पट्टा क्षेत्रों व अन्य सुलभ स्थलों पर कैम्प लगाकर उपखनिजों का परिवहन करने वाले वाहनों का पंजीयन विभागीय पोर्टल पर कराने व GPS Device AIS 140 विभागीय पोर्टल से Integrate कराने का कष्ट करें। उक्त पंजीयन/Integration करते समय यह भी पुष्टि अनिवार्य रूप से किया जाये कि वाहन पर Active माइन्टैग सही Mapped है व वाहन पर चस्पा है, M.V. Act अनुसार वाहन उपयुक्त है यथा Body Extension न हो, नम्बर प्लेट सही हो आदि। यह भी समीचीन होगा कि उपखनिज का परिवहन करने वाले वाहनों पर यूपीडेस्को द्वारा निर्धारित Specification (संलग्नक-3) का GPS Device नहीं लगा होने पर GPS Device लगवाने हेतु सम्बन्धित परिवहनकर्ता को अवगत कराने का कष्ट करें। यह भी विचाराधीन है कि दिनांक 15.11.2025 से उपखनिज परिवहन हेतु प्रपत्र ई-एम0एम0-11 उन्हीं वाहनों के लिये जनित होगा, जिनके AIS 140 GPS Device विभागीय पोर्टल से Integrated होंगे। अतः उपरोक्त पंजीयन व Integration प्राथमिकता पर नियमानुसार सुनिश्चित कराने का कष्ट करें। शीघ्र पंजीयन/ Integration कराने वाले परिवहनकर्ता को जनपद स्तर पर सम्मानित करने पर विचार किया जा सकता है।

किसी भी तकनीकी सहयोग हेतु श्री सोमेन्द्र कुमार तिवारी, सहायक भूवैज्ञानिक/नोडल अधिकारी, वी0टी0एस0 प्रणाली मो0न0 8076600455 व M/s Margsoft Technologies के प्रतिनिधि श्री रजत मिश्रा मो0न0 89606667411 से सम्पर्क किया जा सकता है।
संलग्नक-यथोपरि।

भवदीय,
16/10/25
(माला श्रीवास्तव)
निदेशक।



संदर्भ संख्या : 841/सी/167-237/2025

दिनांक 14/8/2025

सेवा में,

खान अधिकारी,
 खनन विभाग,
 गाजियाबाद।

विषय: मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली मे योजित Original Application No. 1003/2024 Mr Ashok Kumar and Anr. Versus State of Uttar Pradesh & Ors. With Original Application No. 1373/2024 News Item titled "How sand miners laid road across Yamuna between Delhi and Ghaziabad" appearing in the Times of India dated 30.11.2024 With Original Application No. 724/2023 (I.A. No 348/2024, I.A. No 254/2024, I.A. No. 81/2025 & IA NO 80/2025) Bittu Versus State of Uttar Pradesh & Ors. में पारित आदेश 23.07.2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपर जिलाधिकारी (वि0/रा0), गाजियाबाद के पत्र संख्या 689/ख0अनु0-गाजि0/2025 दिनांक 13.08.2025 का संदर्भ ग्रहण करने का कष्ट करें। उक्त पत्र के माध्यम से पट्टा धारक ग्राम पचायरा खण्ड-2 द्वारा उपलब्ध करायी गयी Weekly monitoring reports एवं सी0सी0टी0वी0 फुटेज चाही गयी है। उक्त के सम्बन्ध में अवगत कराना है कि मा0 एन0जी0टी0 के अनुपालन में M/s New panther Security Guard Service, Proprietor-Shri Bani Singh S/o Shri Raghunath Singh, R/o Salasar Complex, 306, Shankar Vihar Colony, Kuraishi, District-Aligarh, U.P. द्वारा Yamuna River, Gata No. 303mi, 313mi, 290mi, 301mi, 303, 304mi, 314mi, 297mi, 298mi, 302mi, 311mi, 312mi, 313mi & 314mi, Khand No. 02, Village Pachayara, Tehsil Loni & District-Ghaziabad, State-Uttar Pradesh द्वारा इस कार्यालय में Weekly monitoring reports उपलब्ध करायी गयी है एवं सी0सी0टी0वी0 फुटेज उपलब्ध नहीं करायी गयी है। परियोजना द्वारा उपलब्ध करायी गयी Weekly monitoring reports पत्र के संलग्न कर आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक:उपरोक्तानुसार।

भवदीय

(अंकित सिंह)

क्षेत्रीय अधिकारी

प्रतिलिपि:-

1. जिलाधिकारी महोदय, गाजियाबाद को सादर सूचनार्थ प्रेषित।
2. अपर जिलाधिकारी (वि0/रा0), गाजियाबाद को पत्र दिनांक 13.08.2025 के क्रम में सादर सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी

9/c



संदर्भ संख्या : ६६९/सी/२३९/२०२५

दिनांक २३.०८.२०२५

सेवा में,

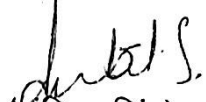
खान अधिकारी,
खनन विभाग,
गाजियाबाद।

विषय: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित Original Application No. 1003/2024 Mr Ashok Kumar and Anr. Versus State of Uttar Pradesh & Ors. With Original Application No. 1373/2024 News Item titled "How sand miners laid road across Yamuna between Delhi and Ghaziabad" appearing in the Times of India dated 30.11.2024 With Original Application No. 724/2023 (I.A. No 348/2024, I.A. No 254/2024, I.A. No. 81/2025 & IA NO 80/2025) Bittu Versus State of Uttar Pradesh & Ors. में पारित आदेश 23.07.2025 के अनुपालन के सम्बन्ध में।।

महोदय,

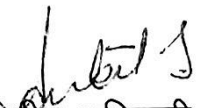
कृपया उपरोक्त विषयक अपर जिलाधिकारी (वि०/रा०), गाजियाबाद के पत्र संख्या 689/ख०अनु०-गाजि०/२०२५ दिनांक 13.08.2025 का संदर्भ ग्रहण करने का कष्ट करें। उक्त पत्र के माध्यम से पट्टा धारक ग्राम पचायरा खण्ड-2 द्वारा उपलब्ध करायी गयी Weekly monitoring reports एवं सी०सी०टी०वी० फुटेज चाही गयी है। उक्त के सम्बन्ध में अवगत कराना है कि मा० एन०जी०टी० के अनुपालन में M/s New panther Security Guard Service, Proprietor-Shri Bani Singh S/o Shri Raghunath Singh, R/o Salasar Complex, 306, Shankar Vihar Colony, Kuraishi, District-Aligarh, U.P. द्वारा Yamuna River, Gata No. 303mi, 313mi, 290mi, 301mi, 303, 304mi, 314mi, 297mi, 298mi, 302mi, 311mi, 312mi, 313mi & 314mi, Khand No. 02, Village Pachayara, Tehsil Loni & District-Ghaziabad, State-Uttar Pradesh द्वारा इस कार्यालय में दिनांक 19.08.2025 में सी०सी०टी०वी० फुटेज प्राप्त करायी गयी। सी०सी०टी०वी० फुटेज (पेनड्राइव) को पत्र के साथ संलग्न कर आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।
संलग्नक:उपरोक्तानुसार।

भवदीय


(अकित सिंह)
क्षेत्रीय अधिकारी

प्रतिलिपि:-

1. जिलाधिकारी महोदय, गाजियाबाद को सादर सूचनार्थ प्रेषित।
2. अपर जिलाधिकारी (वि०/रा०), गाजियाबाद को पत्र दिनांक 13.08.2025 के क्रम में सादर सूचनार्थ प्रेषित।


क्षेत्रीय अधिकारी
o/c

OFFICE - Salasar complex, 306,
Shankar Vihar Colony, Kuraisbi,
District - Aligarh, U.P.

GSTIN: 09AAAPNR376G3ZZ4

MOBILE: 91-7534803701

M/s New Panther Security Guard Service

To
Regional Officer
UPPCB, Gaziabad

Subject :- Submission of CCTV Recording for New Panther Security Guard Services

Respected Sir

Please find the Pen Drive for CCTV Recording of New Panther Security Services as the Guideline of Honorable NGT for the case IO No-1003/2024.

Delay in submission is due to an accident happened with our representative when he was on the way to submit.

Plz consider the Submission

With Regards

New Panther Security Guard Services

Bani Singh

Bani Singh

For New Panther Security Guard Services

*Note:- Pen Drive MR Vipul Sir, ABE of
UIN E/ ds SKS
19/8/2025*

कार्यालय **1694** जिलाधिकारी गाजियाबाद
(खनन अनुभाग)

कारण बताओ नोटिस

संख्या: 530 / ख0लि0-अवैध खनन / 2025-26

दिनांक: 16 / 06 / 2025

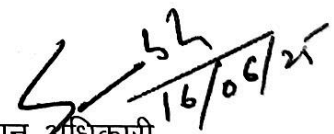
न्यू पैन्थर सिक्थोरिटी गार्ड सर्विस
(पट्टाधारक ग्राम पचायरा खण्ड-2)
प्रो श्री बनी सिंह निवासी- सालासर काम्पलैक्स,
306, शंकर विहार कालोनी कुरैशी, अलीगढ़।

विषय:- सीमांकित क्षेत्र से बाहर जाकर 364 घ0मी0 साधारण बालू का अवैध खनन किये जाने के सम्बंध में।

उपरोक्त विषयक अवगत कराना है कि अधोहस्ताक्षरी द्वारा दिनांक 09.06.2025 को आपके पक्ष में स्वीकृत बालू खनन पट्टे पचायरा खण्ड-2 का औचक निरीक्षण किया गया, जिसमें सीमांकित क्षेत्र का पिलर सं0 D मौके पर लगा नहीं पाया गया तथा बालू खनन पट्टे के दक्षिण पश्चिम दिशा में पिलर सं0 D के बाहर जाकर जिओ कोर्डिनेट 28.793009° N व 77.204261° E पर अवैध खनन किये जाने के चिन्ह परिलक्षित हुये, जिसे समतल करने का प्रयास किया गया था। उक्त क्षेत्र में लगभग कुल मात्रा 364 घ0मी0 साधारण बालू के 03 ढेर पाये गये, साथ ही उक्त क्षेत्र तक पहुँचने के लिये 01 अस्थायी निर्मित मार्ग भी पाया गया।

आपके पक्ष में स्वीकृत बालू खनन पट्टे में पिलर सं0 D का मौके पर लगा न पाया जाना उ0प्र0 उपखनिज (परिहार) नियमावली, 2021 के नियम 36(1) का उल्लंघन एवं नियम 60(3) के अन्तर्गत दण्डनीय है। इसके अतिरिक्त अपने सीमांकित क्षेत्र से बाहर जाकर आपके द्वारा किये गये 364 घ0मी0 साधारण बालू का अवैध खनन उ0प्र0 उपखनिज (परिहार) नियमावली 2021 के नियम 3 तथा खान एवं खनिज (विकास एवं विनिमय) अधिनियम 1957 की धारा 4 का उल्लंघन है एवं उ0प्र0 उपखनिज (परिहार) नियमावली 2021 के नियम 58 तथा खान एवं खनिज (विकास एवं विनिमय) अधिनियम 1957 की धारा 21 के अन्तर्गत दण्डनीय अपराध है।


अतः आपको निर्देशित किया जाता है कि उपरोक्त कृत्य में आपके विरुद्ध क्यों न वैधानिक कार्यवाही की जाये, के सम्बंध में अपना स्पष्टकीकरण 03 दिवस के अन्दर अधोहस्ताक्षरी को उपलब्ध कराना सुनिश्चित करें। उक्त अवधि में यदि आपका कोई प्रतिउत्तर/स्पष्टीकरण प्राप्त नहीं होता है, तो यह समझा जायेगा कि आपको अपना अपराध स्वीकार है तथा आपके विरुद्ध नियमानुसार कार्यवाही संस्तुत की जायेगी, साथ ही आपको यह भी निर्देशित किया जाता है कि 03 कार्य दिवस के अन्दर आपके बालू खनन पट्टा क्षेत्र में लगे सी0सी0टी0वी0 की 01 माह की रिकार्डिंग अधोहस्ताक्षरी को उपलब्ध कराना सुनिश्चित करें, अन्यथा की दशा में आपके विरुद्ध उ0प्र0 उपखनिज (परिहार) नियमावली, 2021 के नियम-60(3) के अन्तर्गत कार्यवाही सुनिश्चित की जायेगी, जिसके लिये आप स्वयं उत्तरदायी होंगे।


खान अधिकारी
गाजियाबाद।

पत्र संख्या एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि :-

1. जिलाधिकारी, गाजियाबाद महोदय को सादर सूचनार्थ प्रेषित।


खान अधिकारी
गाजियाबाद।

कार्यालय जिलाधिकारी गाजियाबाद
(खनन अनुभाग)

नोटिस

संख्या: 607 / ख0लि0-अवैध खनन / 2025-26

दिनांक: 16.07.2025

न्यू पैन्थर सिव्योरिटी गार्ड सर्विस
(पट्टाधारक ग्राम पचायरा खण्ड-2)
प्रो श्री बनी सिंह निवासी- सालासर काम्पलैक्स,
306, शंकर विहार कालोनी कुरैशी, अलीगढ़।

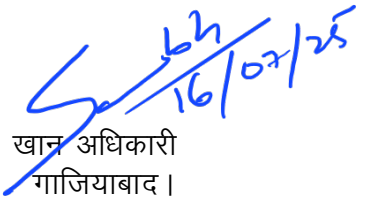
विषय:- बालू खनन पट्टा पर लगे सी0सी0टी0वी0 रिकार्डिंग उपलब्ध न कराये जाने के सम्बंध में।

उपरोक्त विषयक इस कार्यालय के पत्र सं0 284 / ख0अनु0-गाजि0 / 2024-25 दिनांक 24.02.2025 एवं पत्र सं0 530 / ख0लि0-अवैध खनन / 2025-26 दिनांक 16.06.2025 का संदर्भ ग्रहण करें, जिसके द्वारा आपके पक्ष में स्वीकृत एवं निष्पादित बालू खनन पट्टा क्षेत्र ग्राम पचायरा खण्ड-2 में लगे सी0सी0टी0वी0 की रिकार्डिंग उपलब्ध कराने के निर्देश दिये गये थे।

उपरोक्त निर्देशों के क्रम में आप द्वारा उपलब्ध कराये गये सी0सी0टी0वी0 रिकार्डिंग का परिक्षण किया गया, जिसमें पाया गया कि सी0सी0टी0वी रिकार्डिंग केवल 04 दिन की है एवं एक ही स्थान, जिसमें बालू खनन पट्टा क्षेत्र में बने आपके आफिस के बाहर की ही रिकार्डिंग है। इस प्रकार आपके द्वारा उपलब्ध करायी गयी रिकार्डिंग से स्पष्ट है कि आप द्वारा जानबूझ कर सी0सी0टी0वी0 रिकार्डिंग को छुपाया गया है तथा कार्यालय को भ्रमित करने का प्रयास किया गया है।

आपका उक्त कृत्य निष्पादित खनन पट्टा विलेख की शर्तों एवं उ0प्र0 उपखनिज (परिहार) नियमावली, 2021 के नियम 36(2) का उल्लंघन एवं नियम 60(3) के अन्तर्गत दण्डनीय अपराध है।


अतः आपके विरुद्ध निष्पादित खनन पट्टा विलेख की शर्तों एवं उ0प्र0 उपखनिज (परिहार) नियमावली, 2021 के नियम 36(2) के उल्लंघन किये जाने के दृष्टिगत नियम 60(3) के अन्तर्गत अर्थदण्ड अधिरोपित करने की कार्यवाही संस्तुत की जाती है।


खान अधिकारी
गाजियाबाद।

पत्र संख्या एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि :-

1. जिलाधिकारी, गाजियाबाद महोदय को सादर सूचनार्थ प्रेषित।


खान अधिकारी
गाजियाबाद।

1696

कार्यालय जिलाधिकारी गाजियाबाद

खनन अनुभाग

पत्र सं०:- 8/0 /ख०अनु०-गाजि०/2025

दिनांक: 17/10/ 2025

मै० न्यू पेन्थर सिक्योरिटी गार्ड सर्विस
 प्रो० बनी सिंह निवासी- सालासर काम्पलेक्स,
 306, शंकर विहार कालोनी, कुरैशी, अलीगढ ।

विषय:- मा० न्यायालय राष्ट्रीय अधिकरण, नई दिल्ली में योजित ओ०ए० सं० 1003/2024 में पारित आदेश दिनांक 30.04.2025 के सम्बंध में।

उपरोक्त विषयक मा० न्यायालय राष्ट्रीय अधिकरण, नई दिल्ली में योजित ओ०ए० सं० 1003/2024 श्री अशोक कुमार व अन्य बनाम उ०प्र०राज्य व अन्य में पारित आदेश दिनांक 30.04.2025 व 23.07.2025 का संदर्भ ग्रहण करें, जिसके द्वारा आपके पक्ष में स्वीकृत बालू खनन पट्टा हेतु निर्गत पर्यावरण स्वच्छता प्रमाण पत्र एवं सी०टी०ओ० में निर्गत शर्तों का अनुपालन किये जाने एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद को weekly monitoring reports एवं सी०सी०टी०वी० फुटेज उपलब्ध कराने तथा जी०पी०एस० लगे वाहनों द्वारा ही उपखनिज का परिवहन किये जाने के सम्बंध में निर्देश दिये गये है।

इस सम्बंध में कार्यालय के पत्र सं० 634 दिनांक 04.08.2025 द्वारा भी आपको पूर्व में निर्देशित किया गया है।

अतः आपको निर्देशित किया जाता है कि मा० न्यायालय के उपरोक्त आदेश में दिये गये निर्देशों का गम्भीरता से अनुपालन करते हुये उक्त से सम्बंधित आख्या 03 कार्य दिवस के अन्दर अधोहस्ताक्षरी को उपलब्ध कराना सुनिश्चित करें, साथ ही जी०पी०एस० लगे वाहनों द्वारा ही उपखनिज का परिवहन किया जा रहा है के सम्बंध में प्रमाणित अभिलेखों सहित विवरण उपलब्ध कराना सुनिश्चित करें।

खान अधिकारी
 गाजियाबाद।

पत्र सं० एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि :-

1. जिलाधिकारी, गाजियाबाद महोदय को सादर सूचनार्थ प्रेषित।
2. अपरजिलाधिकारी (वि०/रा०), गाजियाबाद महोदय को सादर सूचनार्थ प्रेषित।

खान अधिकारी
 गाजियाबाद।

1697

कार्यालय जिलाधिकारी गाजियाबाद

खनन अनुभाग

पत्र सं०:- 809 /ख०अनु०-गाजि०/2025

दिनांक: 17/10/2025

क्षेत्रीय अधिकारी,
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
गाजियाबाद।

विषय:- मा० न्यायालय राष्ट्रीय अधिकरण, नई दिल्ली में योजित ओ०ए० सं० 1003/2024 में पारित आदेश दिनांक 30.04.2025 के सम्बंध में।

महोदय,

कृपया उपरोक्त विषयक मा० न्यायालय राष्ट्रीय अधिकरण, नई दिल्ली में योजित ओ०ए० सं० 1003/2024 श्री अशोक कुमार व अन्य बनाम उ०प्र०राज्य व अन्य में पारित आदेश दिनांक 30.04.2025 का संदर्भ ग्रहण करने का कष्ट करें, जिसके बिन्दु सं० 20 पर उल्लेख किया गया है कि -

" 20. Accordingly, order dated 14.02.2025 is modified and Respondents No. 5 and 6 are allowed to carry out mining in the mining site subject to due compliance with EC, CTO conditions and environmental norms particularly SSMG, 2016 and EMGSM Guidelines, 2020 and also subject to further conditions that Respondents no. 5 and 6 shall use only GPS fitted vehicles for transportation of mined material and also submit weekly monitoring reports and copy of CCTV footage in pen drive to UPPCB and also file copies thereof before this Tribunal at least one day before the next date of hearing fixed. "

इस सम्बंध में अवगत कराना है कि जनपद गाजियाबाद के तहसील लोनी अन्तर्गत बालू खनन पट्टा ग्राम पचायरा खण्ड-2 में मानसून सत्र के उपरान्त दिनांक 10.10.2025 से खनन कार्य आरम्भ कर दिया गया है। इस संदर्भ में उपरोक्त आदेशानुसार पट्टाधारक ग्राम पचायरा खण्ड-2 द्वारा आपके कार्यालय में weekly monitoring reports एवं सी०सी०टी०वी० फुटेज उपलब्ध कराई गयी है अथवा नहीं के सम्बंध में आख्या उपलब्ध कराया जाना अत्यंत आवश्यक है।

अतः उपरोक्त आदेश के अनुपालन में पट्टाधारक द्वारा आपके कार्यालय में उपलब्ध कराये गये अभिलेख एवं सी०सी०टी०वी० फुटेज के सम्बंध में आख्या उपलब्ध कराने का कष्ट करें।

52
12/10/25
खान अधिकारी
गाजियाबाद।

पत्र सं० एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि :-

1. जिलाधिकारी, गाजियाबाद महोदय को सादर सूचनार्थ प्रेषित।
2. अपरजिलाधिकारी (वि०/रा०), गाजियाबाद महोदय को सादर सूचनार्थ प्रेषित।

52
12/10/25
खान अधिकारी
गाजियाबाद।